

| NATIONAL COMPANY LAW TRIBUNAL | | | | | | | | | |
|--|----------------|-------------------------------|-----------------|--------------|--|-----------------|---------------|---|----------------------------|
| OBJECTIONS LIST DATED 28.10.2024 TO 30.11.2024 | | | | | | | | | |
| PETITION , APPLICATIONS , ADDITIONALS | | | | | | | | | |
| Sr No. | Date Of Filing | Case Type | Dairy No. | MAIN CASE NO | Title Of Case | Section | Scrutiny Date | Comments | Filed By |
| 1 | 24/12/2023 | Company Petition IB (IBC) | 710102109392023 | | M/S SINGAL TRANSPORT CORPORATION VS HERO ELECTRIC VEHICLES PRIVATE LIMITED | IBC Under Sec 9 | 26/11/2024 | No of objections 1.Pagniation missed in book marking 2.Pg-316,317, 3.Court fee missed @ rs 3 4.BR missed 5. proof of service missed. | ASUTOSH |
| 2 | 12/3/2024 | Company Petition IB (IBC) | 710102022072024 | | CENTRAL BANK OF INDIA VS DEEPAK GUPTA | Section 95(1) | 5/11/2024 | wrong jurisdiction U85190HR20 13PLC049113 file should be in haryana | BINAY KUMAR MISHRA |
| 3 | 6/4/2024 | Company Petition IB (IBC) | 710102028872024 | | CENTRAL BANK OF INDIA LIMITED VS PIYOOSH GOYAL | Section 95(1) | 19/11/2024 | No of objections 1.Pg-141,142,147,148,not clear 2.Service not allowed on whatsapp 3.ticket not allowed in the content of vakalatnama Note please remove all defect after that upload same file uploaded by you Reminder/3 | Aatreya Singh |
| 4 | 16/05/2024 | Company Petition IB (IBC) | 710102043272024 | | MR. KAPIL GUPTA VS ICICI BANK LIMITED | Section 94(1) | 27/11/2024 | No of objection 1.Section not mention in pdf 2.please main CD in the Name of corporate debtor for which guarantee is given 3.master data missed | Simran Jyot Singh Khandpur |
| 5 | 15/06/2024 | Company Petition IB (IBC) | 710102052152024 | | WG. CDR. JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED | IBC under Sec 7 | 19/11/2024 | Note-incomplete file please do properly file after that we will check | Avneesh Arputham |
| 6 | 19/06/2024 | Company Petition IB (IBC) | 710102053162024 | | THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL | Section 95(1) | 11/11/2024 | Pg-80,82,124 not clear reminder /7 Note -same upload again and again | Harshit Gupta |
| 7 | 23/07/2024 | Company Appeal(Companies Act) | 710102064132024 | | THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL | Sec 252 (3) | 4/11/2024 | no of objections 1. bookmarking are mandatory 2. index missed 3. ocr missing 3. counsel sign missed in index and other side (prayer and applicant sign also missed) 4. list of date and brief synopsis missed 5. incomplete file 6. master data, Moa and Aoa, and stk 7 missed 7. vakaltanama missed 8. proof of service missed | SAMEER |

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|----|------------|--|-----------------|--|---|------------------------------|------------|---|------------------------|
| 8 | 2/5/2024 | Company Petition IB (IBC) | 710102038252024 | | MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED | Section 94(1) | 27/11/2024 | 1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 3..defect not removing upload again and again with defect. if any doubt please contact to regsitry Note-Wrong jurisdiction | RAKESH KUMAR |
| 9 | 14/06/2024 | Company Petition IB (IBC) | 710102051792024 | | THE CANARA BANK LIMITED VS USHA RANI CHOPRA | Section 95(1) | 29/10/2024 | No of objection 1.54,55,80,81,82,83,84,120 not clear | Harshit Gupta |
| 10 | 7/8/2024 | Intervention Petition (IBC) | 710102068872024 | | DR. ANIL KUMAR PAREK VS BANK OF BARODA | Sec 60(5) | 25/11/2024 | No of objection 1.main case not link 2.Pg-170 to 177 missed Reminder/3 | raunak wahi |
| 11 | 21/08/2024 | Company Petition IB (IBC) | 710102072582024 | | CANARA BANK VS MS. ABHILASHA AGGARWAL | Section 95(1) | 29/11/2024 | No of obejection. 1.M/s. FE Agrochem Private Limited 2.M/s FE (India) Limited please need to seprately file fom 95 | Brijesh Kumar Tamber |
| 12 | 30/08/2024 | Contempt Petition (IBC) | 710102074622024 | | PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS KARAN PAL SINGH | Sec 60(5) | 8/11/2024 | No of objections 1.section wrong please you can write as application under rule-11 and readwith section 425, 2.list of date events and briefsynopsis missed 3.need to sign on every page of application 4.Pg-13,14,20 not clear 5.vakalatnama missed if any doubt please contact to regsitry regarding your file. reminder reminder/2 | Prakash Legal Advisers |
| 13 | 11/9/2024 | CA(A) Merger and Amalgamation(Compani es Act) | 710102078362024 | | SI INTERPACK PRIVATE LIMITED VS RECIQ ENTERPRISES PRIVATE LIMITED | Sec. 230-232, Sec 234 | 27/11/2024 | no of objections 1. bookmarking are mandatory 2. kindly remove respondent and add petitioner in online portal 3. memo of parties, brief synopsis and list of date missed 4. affidavit notary missed 5. OCR missing 6. RECIQ ENTERPRISES Aoa missed 7. SI INTERPACK Moa missed 8. RECIQ ENTERPRISES master data missed 9. both company auditor report missed | Karuna |
| 14 | 14/09/2024 | CP(AA) Merger and Amalgamation(Compani es Act) | 710102079552024 | | KRISH COLONISER PRIVATE LIMITED VS RECIQ ENTERPRISES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 25/11/2024 | no of objections 1. main case no missed in pdf 2. section 133 certificate missed incomplete file | lalit mohan |
| 15 | 26/09/2024 | CA(A) Merger and Amalgamation(Compani es Act) | 710102082892024 | | SOURCE COMMERCIAL PRIVATE LIMITED VS RECIQ ENTERPRISES PRIVATE LIMITED | Sec. 230-232, Sec 234 | 25/11/2024 | no of objections . 99-101,113,218,335 all pages are blank | RAJESH AGRAWAL |

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|----|------------|---|-----------------|--|---|--------------------------------|------------|---|----------------------|
| 16 | 30/09/2024 | Intervention Petition(Companies Act) | 710102083852024 | | UCO BANK VS SVOGL OIL GAS AND ENERGY LIMITED | Rule 11 of NCLT | 11/11/2024 | no of objections Rule 11 read with 424 file issue kindly visit room no 103 or call 01124363846 | Brijesh Kumar Tamber |
| 17 | 5/10/2024 | CP(AA) Merger and Amalgamation(Companies Act) | 710102085572024 | | PRAYAG EXIM PRIVATE LIMITED VS SVOGL OIL GAS AND ENERGY LIMITED | Sub-section (I) of section 230 | 26/11/2024 | NO OF objections 1. bookmarking numbering missed and not proper upload | SHARAD |
| 18 | 10/10/2024 | Intervention Petition (IBC) | 710102087062024 | | SHRI SUMIT BANSAL & ANR. VS TRESKO HOMES PVT. LTD | Sec 60(5) | 21/11/2024 | No of objection 1.main case year wrong in pdf (IB-919(ND)/2018/ C.P. (IB)/919(ND)2020 2.main case no not mention in vakalatnama 3.case type wrong | Abhirakshak Rajpal |
| 19 | 10/10/2024 | Company Petition IB (IBC) | 710102087092024 | | SANJAY KUMAR VS THE BANK OF BARODA LIMITED | Section 94(1) | 5/11/2024 | No of objection 1.please mention Name of corporate debtor for which guarantee is given company name 2.master data missed | Vinay |
| 20 | 10/10/2024 | Company Petition IB (IBC) | 710102087202024 | | DCB BANK LIMITED VS DIVYARTH KUMAR | IBC under Sec 7 | 11/11/2024 | No of objection 1.pagination wrong in index 2.claim amount not mention in PART-IV paira 2, | HASHMAT NABI |
| 21 | 14/10/2024 | Company Petition (Companies Act) | 710102088192024 | | SANDEEP R VS BRIGHTCOM GROUP LTD. & ORS | Sec. 245 | 25/11/2024 | no of objections 1. bookmarking wrong 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all numbering missed 6. some page not clear 7. Moa and Aoa missed 8. company master data 9. proof of service missed 10. vakalatnama missed 11. memo of parties missed 12. list of date missed volume 5-6 bookmarking missed proof of service missed all annexure pages sign and true copy missed all petitioner affidavit missed | RAKESH KUMAR |
| 22 | 16/10/2024 | Company Petition (Companies Act) | 710102090132024 | | HARLEEN KAUR CHADHA VS M K SACHDEVA BUILDERS PVT LTD | Sec. 241(1) | 20/11/2024 | 2. due to payment section 242 | Rajat Srivastava |
| 23 | 17/10/2024 | Company Petition IB (IBC) | 710102090422024 | | CANARA BANK VS RAHUL GARG | Section 95(1) | 21/11/2024 | No of objection 1.46,47 to 59,62,104 to 108,109,110,116,121,122,135,146,148,157,160,164,181,188,189,199,200,201,202,205,216,217,2018,219 not clear 2.please upload clear copy | Kumar Vishwjeet |

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| 24 | 17/10/2024 | Intervention Petition (IBC) | 710102090182024 | | JAI CHAND BUNKAR VS HORIZON BUILDCON PVT LTD | Sec 60(5) | 4/11/2024 | No of objections 1.Book marking missed with the pagination according to the index 2.list of date events and brief synopsis missed 3.need to sign on every page of application 4.Pg-16,21 not clear 5.court fee and welfare missed in vakalatnama 6.date missed in vakalatnama | Navruti ojha |
| 25 | 22/10/2024 | Transfer Petition(Companies Act) | 710102091462024 | | NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED | Sec. 271-273 | 12/11/2024 | wrong case type and wrong file upload | DEBARSHI |
| 26 | 22/10/2024 | Company Petition IB (IBC) | 710102091832024 | | ALAKNANDA VAULTS PVT LTD VS SARE GURUGRAM PVT LTD | Sec 60(5) | 29/11/2024 | No objection 1.case type wrong 2.main case not link 3.court fee missed in vakalatnama reminder 3 | Davesh Bhatia |
| 27 | 23/10/2024 | Company Petition IB (IBC) | 710102091982024 | | CANARA BANK VS MR. KAMAL RADHU (PERSONAL GUARANTOR) | Section 95(1) | 29/11/2024 | No of objections 1.Pg-62 to 68,69 to 75 to 107 not clear 2.court fee and welfare missed Reminder-4 same pdf uploaded by you | Brijesh Kumar Tamber |
| 28 | 23/10/2024 | CP(AA) Merger and Amalgamation(Companies Act) | 710102092172024 | | ALMET ALLOYS INDIA PRIVATE LIMITED VS MR. KAMAL RADHU (PERSONAL GUARANTOR) | Sec. 230-232 - Second Motion | 6/11/2024 | 66-100, 160,212,213,270-284,286,342-459 page not clear and all stamp paper not clear | Chander Kant |
| 29 | 23/10/2024 | Company Petition IB (IBC) | 710102091992024 | | CANARA BANK VS MR. VIVEK RADHU (PERSONAL GUARANTOR) | Section 95(1) | 29/11/2024 | No of objections 1.62 to 107 not clear need to upload clear copy 2.court fee and welfare missed Reminder-3 same pdf uploaded by you | Brijesh Kumar Tamber |
| 30 | 23/10/2024 | Company Petition IB (IBC) | 710102092012024 | | CANARA BANK VS MS. ANJANA RADHU (PERSONAL GUARANTOR) | Section 95(1) | 29/11/2024 | No of objections 1.Pg-62 to 68,69 to 75 to 107 not clear 2.court fee and welfare missed Reminder-3 same pdf uploaded by you | Brijesh Kumar Tamber |
| 31 | 23/10/2024 | Company Petition IB (IBC) | 710102092052024 | | STATE BANK OF INDIA VS SUKHCHAIN CHAWLA | Section 95(1) | 20/11/2024 | No of objections 1.Book marking missed with the pagination according to the index 2.Pg-34 to 100,111 to 125,135,137,167,168,181,183 ,191,192,204,205,207,457,458,458,459 not clear | SIDDHARTH SANGAL |
| 32 | 23/10/2024 | Contempt Petition (IBC) | 710102091972024 | | RAHUL KUMAR MEENA VS SUKHCHAIN CHAWLA | Section 42 - Submitted by Government Body | 4/11/2024 | No of objection 1.incomplete file please do properly file after that we will check 2.section wrong | Rahul Kumar Meena |
| 33 | 23/10/2024 | Company Petition IB (IBC) | 710102092082024 | | STATE BANK OF INDIA VS DILBAG RAI CHAWLA | Section 95(1) | 20/11/2024 | No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183 ,191,192,204,205,207,457,458,458,459 not clear ; | SIDDHARTH SANGAL |

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| 34 | 23/10/2024 | Company Petition IB (IBC) | 710102092112024 | | STATE BANK OF INDIA VS MEENA RANI | Section 95(1) | 20/11/2024 | No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183 ,191,192,204,205,207,457,45 8,458,459 not clear ; | SIDDHARTH SANGAL |
| 35 | 24/10/2024 | Company Petition IB (IBC) | 710102092262024 | | COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS GIRISH LUTHRA AND MRS. SUMAN LUTHRA | Rule 11 of NCLT, 2016 | 19/11/2024 | No of objection 1case type wrong please contact to registry regarding your file to 103 DR sir | vijay |
| 36 | 24/10/2024 | Company Petition IB (IBC) | 710102092352024 | | INDER PAL SINGH VS PUNJAB NATIONAL BANK | Section 94(1) | 4/11/2024 | wrong jurisdiction | RAKESH KUMAR |
| 37 | 24/10/2024 | Company Petition IB (IBC) | 710102092432024 | | SATPAL SINGH VS PUNJAB NATIONAL BANK | Section 94(1) | 4/11/2024 | wrong jurisdiction | RAKESH KUMAR |
| 38 | 24/10/2024 | Company Petition (Companies Act) | 710102092312024 | | VANI RAHEJA AND ORS VS ATS INFRASTRUCTURE LIMITED | Sec. 213 | 4/11/2024 | no of objections 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all pages numbering missed 6. vakalatnama missed 7. proof of service missed 8. all annexure page true copy and sign missed 9. some pages not clear | Nithin |
| 39 | 25/10/2024 | Company Petition IB (IBC) | 710102092642024 | | CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED | IBC Section 59 | 6/11/2024 | No fo objection 1.Book marking missed according to the index with the pagination 2.please delete extra pdf 3.list of date events abd brief syopsis missed 4.pagination missed in index 5.sign missed after index 6.need to sign on every page of application 7.notary missed 8.need to true copy sign on every page of annexure 9.court fee and welfare and date and sign missed in vakalatnama . 10. | Nilesh Tribhuvan |
| 40 | 25/10/2024 | Company Appeal(Companies Act) | 710102092562024 | | CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED | Sec 252 (3) | 29/11/2024 | no of objections 3. income tax service wrong | Riya Dhingra |
| 41 | 29/10/2024 | Company Petition IB (IBC) | 710102093172024 | | CANARA BANK VS SARITA GARG | Section 95(1) | 6/11/2024 | No of objection 1.pg-46 to 94,103 to 182,187 to 226.....etc pdf not clear 2. | Kumar Vishwjeet |
| 42 | 28/10/2024 | Company Petition (Companies Act) | 710102093122024 | | SACHIN SINGHAL VS ATLAS JEWELLERY INDIA LIMITED | Sec. 98(1) | 27/11/2024 | index counsel sign missed all annexure pages sign and true copy missed | Sabhay |

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| 43 | 2/11/2024 | Company Petition IB (IBC) | 710102093712024 | | THE CANARA BANK LIMITED VS CHANDER PRAKASH PABREJA | Section 95(1) | 29/11/2024 | No of objection 1.Pg-48,49,59 to 62,67,69,70,75 to 92,96 to 125,129 to 130 not clear Please uplaod clear copy 2.reminder 3 | Harshit Gupta |
| 44 | 22/10/2024 | Company Petition IB (IBC) | 710102091792024 | | INDER SAINI & OTHERS VS PSA IMPEX PRIVATE LIMITED | IBC under Sec 7 | 4/11/2024 | No of objection 1.list of date events and brief synopsis missed 2.pagination wrong in index 3.Pg-169,172,174,176 to 184,187,188,189,196,198,238,239,275,280, 4.Pg-358,360 tp 370,374 to 389,405,409,488,544,558,570,570,571,572,573,605,606 to 609,616.663 to 670,783,784,811 to 818,823 to 824,897,898 to 911,965,969 to 980,1006,1034 to 1040,1048 to 1056, 1132,1133,1159,1170,1171,1 172,1173 to 1178,1192,1194,1201,1215,1 216 to 1223 not clear 5.pagination missed in pdf 6.Pg-1081 in hindi | Rajat |
| 45 | 30/10/2024 | Company Petition IB (IBC) | 710102093522024 | | PUSHPA GOYAL VS PSA IMPEX PRIVATE LIMITED | Section 94(1) | 6/11/2024 | "No fo objection 1.Book marking missed according to the index with the pagination 2.OCR missed 3.Pg-33,38,49,50 not clear 4.court fee and welfare missed in vakalatnama " | Vishisht |
| 46 | 23/10/2024 | Company Petition IB (IBC) | 710102092022024 | | CANARA BANK VS MR. AKHIL RADHU (PERSONAL GUARANTOR) | Section 95(1) | 26/11/2024 | No of objections 1.62 to 107 not clear need to upload clear copy 2.court fee and welafre missed in vakalatnama Reminder-3 same pdf uploaded by you | Brijesh Kumar Tamber |
| 47 | 2/11/2024 | Company Petition IB (IBC) | 710102093722024 | | THE CANARA BANK LIMITED VS ANU PABREJA | Section 95(1) | 29/11/2024 | No of objection 1.Pg-48,49,59 to 62,67,69,70,75 to 92,96 to 125,129 to 130 not Please uplaod clear copy 2.reminder 3 | Harshit Gupta |
| 48 | 4/11/2024 | Company Petition (Companies Act) | 710102093942024 | | ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED VS ANU PABREJA | Sec. 130(1) | 25/11/2024 | no of objections 1. company master data missed 2. income tax service wong | YOGESH KUMAR JAGIA |
| 49 | 2/11/2024 | Company Petition IB (IBC) | 710102093732024 | | THE CANARA BANK LIMITED VS SACHIN CHAWLA | Section 95(1) | 29/11/2024 | No of objection 1.Pg-48,49,59 to 62,67,69,70,75 to 92,96 to 125,129 to 130 not clear 2.pleae upload clear copy reminder3 | Harshit Gupta |

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| 55 | 8/11/2024 | Company Petition IB (IBC) | 710102095062024 | | UNION BANK OF INDIA VS NARESH KUMAR | Section 95(1) | 19/11/2024 | No of objections 1.book marking missed according to the index with the pagination 2.index pagination missed 3.sign missed after index 4.need to sign on every page of application and everywhere 5.master data missed 6.vakalatnama missed | Yogesh Goyal |
| 56 | 9/11/2024 | Company Petition (Companies Act) | 710102095552024 | | MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED | Sec. 213 | 19/11/2024 | | DHIREN |
| 57 | 4/11/2024 | CP(AA) Merger and Amalgamation(Companies Act) | 710102093922024 | | DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED. VS KANOE IMPEX INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 25/11/2024 | main case no missed in pdf certificate section 133 missed | Abhishek Nahta |
| 58 | 12/11/2024 | Company Petition IB (IBC) | 710102095892024 | | ALTITUDE FINVEST LIMITED VS CAUSIS E-MOBILITY PRIVATE LIMITED | IBC under Sec 7 | 26/11/2024 | No of objections 1.Form-B ,IRP certificate missed | DAISY HANNAH |
| 59 | 14/11/2024 | Company Petition IB (IBC) | 710102096672024 | | KUBER SHREE CONSTRUCTION CO. VS GARDENIA INDIA LIMITED | IBC Under Sec 9 | 19/11/2024 | No of objections 1.vakalatnama missed 2.BR missed | AKSHAY SHARMA |
| 60 | 14/11/2024 | Company Appeal(Companies Act) | 710102096332024 | | KUBER SHREE CONSTRUCTION CO. VS GARDENIA INDIA LIMITED | Sec 252 (3) | 18/11/2024 | no of objections 1. brief synopsis missed 2. MOA and AOA missed 3. court fee and welfare put some space area 4. 1 court fee missed | Naman sabharwal |
| 61 | 14/11/2024 | Contempt Petition(Companies Act) | 710102096542024 | | REKHA SAXENA VS GLADE DEVELOPERS PRIVATE LIMITED | Sec 425 | 21/11/2024 | | ARJUN |
| 62 | 14/11/2024 | Company Petition (Companies Act) | 710102097022024 | | SAURABH GUPTA VS ANAND ALUMINIUM LTD | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 21/11/2024 | no of objections 1. bookmarking are mandatory 2. due to payment section 213 3. memo of parties missed 4. index numbering missed 5. petitioner and respondent detail missed in online portal 6. counsel sign missed in index and other side 7. petition every page sign missed 8. no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. index page numbering missed 4. all page numbering missed 5. index incomplete 6. counsel sign missed 7. counsel detail missed in index 8. Moa and Aoa not clear 9. 83,85,87,89,91,93,95,97,101, | Viren |

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| 63 | 14/11/2024 | Company Petition (Companies Act) | 710102096992024 | | RAJESH GUPTA DIRECTOR AND SHAREHOLDER VS AGRIM FINVEST PVT. LTD | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20/11/2024 | 1. bookmarking are mandatory 2. due to payment section 213 3.83,85,87,89,91,93,95,97,10 1,108,110,112,114,118,120,1 22,131,133,135,137,143,145, 147,149,295,308,310,315,319 ,320-329 4. 2nd volume index missed 5. vakaltanama missed 6. proof of service missed 7. all annexure sign and true copy missed 8. all petition pages sign missed and prayer sign missed 9. all petitioner and respondent detail missed | Viren |
| 64 | 14/11/2024 | Company Petition (Companies Act) | 710102097062024 | | RAJESH GUPTA DIRECTOR AND SHAREHOLDER VS SUNDER CHEMICALS AND AGARBATTI WORKS PVT. LTD | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20/11/2024 | no of objections 1. due to payment section 213 2. index numbering missed 3. incomplete index 4. petitioner and respondent detail missed in online portal 5. counsel sign missed in index and prayer 6. bookmarking are mandatory 7. petition every page sign missed 8. all page numbering missed 9. 2nd volume index missed 10. 318-329 page not clear 11. property pages not clear 12. volume 3 missed 13. vakaltanama missed 14. proof of service missed 15. all annexure pages sign and true copy missed 16. master index missed | Viren |
| 65 | 14/11/2024 | Transfer Petition(Companies Act) | 710102096622024 | | JITENDER KUMAR SHARMA VS UNION OF INDIA | Rule16(d),NCLT Rules,2016 | 21/11/2024 | no of objections 1. section wrong 2. bookmarking are mandatory 3.. OCR missing 4. main case no missed in pdf 5. brief synopsis and list of date missed | GAUTAM |
| 66 | 14/11/2024 | Company Petition (Companies Act) | 710102097182024 | | RAJESH GUPTA DIRECTOR AND SHAREHOLDER VS ANAND ALUMINIUM LTD. | Sec. 59 | 21/11/2024 | no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. index page numbering missed 4. all page numbering missed 5. index incomplete 6. counsel sign missed 7. counsel detail missed in index 8. Moa and Aoa not clear 9. 83,85,87,89,91,93,95,97,101, 110,112,114,116,118,,120,12 2,124,127,131,133,135,137,1 43,145,147,149,153,157,159, 161,163,165,167,178, 295 ,308, 311,315,319,322- 329,page not clear 10. 2nd volume index missed 11. vakalatnama missed 12. all annexure sign and true copy missed 13. petition every page sign missed | Viren |

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| 67 | 14/11/2024 | Company Petition (Companies Act) | 710102096402024 | | ROSENDAHL NEXTROM GMBH VS KANCHAN DOGRA | Sec. 242(4) | 21/11/2024 | no of objections 1. due to payment section 242,246 2.company master data missed 3. 25rs welfare missed in vakaltanama 4. all petitioner and respondent detail missed in online portal | Purnima Mathur |
| 68 | 14/11/2024 | Company Petition IB (IBC) | 710102097202024 | | IDBI BANK LIMITED VS AJAY CHANDRA | Section 95(1) | 25/11/2024 | No of objections 1.Book marking missed with the pagination according to the index 2.Court fee missed @ 3 rs 3.master data missed | PRAFUL JINDAL |
| 69 | 14/11/2024 | Company Petition IB (IBC) | 710102096392024 | | M/S ADITYA TECHNO PRODUCTS PVT. LTD. VS M/S AT & T ENGINEERS PVT. LTD. | IBC Under Sec 9 | 25/11/2024 | No of objections 1.Service missed 2.Book marking missed with the pagination according to the index 3.Pg-26,28,29 to 40,42,43,44,45,51not clear 4.master data missed | MAREESH |
| 70 | 14/11/2024 | Company Petition (Companies Act) | 710102097162024 | | RAJESH GUPTA VS AGRIM FINVEST PVT. LTD | Sec. 59 | 25/11/2024 | no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. all petitioner and respondent detail missed in online portal 4. counsel sign missed in index and other side 5. index numbering missed 6. all pages numbering missed 7. petition every page sign missed 8. due to payment section 241-242,213 9. Moa and Aoa not clear 10 all property paper 83,85,87,89,91,93,95,97,101, 104,108,110,112,114,116,118 ,120,122,124,127,131,133,13 5,137,143,145,147,149,264,2 95,297,298,311,315,319,322-329 page not clear 11. 2nd volume index missed 12. | Viren |
| 71 | 14/11/2024 | Company Petition IB (IBC) | 710102096822024 | | NAVEEN KAPIL VS AEROMAX AVIATION SERVICES PVT. LTD | IBC Under Sec 9 | 25/11/2024 | No of objections 1.Pg-37 not clear 2.date missed in vakalatnama | Aman Leekha |
| 72 | 11/11/2024 | Company Petition IB (IBC) | 710102095822024 | | IDBI BANK LIMITED VS RAMESH CHANDRA | Section 95(1) | 18/11/2024 | No of objection 1.Please delete extra documents 2.service missed. 3.court fee missed in vakalatnama 4.master data missed | PRAFUL JINDAL |
| 73 | 16/11/2024 | Company Petition IB (IBC) | 710102097702024 | | TRIADSS TECH SOLUTIONS PRIVATE LIMITED VS N/A | IBC Under Sec 10 | 25/11/2024 | No of objections 1.list of date events and brief synopsis missed 2.Book marking missed with the pagination according to the index 3.pagination missed in index 4.master data missed 5.court fee welfare missed in vakalatnama 6.BR missed 7. | Zain Ahmed Khan |

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|----|------------|--|-----------------|--|--|---------------------------------|------------|--|--------------------|
| 74 | 15/11/2024 | Company Petition (Companies Act) | 710102097342024 | | SAUMYA MITTAL VS EUROBEARINGS INDIA PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 25/11/2024 | no of objections 1. 291-348-350,366,368-383,413-417,463-474 page not clear | Ashish Aggarwal |
| 75 | 17/11/2024 | CA(A) Merger and Amalgamation(Companies Act) | 710102098032024 | | ALL ABOUT HEALTH INDIA PRIVATE LIMITED VS EUROBEARINGS INDIA PRIVATE LIMITED | Sec. 230-232, Sec 234 | 25/11/2024 | | RAJEEV |
| 76 | 15/11/2024 | Company Petition IB (IBC) | 710102097432024 | | K.J.DIESELS PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED | IBC under Sec 7 | 25/11/2024 | No of objections 1.Pg-39 to 52,122 to 134,137,143 ,189,190,199,200,261 not clear 2.72 blank 3.court fee welfare missed in vakalatnama | HARSHIT |
| 77 | 15/11/2024 | Company Petition IB (IBC) | 710102097452024 | | SW CONSULTANTS PRIVATE LIMITED VS KAY PAN MASALA PRIVATE LIMITED | IBC under Sec 7 | 25/11/2024 | No of objection 1.IRP certificate missed 2.OCR missed | PAWAN |
| 78 | 15/11/2024 | Company Petition IB (IBC) | 710102097582024 | | DCB BANK LTD VS DIVYARTH KUMAR | Section 95(1) | 25/11/2024 | No of objection 1.Pg-42,45,47,48,50 cut from left side | HASHMAT NABI |
| 79 | 9/11/2024 | Company Petition (Companies Act) | 710102095742024 | | TRINITY CLEANTECH PRIVATE LIMITED VS GOENKA ELECTRIC MOTOR VEHICLES PRIVATE LIMITED | Sec. 97(1),Sec. 213,Sec. 241(1) | 28/11/2024 | no of objections 1. due to payment section 242 2. kindly remove application and file separately 3. all volume not show 646-649,693-695,369,399-401,724,768-770,773-776,778,779,782-783,789,791,859,861 page not clear vakalatnama heading is NCLAT kindly change | YOGESH KUMAR JAGIA |
| 80 | 18/11/2024 | Company Petition IB (IBC) | 710102098072024 | | GABRIEL INDIA LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED | IBC Under Sec 9 | 27/11/2024 | No of objections 1.pagination missed in bookmarking 2.BR missed 3. | Pooja Iyer |
| 81 | 16/11/2024 | Contempt Petition (IBC) | 710102097812024 | | TIMES INNOVATIVE MEDIA LIMITED VS AJIT KUMAR RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. section wrong. | Sonam |
| 82 | 19/11/2024 | Company Petition (Companies Act) | 710102098312024 | | JUNGLE CAMPS INDIA LIMITED VS AJIT KUMAR RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED | Sec. 441 | 25/11/2024 | no of objections 1. memo of parties,brief synopsis and list of date missed 2. petition every page sign missed 3. company master data missed 4. ROC proof of service missed | Himanshu |
| 83 | 18/11/2024 | Company Petition IB (IBC) | 710102098192024 | | CENTRAL BANK OF INDIA VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED | IBC under Sec 7 | 26/11/2024 | No of objection 1.Pg-67,102,cut 2.Form-B ,IRP certificate missed 3.Pg-158,159,160,161 to 172,195 to 209, 4.need to sign on every page of application 5.need to true copy sign on every page of annexure 6.court fee and welfare missed in vakalatnama | KUNAL TANDON |

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| 84 | 20/11/2024 | Company Appeal(Companies Act) | 710102098642024 | | CENTRAL BANK OF INDIA VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED | Sec 252 (3) | 25/11/2024 | no of objections 1. case type wrong | Vishav |
| 85 | 21/11/2024 | Company Petition IB (IBC) | 710102098952024 | | VIMSAR PRODUCTS PRIVATE LIMITED VS BRANCLEY IMPEX PRIVATE LIMITED | IBC Under Sec 9 | 26/11/2024 | "NO of objections 1.reply missed for demond notice or 9-3-B certificate missed 2.Pg-22,48, not clear 3.court fee welfare missed in vakalatnama | DECODE RESOLVENCY INTERNATIONAL |
| 86 | 22/11/2024 | Company Petition (Companies Act) | 710102099292024 | | R.H. EQUIPMENTS DEVICES PRIVATE LIMITED VS BRANCLEY IMPEX PRIVATE LIMITED | Sec 252 (3) | 25/11/2024 | no of objections 1. petitioner and respondent detail missed in online portal 2. 19-43,54,66,71 page not clear 3. case type wrong 4. nclt form 12 not in form 5. proof of service missed | Prince Wadhwa |
| 87 | 20/11/2024 | Company Petition IB (IBC) | 710102098832024 | | COMMISSIONER COST VS MS. SONIYA GUPTA | Sec 42 | 26/11/2024 | No of objections 1.Service missed 2.case type wrong 3.Pg-42 not clear 4.need to true copy sign on every page 5.court fee welfare ,misse in vakalatnama 6. | Mohit Seth |
| 88 | 23/11/2024 | Contempt Petition (IBC) | 710102099342024 | | FLAT BUYER ASSOCIATION RAAJMARG STONE SECTOR 9 VS FERROUS INFRASTRUCTURE PRIVATE LIMITED | Sec 60(5) | 27/11/2024 | 1. case type wrong. 2. need every page sign in application. | VIJAY KASANA |
| 89 | 22/11/2024 | Company Petition IB (IBC) | 710102099182024 | | GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA VS CAMPARI EXPORTS PRIVATE LIMITED | IBC Under Sec 9 | 29/11/2024 | No of objection 1.ticket not allowed content of vkalatnama | Naman Singh Bagga |
| 90 | 22/11/2024 | Company Petition IB (IBC) | 710102099302024 | | KDM BUSINESS NETWORK LIMITED VS DEV VERSHA BROADCASTING PRIVATE LIMITED | IBC under Sec 7 | 29/11/2024 | No of objections 1.service missed 2.Pg-43,66,97 to 101, not clear 3.need to true copy sign on every page of annexure 4.date ,court fee and welfare missed 5.IRP certificate | Akshay Joshi |
| 91 | 22/11/2024 | Company Petition IB (IBC) | 710102099152024 | | UCO BANK VS MR. HEMANT JINDAL | Section 95(1) | 29/11/2024 | "No objection 1.Service missed 2.Pg-82,88 not clear 3.court fee and welare missed " | Brijesh Kumar Tamber |
| 92 | 14/11/2024 | Company Appeal(Companies Act) | 710102096512024 | | UCO BANK VS MR. HEMANT JINDAL | Sec 252 (3) | 25/11/2024 | no of objections 1. bookmarking not proper uploaded as per index 2. petition every page sign missed 3. 60,66,67,70-76 page not clear 4. court fee and welfare missed in vakaltnama 5. income tax service missed | Karan Aggarwal |
| 93 | 23/11/2024 | Company Petition (Companies Act) | 710102099682024 | | SURAJ PAUL DIAS VS YOGAN SOLUTIONS PRIVATE LIMITED | Sec. 241(1) | 26/11/2024 | kindly all file are merge then checked properly | Prakhar Khanna |

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| 94 | 21/11/2024 | Company Appeal(Companies Act) | 710102098982024 | | SURAJ PAUL DIAS VS YOGAN SOLUTIONS PRIVATE LIMITED | Sec 252 (3) | 25/11/2024 | no of objections 1. case type wrong 2. vakaltanama missed | Mr. Manubhav Anand |
| 95 | 23/11/2024 | Company Petition (Companies Act) | 710102099692024 | | AMIT KUMAR VS BODYSECRET CLOTHING PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 28/11/2024 | no of objections 1. bookmarking are mandatory 2. due to payment section 244 3. OCR missing | SUSHIL KUMAR ANTAL |
| 96 | 26/11/2024 | Company Petition (Companies Act) | 710102100292024 | | TIANMA MICROELECTRONICS (INDIA) PRIVATE LIMITED VS BODYSECRET CLOTHING PRIVATE LIMITED | Sec. 441 | 28/11/2024 | no of objections 1. 170-177,179-185 page not clear 2. 3rd volume index and bookmarking missed 3. ROC proof of service missed | SUSHIL KUMAR ANTAL |
| 97 | 26/11/2024 | Company Petition (Companies Act) | 710102100242024 | | SHIVRAM SYNTHETICS PRIVATE LIMITED VS STATE BANK OF INDIA | Sec. 271-273 | 29/11/2024 | no of objections 1. bookmarking are mandatory 2. index numbering missed 3. section mismatch in pdf 4. counsel sign missed in index and other side 5. all petitioner and respondent detail missed in online portal 6. petition every page sign missed 7. counsel and petitioner sign missed in prayer 8. all affidavit notary missed and sign missed 9. kindly remove application and file separately 10. all petitioner affidavit missed 11. company master data missed 12. Moa and Aoa missed 13. vakaltanama missed 14. proof of service missed | AJAY |
| 98 | 26/11/2024 | Company Petition (Companies Act) | 710102100392024 | | MEIDEN T&D (INDIA) LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec. 441 | 29/11/2024 | no of objections 1. petitioner and respondent detail missed in online portal 2. 76-77 page not clear | NITESH |
| 99 | 19/01/2024 | Interlocutory Application (I.B.C) | 710102007402024 | COMPANY PETITION IB (IBC)/1095(ND)2019 | M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 28/11/2024 | bookmarking compulsory as per index with page nos | Maya Gupta |
| 100 | 27/04/2024 | Interlocutory Application (I.B.C) | 710102036542024 | COMPANY PETITION IB (IBC)/22(PB)2018 | SUMAN AGARWAL VS VALUE INFRA BUYERS ASSOCIATION | Sec 60(5) | 21/11/2024 | No. of objections 1. Fill all details in online portal 2. Bookmarking as per pdf as per index 3. 449 Hindi pages (reminder 5) | Mishal Vij |
| 101 | 23/05/2024 | Company Application(Companies Act) | 710102045382024 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022 | MARAS PROPERTIES PRIVATE LIMITED VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) | Sec 425 | 25/11/2024 | case type wrong all petitioner and respondent detail fill online as per mop | Nistha Gupta |
| 102 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061422024 | COMPANY PETITION IB (IBC)/1144(ND)2019 | CHETAN GUPTA VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) | Rule 11 of NCLT, 2016 | 21/11/2024 | no of objections 1. bookmarking as per index with page Nos 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. 25 Rs welfare 3 Rs court fess or date missing on Vakalatnama | ASHOK |

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| 103 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062032024 | COMPANY PETITION IB (IBC)/1932(ND)2019 | LIQUIDATOR VS POFISOR SERVICES PRIVATE LIMITED | Sec 60(5) | 20/11/2024 | 1. memo of parties mismatch according your online portal and IAs title fill online as per mop 2 pdf blur | ANAND |
| 104 | 1/8/2024 | Restoration Application (Companies Act) | 710102067072024 | COMPANY PETITION (COMPANIES ACT)/123(ND)2024 | REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Rule 11 of NCLT | 25/11/2024 | no of objections 1. main case no. and titles mention in pdf 2. counsel detail missing on index mop or prayer 3. Vakalatnama missing 4. proof of service missing file incomplete If you have any doubt humble request to you contact to registry room no 103 at DR 0112436890 | Sonika Bharati |
| 105 | 4/8/2024 | Interlocutory Application (I.B.C) | 710102067922024 | COMPANY PETITION IB (IBC)/204(ND)2021 | ASHISH BHATNAGAR AND RANJANA KRISHNA VS M/S SUPERTECH LIMITED | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 25/11/2024 | 1. memo of parties mismatch according your online portal. reminder 3 If you have any doubt humble request to you contact to registry | Umesh Chauhan |
| 106 | 14/08/2024 | Interlocutory Application (I.B.C) | 710102070842024 | COMPANY PETITION IB (IBC)/742(ND)2018 | MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED | Sec 66(1) | 12/11/2024 | 1. pagination missing in index as per pdf or incomplete in pdf reminder 2 | Sasttra Legal |
| 107 | 14/08/2024 | Interlocutory Application (I.B.C) | 710102070802024 | COMPANY PETITION IB (IBC)/742(ND)2018 | MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED | Application under any other provisions-IBC,Sec 49(2) | 13/11/2024 | Pagination missing in index pagination incomplete in pdf | Sasttra Legal |
| 108 | 17/08/2024 | Interlocutory Application (I.B.C) | 710102071752024 | COMPANY PETITION IB (IBC)/419(ND)2022 | IIFL HOME FINANCE LIMITED VS MR. AYYAGARI VISWANADHA SARMA | Rule 11 of NCLT, 2016 | 29/11/2024 | 1. case type wrong. | Gulshan Kr. |
| 109 | 3/9/2024 | Restoration Application (Companies Act) | 710102075932024 | COMPANY APPEAL(COMPANIES ACT)/104(ND)2020 | INCOME TAX OFFICER WARD- 19(4) VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.) | Rule 11 of NCLT | 28/10/2024 | Parvinder Singh detail not fill on online portal put on ticket blank side | Rahul Singh |
| 110 | 9/9/2024 | Interlocutory Application (I.B.C) | 710102077592024 | COMPANY PETITION IB (IBC)/2(ND)2024 | CAPSTECH NETWORK PVT. LTD. VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.) | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. memo of parties mismatch according your online portal. make mop as per application | Apoorva Pandey |
| 111 | 10/9/2024 | Interlocutory Application (I.B.C) | 710102078002024 | COMPANY PETITION IB (IBC)/1529(ND)2019 | BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS VINAY KUMAR SINGHAL | Sec 60(5) | 21/11/2024 | BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATIO detail missing in pdf | Rajiv Malik |

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| 112 | 14/09/2024 | Interlocutory Application (I.B.C) | 710102079452024 | COMPANY PETITION IB (IBC)/3196(ND)2019 | MS. VARINDER KAUR BANGA & ANR. VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS. | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 20/11/2024 | MT. MANINDER SINGH BANGA and MR.NILESH SHARMA and REGISTRAR OF COMPANIES detail missing on online portal bookmarking missing true copy sign missing in annexure sign missing in application page | AMARENDRA KUMAR DUBEY |
| 113 | 25/09/2024 | Interlocutory Application (I.B.C) | 710102082302024 | COMPANY PETITION IB (IBC)/546(ND)2024 | MUKESH VERMA VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS. | Rule 11 of NCLT, 2016 | 30/10/2024 | 1. Main case wrong in pdf reminder 2 | Agam |
| 114 | 25/09/2024 | Interlocutory Application (I.B.C) | 710102082192024 | COMPANY PETITION IB (IBC)/1022(ND)2018 | KRIPA SHANKER PRASHAD VS MUKESH GUPTA | Sec 66(1) | 25/11/2024 | 1. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 2. NCLT headline missing in vakalatnama. 3. need to be affidavit for all applicant. | Amol Chitravanshi |
| 115 | 25/09/2024 | Interlocutory Application (I.B.C) | 710102082232024 | COMPANY PETITION IB (IBC)/544(ND)2024 | MUKESH VERMA VS MUKESH GUPTA | Rule 11 of NCLT, 2016 | 30/10/2024 | 1. main case wrong in pdf | Agam |
| 116 | 3/10/2024 | Interlocutory Application (I.B.C) | 710102084812024 | COMPANY PETITION IB (IBC)/375(PB)2018 | M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD | Sec 60(5) | 25/11/2024 | 1. memo of parties missing attach but only KOTAK MAHINDRA BANK LTD mention as applicant is IAs title in online portal | THS THE LAW FIRM |
| 117 | 7/10/2024 | Restoration Application (IBC) | 710102085882024 | COMPANY PETITION IB (IBC)/323(ND)2021 | ABHISHEK ANAND VS PANASH EDUCATIONAL SERVICE PRIVATE LIMITED | Application under any other provisions- IBC | 21/11/2024 | 1. IAs title fill online as per mop mention only Abhishek Anand name in mop or IAS title as applicant 2. memo of parties mismatch according your online portal only Abhishek Anand name as applicant in mop contact to registry at room no 103 | Abhishek |
| 118 | 8/10/2024 | Interlocutory Application (I.B.C) | 710102086282024 | COMPANY PETITION IB (IBC)/334(ND)2018 | ASHOK KUMAR JAIN VS ANIL KUMAR JAIN | Sec 60(5) | 28/11/2024 | 1. fill all details in online portal. | Apoorv Jain |
| 119 | 9/10/2024 | Interlocutory Application (I.B.C) | 710102086572024 | COMPANY PETITION IB (IBC)/52(PB)2021 | VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED | Sec 60(5) | 21/11/2024 | Bookmarking as per index with page nos OCR Missing | Mr. jitendra kumar |
| 120 | 10/10/2024 | Interlocutory Application (I.B.C) | 710102087182024 | COMPANY PETITION IB (IBC)/717(ND)2019 | PARKASH SAHAY AND ORS VS STAN AUTOS PRIVATE LIMITED | Section 60(5) | 25/11/2024 | 1. add all respondent in online portal. 2. date missing in vakalatnama. 3. mention bookmarking according your index with page numbering. | lalit mohan |
| 121 | 11/10/2024 | Interlocutory Application (I.B.C) | 710102087412024 | COMPANY PETITION IB (IBC)/901(ND)2020 | KOTAK MAHINDRA BANK LTD. -ASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD. | Rule 11 of NCLT, 2016 | 28/11/2024 | 1.Memo party missing 2. OCR missing 3. Bookmarking as per index with page number 4. remove another pdf 5. Multiple pdf are shown in this filing number. please delete other and upload final PDF. | Vikas Kumar |

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| 122 | 14/10/2024 | Interlocutory Application (I.B.C) | 710102087972024 | COMPANY PETITION IB (IBC)/559(PB)2017 | M/S PADIA TIMBER COMPANY PVT. LTD. VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD. | Sec 60(5) | 25/11/2024 | bookmarking and OCR missing case type wrong remove extra pdf | Pankaj |
| 123 | 15/10/2024 | Interlocutory Application (I.B.C) | 710102088522024 | COMPANY PETITION IB (IBC)/41(ND)2012 | M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Rule 11 of NCLT, 2016 | 22/11/2024 | main case not linked and fill all details in memo of party in online portal | Sujoy |
| 124 | 15/10/2024 | Interlocutory Application (I.B.C) | 710102088442024 | COMPANY PETITION IB (IBC)/537(ND)2020 | DEBASHIS NANDA VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Sec 54(1) | 8/11/2024 | 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong contact to registry at Room No 103 01124363846 regarding your section | Gaurav Joshi |
| 125 | 15/10/2024 | Interlocutory Application (I.B.C) | 710102088472024 | COMPANY PETITION IB (IBC)/712(PB)2019 | GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 8/11/2024 | 1. 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. | Yogender Pal |
| 126 | 15/10/2024 | Miscellaneous Application (IBC) | 710102088312024 | COMPANY PETITION IB (IBC)/1023(ND)2018 | VIVEK PARTI VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Sec 42 | 29/10/2024 | 1. section wrong online as per pdf 2. ticket put on blank side in Vakalatnama. | VIVEK |
| 127 | 15/10/2024 | Interlocutory Application (I.B.C) | 710102088532024 | COMPANY PETITION IB (IBC)/266(PB)2022 | MEGHA AGRAWAL VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Section 105,112, 113 | 21/11/2024 | 1. main case wrong in pdf. | Atul Bhatia |
| 128 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102089502024 | COMPANY PETITION IB (IBC)/1095(ND)2019 | M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 28/11/2024 | 1. bookmarking compulsory with page numbering. 2. Maya Gupta name fill as a applicant in IAs title or online portal | Maya Gupta |
| 129 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102088992024 | COMPANY PETITION IB (IBC)/1372(PB)2018 | DEEPIKA B PRASAD LIQUIDATOR OF COMPACT VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 28/10/2024 | 1. pdf not upload. | Dhananjaya Sud |
| 130 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102089102024 | COMPANY PETITION IB (IBC)/409(PB)2017 | NIRAJ KUMAR VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 8/11/2024 | case type wrong choose IA (Liq.) Progress Report | Rachit |
| 131 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102088932024 | COMPANY PETITION IB (IBC)/299(ND)2019 | DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS M/S ADORE INFRASMITH PVT. LTD. & ORS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 28/10/2024 | 1. pdf not upload. | Dhananjaya Sud |
| 132 | 16/10/2024 | Restoration Application (IBC) | 710102088702024 | COMPANY PETITION IB (IBC)/1348(ND)2019 | MR. KESHAV ANAND AND MS. ARCHANA VS GAURAV KATIYAR | Rule 11 of NCLT, 2016 | 25/11/2024 | delete another pdf | PRANAV |
| 133 | 16/10/2024 | Miscellaneous Application (IBC) | 710102089712024 | COMPANY PETITION IB (IBC)/272(PB)2019 | PANKAJ SAXENA VS GAURAV KATIYAR | Application under any other provisions- IBC | 5/11/2024 | Please do properly after that we will Check, you have uploaded only 4pages file incomplete case type wrong index mop annexures with true copy sign vakalatnama or proof of service missing | Sandhya Gupta |

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|-----|------------|-----------------------------------|-----------------|--|---|--|------------|--|----------------------|
| 134 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102089732024 | COMPANY PETITION IB (IBC)/383(ND)2022 | ASCENT BUILDTECH PRIVATE LIMITED VS GAURAV KATIYAR | Rule 11 of NCLT, 2016 | 29/10/2024 | 1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee missing in vakalatnama. 4. OCR missing. | Neeraj Kumar |
| 135 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102089872024 | COMPANY PETITION IB (IBC)/439(ND)2022 | MR. ANKIT GOEL LIQUIDATOR OF CRYSTAL FACILITIES PVT LTD VS GAURAV KATIYAR | Section 60(5) | 8/11/2024 | case type wrong | Dhananjaya Sud |
| 136 | 17/10/2024 | Interlocutory Application (I.B.C) | 710102090242024 | COMPANY PETITION IB (IBC)/412(ND)2022 | ANOOP PRAKASH AWASTHI VS GAURAV KATIYAR | Rule 11 of NCLT, 2016 | 28/10/2024 | section wrong | ANOOP |
| 137 | 18/10/2024 | Interlocutory Application (I.B.C) | 710102090882024 | COMPANY PETITION IB (IBC)/1529(ND)2019 | REGIONAL PF COMMISSIONER-II(LEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/11/2024 | 1. memo of parties missing. 2. need every page sign in application. 3. mention bookmarking with page numbering. 4. need every page sign and true copy in annexure. | CHAKRADHAR PANDA |
| 138 | 18/10/2024 | Interlocutory Application (I.B.C) | 710102090792024 | COMPANY PETITION IB (IBC)/484(ND)2024 | CENTRAL BANK OF INDIA VS A S TECHNOBUILD PRIVATE LIMITED | Application under any other provisions- IBC | 20/11/2024 | Bookmarking as per index with page number Section mention in index or page no 1 True copy sign missing on annexures Vakalatnama compulsory Index wrong | BINAY KUMAR MISHRA |
| 139 | 17/10/2024 | Interlocutory Application (I.B.C) | 710102090272024 | | RP SUNIL KUMAR AGRAWAL VS A S TECHNOBUILD PRIVATE LIMITED | Application under any other provisions- IBC | 28/10/2024 | ocr and bookmarking missing | SUNIL KUMAR AGRAWAL |
| 140 | 17/10/2024 | Interlocutory Application (I.B.C) | 710102090172024 | COMPANY PETITION IB (IBC)/147(ND)2024 | RITCO TRAVELS AND TOURS PRIVATE LIMITED /OBJECTOR VS UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED | Application under any other provisions- IBC | 28/10/2024 | main case wrong | Atul Agarwal |
| 141 | 17/10/2024 | Interlocutory Application (I.B.C) | 710102090322024 | COMPANY PETITION IB (IBC)/2027(ND)2019 | HARVINDER SINGH VS UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 29/10/2024 | ocr and bookmarking missing and page number missing | Kanika |
| 142 | 18/10/2024 | Interlocutory Application (I.B.C) | 710102090682024 | COMPANY PETITION IB (IBC)/308(ND)2024 | BHARAT BHUSHAN SETHI VS UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED | Application under any other provisions- IBC | 25/11/2024 | ocr missing | BHARAT BHUSHAN SETHI |
| 143 | 18/10/2024 | Interlocutory Application (I.B.C) | 710102090522024 | COMPANY PETITION IB (IBC)/786(PB)2018 | AFFINITY BEAUTY SALON PRIVATE LIMITED VS ANURAG CHANDRA | Sec 60(5) | 25/11/2024 | all applicant and respondent detail missing in online portal as per mop reminder 2 | RANJANA ROY GAWAI |
| 144 | 21/10/2024 | Interlocutory Application (I.B.C) | 710102091242024 | COMPANY PETITION IB (IBC)/2607(PB)2019 | DURGA DAS AGRAWAL VS ANURAG CHANDRA | Rule 11 of NCLT, 2016 | 12/11/2024 | remove the extra pdf and submit final pdf reminder 2 | Shivam |
| 145 | 21/10/2024 | Interlocutory Application (I.B.C) | 710102091262024 | COMPANY PETITION IB (IBC)/2503(ND)2019 | DURGA DAS AGRAWAL VS ANURAG CHANDRA | Rule 11 of NCLT, 2016 | 12/11/2024 | remove the extra pdf and submit final pdf reminder 2 | Shivam |
| 146 | 19/10/2024 | Interlocutory Application (I.B.C) | 710102091132024 | COMPANY PETITION IB (IBC)/182(PB)2024 | SURINDER AGGARWAL & ORS. VS M/S RAHEJA DEVELOPERS LTD. | Rule 11 of NCLT, 2016 | 28/10/2024 | 1. memo of parties mismatch according your online portal. contact to registry regarding your mop room no 103 | Raian |

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|-----|------------|---|-----------------|--|---|---|------------|---|----------------------------|
| 147 | 19/10/2024 | Company Application(Companies Act) | 710102091142024 | COMPANY PETITION (COMPANIES ACT)/188(ND)2024 | RAMESH N. KESWANI VS KRISHANT EXIM PRIVATE LIMITED | Sec. 73(4) | 4/11/2024 | 1. Vakalatnama compulsory attach but date missing 2.contact to registry regarding your section | Pranav Singal |
| 148 | 21/10/2024 | Miscellaneous Application (IBC) | 710102091292024 | COMPANY PETITION IB (IBC)/48(PB)2020 | DINESH KUMAR TIWARI VS VEKAS KUMAR GARG | Sec 60(5) | 4/11/2024 | case type wrong and ocr and bookmarking missing and 28-47, 49,51-57,74-88,99-118,135-137,144-155,160,162,164,172-175, not clear page page no.201-204 cut page volume wise index missing vo-1 vo-2 | A.K ASSOCIATES law offices |
| 149 | 19/10/2024 | Interlocutory Application (I.B.C) | 710102091042024 | COMPANY PETITION IB (IBC)/375(PB)2018 | SATYA PRAKASH GUPTA VS VEKAS KUMAR GARG | Application under any other provisions- IBC | 30/10/2024 | 1. application merge in one pdf. 2. bookmarking compulsory with page numbering. 3. OCR missing. | Satya Prakash Gupta |
| 150 | 19/10/2024 | Interlocutory Application (I.B.C) | 710102091032024 | COMPANY PETITION IB (IBC)/375(PB)2018 | SATYA PRAKASH GUPTA VS VEKAS KUMAR GARG | Application under any other provisions- IBC | 30/10/2024 | 1. bookmarking compulsory with page numbering. 2. OCR missing. | Satya Prakash Gupta |
| 151 | 18/10/2024 | Interlocutory Application (I.B.C) | 710102090832024 | COMPANY PETITION IB (IBC)/401(ND)2017 | DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD. | Sec 60(5) | 28/11/2024 | IA's title fill online as per pdf applicant respondent fill online as per mop reminder 2 | Shubham |
| 152 | 21/10/2024 | Interlocutory Application (I.B.C) | 710102091362024 | COMPANY PETITION IB (IBC)/846(ND)2022 | IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD | Sec 60(5) | 13/11/2024 | 1.prayer missing | LISHA |
| 153 | 21/10/2024 | Restoration Application (Companies Act) | 710102091352024 | TRANSFER PETITION(COMPANIES ACT)/36(PB)2023 | OMKARA ASSETS RECONSTRUCTION PVT LTD VS ASIAN RESOURCES LTD | Application under any other provisions | 25/11/2024 | 1. memo of parties missing attach but IA's title fill online as per mop | Rishab Raj Jain |
| 154 | 21/10/2024 | Miscellaneous Application (IBC) | 710102091442024 | COMPANY PETITION IB (IBC)/394(ND)2022 | M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED | Application under any other provisions- IBC | 4/11/2024 | case type wrong and memo party missing | SUMAN KUMAR |
| 155 | 21/10/2024 | Miscellaneous Application (IBC) | 710102091342024 | COMPANY PETITION IB (IBC)/666(ND)2024 | NU-WORLD INDUSTRIES (PTY) LTD VS NU-WORLD INDUSTRIES (PTY) LTD | Application under any other provisions- IBC | 4/11/2024 | case type wrong and memo party missing and vakaltnama missing | Anand Sharma |
| 156 | 22/10/2024 | Interlocutory Application (I.B.C) | 710102091742024 | COMPANY PETITION IB (IBC)/1095(ND)2019 | RITU TANDON VS FORD CREDIT INDIA PRIVATE LIMITED | Sec 60(5) | 25/11/2024 | 1. memo of parties missing 2. OCR missing 3. true copy sign missing on annexures 4. Bookmarking as per index with page numbering | Jitesh Prakash Gupta |
| 157 | 23/10/2024 | Interlocutory Application (I.B.C) | 710102092092024 | COMPANY PETITION IB (IBC)/2130(ND)2019 | LATE SH. ANOOP SINGH MINHAS A.K.A. LATE SH. S. ANUP SINGH MINHAS THROUGH MRS. PRABHJIT KAUR MINHAS VS MR. NILESH SHARMA (RESOLUTION PROFESSIONAL) | Sections 60(5)/Regulation 13 | 25/11/2024 | Bookmarking as per index with page numbering OCR missing | Karan |
| 158 | 23/10/2024 | Interlocutory Application (I.B.C) | 710102091922024 | COMPANY PETITION IB (IBC)/228(PB)2018 | MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED | Application under any other provisions- IBC | 25/11/2024 | case type wrong choose IA (Liq.) Progress Report | Mohan Lal |

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|-----|------------|-----------------------------------|-----------------|--|---|--|------------|---|-----------------|
| 159 | 23/10/2024 | Interlocutory Application (I.B.C) | 710102092192024 | COMPANY PETITION IB (IBC)/380(ND)2021 | NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS KIRAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED) | Section 121(1) | 28/11/2024 | 1. Main case titles missing in all volume pdf | MITAL AND MITAL |
| 160 | 22/10/2024 | Interlocutory Application (I.B.C) | 710102091672024 | COMPANY PETITION IB (IBC)/517(ND)2023 | SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED | Application under any other provisions- IBC, Rule 11 of NCLT, 2016 | 4/11/2024 | 1. page no. 82,93 to 96 are not clear. 2. need to translate all Hindi pages. 3. 3Rs court fee missing in vakalatnama. 4. both application filed separately. | MADHURA |
| 161 | 23/10/2024 | Interlocutory Application (I.B.C) | 710102092142024 | COMPANY PETITION IB (IBC)/204(ND)2021 | MR. HITESH GOEL VS SRI GANRAJ BUILDCON PRIVATE LIMITED | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/11/2024 | page no.30 not clear page | ARGUS PARTNERS |
| 162 | 22/10/2024 | Interlocutory Application (I.B.C) | 710102091732024 | COMPANY PETITION IB (IBC)/1081(PB)2020 | MR. SANJEEV GOEL/MRS. SUNITA GOEL VS MR. RAJESH KUMAR PARAKH R.P. M/S CHD DEVELOPERS LTD. | Sections 60(5)/Regulation 13 | 29/11/2024 | 1. Page no. 56 59 to 74 78 80 82 84 109 129 130 131 133 135 136 138 139 not clear | PRANAB |
| 163 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092462024 | COMPANY PETITION IB (IBC)/337(PB)2021 | NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS RAMAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED) | Section 121(1) | 28/11/2024 | 1. Main case title missing in all volumes pdf | MITAL AND MITAL |
| 164 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092422024 | COMPANY PETITION IB (IBC)/118(ND)2023 | HARISH TANEJA VS RAMAKANT UPADHYAY | Application under any other provisions- IBC | 25/11/2024 | remove extra pdf | Harish |
| 165 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092442024 | COMPANY PETITION IB (IBC)/103(ND)2023 | HARISH TANEJA VS SMT. SHAILENDRA UPADHYAY | Application under any other provisions- IBC | 25/11/2024 | 1. need every page sign in application. 2. remove extra pdf | Harish |
| 166 | 25/10/2024 | Interlocutory Application (I.B.C) | 710102092622024 | COMPANY PETITION IB (IBC)/985(ND)2020 | MR. VIKRAM VISHAL MINHAS VS SMT. SHAILENDRA UPADHYAY | Application under any other provisions- IBC | 28/11/2024 | 1. section wrong. 2. vakalatnama compulsory. | Kanika |
| 167 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092322024 | COMPANY PETITION IB (IBC)/1445(ND)2019 | SHYAM ARORA VS M/S BSMART TECH (P) LTD. | Sec 60(5) | 25/11/2024 | 1. section wrong online as per pdf | SHYAM |
| 168 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092472024 | COMPANY PETITION IB (IBC)/410(ND)2024 | MS TARUNA GOEL RP VS M/S BSMART TECH (P) LTD. | Rule 11 of NCLT, 2016 | 29/11/2024 | 1. 25 welfare fee missing in vakalatnama. 2. mention bookmarking according your index with page numbering. | JAGNEET SINGH |
| 169 | 26/10/2024 | Interlocutory Application (I.B.C) | 710102092872024 | COMPANY PETITION IB (IBC)/1647(ND)2019 | PAWAN KUMAR AGRAWAL. VS AXIS BANK LIMITED | Sec 60(5) | 29/11/2024 | 1. Section wrong 2. Case Type Wrong 3. Brief synopsis or list of events or vakalatnama missing | PAWAN |

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| 170 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092342024 | COMPANY PETITION IB (IBC)/380(ND)2021 | INDIAN BANK VS KIRAN GUPTA | Application under any other provisions- IBC | 21/11/2024 | 1. Bookmarking as per index with page nos 2. applicant respondent fill online as per mop 3. sign missing on mop 4. prayer missing 5. sign missing on application pages 6. true copy sign missing on annexures 7 proof of service missing | Amod |
| 171 | 25/10/2024 | Interlocutory Application (I.B.C) | 710102092632024 | COMPANY PETITION IB (IBC)/144(PB)2017 | ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED | Sec 60(5) | 5/11/2024 | 1. counsel details incomplete in index and memo of parties. 2. memo of parties mismatch according your online portal. 3. 1Rs court fee short in vakalatnama. | ARURADHA UPADHYAY |
| 172 | 26/10/2024 | Interlocutory Application (I.B.C) | 710102092972024 | COMPANY PETITION IB (IBC)/272(ND)2024 | AJIT SOOD RESOLUTION PROFESSIONAL OF SUNIL JINDAL PG TO MOUNT CLOTHING VS SR FOILS & TISSUE LIMITED | Application under any other provisions- IBC | 6/11/2024 | 1. pagination missing. 2. counsel sign missing in index. 3. notary missing. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. file incomplete. | Abhishek |
| 173 | 26/10/2024 | Interlocutory Application (I.B.C) | 710102092982024 | COMPANY PETITION IB (IBC)/271(ND)2024 | AJIT SOOD RESOLUTION PROFESSIONAL OF SAROJ JINDAL PG TO MOUNT CLOTHING VS SR FOILS & TISSUE LIMITED | Application under any other provisions- IBC | 6/11/2024 | 1. pagination missing. 2. bookmarking missing. 3. counsel sign in missing in index. 4. notary missing. 5. file incomplete. | Abhishek |
| 174 | 16/10/2024 | Interlocutory Application (I.B.C) | 710102088592024 | COMPANY PETITION IB (IBC)/550(ND)2020 | ANISH KUMAR SANGHI VS SR FOILS & TISSUE LIMITED | Application under any other provisions- IBC | 28/10/2024 | case type wrong | Anish Kumar Sanghi |
| 175 | 28/10/2024 | Interlocutory Application (I.B.C) | 710102093002024 | COMPANY PETITION IB (IBC)/513(ND)2024 | SUDHIR KUMAR AGARWAL VS SR FOILS & TISSUE LIMITED | Application under any other provisions- IBC | 20/11/2024 | 1. section wrong. 2. page no. 55,56,64 to 67,73,82, 83 are not clear. contact to registry at room no 103 | SURBHI |
| 176 | 28/10/2024 | Interlocutory Application (I.B.C) | 710102093022024 | COMPANY PETITION IB (IBC)/514(ND)2024 | SUDHIR KUMAR AGARWAL VS SR FOILS & TISSUE LIMITED | Application under any other provisions- IBC | 20/11/2024 | 1. section wrong. 2. page no. 52 to 56,64 to 67,73,82,83 are not clear. contact to registry at room no 103 | SURBHI |
| 177 | 28/10/2024 | Interlocutory Application (I.B.C) | 710102093072024 | COMPANY PETITION IB (IBC)/2926(ND)2019 | MANISH KUMAR AGGARWAL VS MANISH GOEL | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 6/11/2024 | 1. file incomplete. | Vishal |
| 178 | 28/10/2024 | Interlocutory Application (I.B.C) | 710102093032024 | COMPANY PETITION IB (IBC)/420(ND)2017 | VIJAY KUMAR GUPTA VS MANISH GOEL | Sec 60(5) | 28/11/2024 | 1. memo of parties mismatch according your online portal. 2. Case type wrong choose IA (Liq.) Progress Report | Kushal |
| 179 | 22/10/2024 | Interlocutory Application (I.B.C) | 710102091662024 | COMPANY PETITION IB (IBC)/223(ND)2020 | MOHIT KUMAR GUPTA VS MANISH GOEL | Application under any other provisions- IBC | 4/11/2024 | 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. | Rajiv Malik |
| 180 | 22/10/2024 | Interlocutory Application (I.B.C) | 710102091612024 | COMPANY PETITION IB (IBC)/893(ND)2022 | SUDHANSHU GUPTA VS MANISH GOEL | Sec 30 | 4/11/2024 | 1. application not upload. | Himanshu Kapoor |
| 181 | 3/11/2024 | Interlocutory Application (I.B.C) | 710102093822024 | COMPANY PETITION IB (IBC)/446(PB)2021 | KANTI MOHAN RUSTAGI VS NA | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. pagination wrong in vol 2 index. . | KANTI MOHAN |

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| 182 | 4/11/2024 | Interlocutory Application (I.B.C) | 710102093862024 | COMPANY PETITION IB (IBC)/489(PB)2017 | SUNIL KUMAR GUPTA VS NA | Regulation 44(2), Liquidation process Regulation, 2016 | 29/11/2024 | 1. section wrong online as per pdf | KK |
| 183 | 2/11/2024 | Interlocutory Application (I.B.C) | 710102093762024 | COMPANY PETITION IB (IBC)/625(PB)2018 | NISHANT GAURAV GUPTA VS NA | Application under any other provisions- IBC | 25/11/2024 | 1. memo of parties missing. 2. prayer missing. 3. affidavit missing. 4. page no. 392 to 401,542 are not clear. | Nishant Gaurav Gupta |
| 184 | 22/10/2024 | Interlocutory Application (I.B.C) | 710102091632024 | COMPANY PETITION IB (IBC)/717(ND)2019 | M/S SHARDA INFRACON PVT. LTD VS DEEPAK KUMAR GOYAL | Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13 | 20/11/2024 | 1. fill all details in online portal. | Animesh Sinha |
| 185 | 30/10/2024 | Restoration Application (Companies Act) | 710102093472024 | COMPANY PETITION (COMPANIES ACT)/118(PB)2023 | SANGEETA BATRA VS KANSAL ENTERPRISE PVT LTD | Rule 11 of NCLT | 25/11/2024 | page no. missing in bookmarking applicant and respondent detail not fill as per memo party | Rajiv Bakshi |
| 186 | 3/11/2024 | Company Application(Companies Act) | 710102093792024 | COMPANY PETITION (COMPANIES ACT)/121(ND)2022 | NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED | Rule 11 of NCLT | 8/11/2024 | 1. bookmarking compulsory with page numbering. 2. need every page sign in application. 3. vakalatnama compulsory. 4. OCR missing. | Cauvery |
| 187 | 23/10/2024 | Interlocutory Application (I.B.C) | 710102092182024 | COMPANY PETITION IB (IBC)/116(ND)2021 | SIEMENS FINANCIAL SERVICES PVT. LTD VS VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED) | Application under any other provisions- IBC | 11/11/2024 | contact to registry at room no 103 regarding mop | Amit |
| 188 | 4/11/2024 | Interlocutory Application (I.B.C) | 710102093952024 | COMPANY PETITION IB (IBC)/67(ND)2024 | ANU APPIAH K.A. VS JAI KISHAN TEOTIA RESOLUTION PROFESSIONAL | Sec 60(5) | 11/11/2024 | 1. proof of service missing. 2. vakalatnama compulsory. | RAKESH KUMAR |
| 189 | 30/10/2024 | Interlocutory Application (I.B.C) | 710102093592024 | COMPANY PETITION IB (IBC)/337(PB)2021 | INDIAN BANK VS RAMAN GUPTA | Application under any other provisions- IBC | 25/11/2024 | 1. file incomplete. contact to registry at room no 103 | Amod |
| 190 | 24/10/2024 | Interlocutory Application (I.B.C) | 710102092512024 | COMPANY PETITION IB (IBC)/450(PB)2018 | M/S VASU BUILDCON VS M/S IVR PRIME IT. SEZ PVT. LTD. | Sec 60(5) | 5/11/2024 | 1. section not mention in index. 2. proof of service missing. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. | SAMIR SAGAR |
| 191 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094282024 | COMPANY PETITION IB (IBC)/473(ND)2024 | M/S ADITYA CONSTRUCTIONS VS HSK INFRA PRIVATE LIMITED | Section 22 | 8/11/2024 | 1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure. | Chetan Sharma |
| 192 | 6/11/2024 | Company Application(Companies Act) | 710102094502024 | COMPANY PETITION (COMPANIES ACT)/42(PB)2024 | SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO. | Rule 11 of NCLT | 29/11/2024 | no of objections 1. section miss matched in pdf 2. memo of parties missed 3. due payment of section 55 | sfioclct |
| 193 | 7/11/2024 | Interlocutory Application (I.B.C) | 710102094682024 | COMPANY PETITION IB (IBC)/802(ND)2022 | RADINUTS DRY FRUITS PRIVATE LIMITED VS MS SNJ SYNTHETICS LIMITED | Section 60(5) | 25/11/2024 | date missing in vakaltnama | Pradeep Kumar |
| 194 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094322024 | COMPANY PETITION IB (IBC)/1510(ND)2019 | DEEPIKA BHUGRA PRASAD VS MS SNJ SYNTHETICS LIMITED | Section 12(2) | 11/11/2024 | 1. pdf not upload. | Akshay |

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| 195 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094262024 | COMPANY PETITION IB (IBC)/24(ND)2023 | UNION BANK OF INDIA VS MR. DEEPAK MITTAL | Rule 11 of NCLT, 2016 | 20/11/2024 | 1. vakalatnama compulsory. PDF not upload | Nishi |
| 196 | 5/11/2024 | Company Application(Companies Act) | 710102094112024 | COMPANY PETITION (COMPANIES ACT)/130(PB)2024 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES | Rule 11 of NCLT | 25/11/2024 | no of objections 1. section miss matched in pdf 2. memo of parties missed 3. due payment rule 55 | sfionclt |
| 197 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094072024 | COMPANY PETITION IB (IBC)/296(PB)2023 | ANJU NEGI VS RESOLUTION PROFESSIONAL (MR. ASHISH SINGH) | Section 60(5) | 25/11/2024 | 1. page no. 44 to 51,54 are not clear. 2. bookmarking compulsory with page numbering. | RASHI JAIN |
| 198 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094092024 | COMPANY PETITION IB (IBC)/65(ND)2021 | SUBHLAXMI INVESTMENT ADVISORY PRIVATE LIMITED VS RITZY CHAEMICALS PRIVATE LIMITED | Sec 60(5) | 25/11/2024 | 1. page no. 36 to 42 need type copy in pdf. | Pradeep Kumar |
| 199 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094382024 | COMPANY PETITION IB (IBC)/728(ND)2020 | RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANURADHA BHATNAGAR VS RITZY CHAEMICALS PRIVATE LIMITED | Application under any other provisions- IBC | 12/11/2024 | 1. need every page true copy in annexure. 2. mention bookmarking with page numbering. | Shivanshu Kumar |
| 200 | 5/11/2024 | Restoration Application (IBC) | 710102094362024 | COMPANY PETITION IB (IBC)/1348(ND)2019 | BIPIN CHANDRA TIWARI VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. remove other pdf | PRANAV |
| 201 | 5/11/2024 | Company Application(Companies Act) | 710102094042024 | COMPANY PETITION (COMPANIES ACT)/182(ND)2024 | PRITI SHARMA VS M R REALTECH LIMITED | Rule16(d),NCLT Rules,2016 | 13/11/2024 | case type wrong kindly change case type then checked proper file | Yashoj |
| 202 | 6/11/2024 | Interlocutory Application (I.B.C) | 710102094582024 | COMPANY PETITION IB (IBC)/1768(ND)2018 | AMITA JAIN VS CELESTIAL ESTATE PRIVATE LIMITED | Sec 60(5) | 29/11/2024 | 1. Vakalatnama compulsory attach but ticket paste on blank side of Vakalatnama | Navin |
| 203 | 8/11/2024 | Interlocutory Application (I.B.C) | 710102094902024 | COMPANY PETITION IB (IBC)/138(ND)2018 | ARVIND GARG VS HDFC BANK | Sec 60(5) | 13/11/2024 | 1. fill all details in online portal. 2. page no. 74 to 84 are not clear. | Arvind Garg |
| 204 | 8/11/2024 | Miscellaneous Application(Companies Act) | 710102095412024 | COMPANY PETITION (COMPANIES ACT)/344(ND)2018 | SUNITA JAIN VS DEEPAK JAIN | Rule 11 of NCLT | 28/11/2024 | 1. case type wrong. 2. due payment section 131. also change in prayer 3. vakalatnama compulsory attach but welfare Rs 25 or court fees Rs 3 missing | Payal Chawla |
| 205 | 7/11/2024 | Interlocutory Application (I.B.C) | 710102094832024 | COMPANY PETITION IB (IBC)/613(ND)2019 | REKHA (PROPRIETOR OF SHRI KRISHAN NITIN KUMAR) VS DEEPAK JAIN | Sec 42,Sections 60(5)/Regulation 13 | 13/11/2024 | 1. application merge in one pdf. | Gaurav |
| 206 | 8/11/2024 | Interlocutory Application (I.B.C) | 710102095212024 | COMPANY PETITION IB (IBC)/664(ND)2022 | RAJIV BHATNAGAR VS RAMESH HANDA | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 13/11/2024 | 1. application not upload. | RAJIV BHATNAGAR |
| 207 | 9/11/2024 | Interlocutory Application (I.B.C) | 710102095572024 | COMPANY PETITION IB (IBC)/709(PB)2022 | SH. BRIJ BHUSHAN SINGAL VS STATE BANK OF INDIA | Application under any other provisions- IBC | 19/11/2024 | 1. bookmarking compulsory with page numbering. 2. vakalatnama compulsory. 3. OCR missing. | RANJANA ROY GAWAI |

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| 208 | 8/11/2024 | Interlocutory Application (I.B.C) | 710102094952024 | COMPANY PETITION IB (IBC)/806(PB)2019 | DEEPAK GROVER VS DEEPAK AGGARWAL | Sections 60(5)/Regulation 13 | 13/11/2024 | 1. fill all details in online portal. 2. main case missing in memo of parties and application pages. 3. need every page sign in application. 4. need every page sign and true copy in annexure. | Manish |
| 209 | 8/11/2024 | Interlocutory Application (I.B.C) | 710102095382024 | COMPANY PETITION IB (IBC)/204(ND)2023 | CENTRAL BANK OF INDIA VS ARHAM QURESHI | Section 60(5) | 27/11/2024 | 1. Memo of parties wrong. 2. Applicant respondent fill online as per mop 3. IAs title wrong as per mop 4. Case type wrong. | Nidhi Mohan Parashar |
| 210 | 9/11/2024 | Interlocutory Application (I.B.C) | 710102095582024 | COMPANY PETITION IB (IBC)/710(PB)2022 | SH. NEERAJ SINGAL VS STATE BANK OF INDIA | Application under any other provisions- IBC | 19/11/2024 | 1. bookmarking compulsory with page numbering. 2. vakalatnama compulsory. | RANJANA ROY GAWAI |
| 211 | 13/11/2024 | Company Application(Companies Act) | 710102095942024 | COMPANY PETITION (COMPANIES ACT)/132(PB)2024 | SERIOUS FRAUD INVESTIGATION OFFICE VS PRATIBHA KAILASH | Rule 11 of NCLT | 29/11/2024 | 1. memo of parties missing. 2. due payment section 55. | sfionclt |
| 212 | 12/11/2024 | Interlocutory Application (I.B.C) | 710102095832024 | COMPANY PETITION IB (IBC)/717(ND)2019 | SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE | Section 60(5) | 20/11/2024 | 1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. need every page sign in application. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. add all respondent in online portal. | Shiv Mangal Sharma |
| 213 | 12/11/2024 | Interlocutory Application (I.B.C) | 710102095872024 | COMPANY PETITION IB (IBC)/717(ND)2019 | SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE | Sec 60(5) | 20/11/2024 | 1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. need every page sign in application. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. add all respondent in online portal. | Shiv Mangal Sharma |
| 214 | 9/11/2024 | Interlocutory Application (I.B.C) | 710102095672024 | COMPANY PETITION IB (IBC)/440(ND)2021 | SHOBHNA JHA VS MANOHAR LAL VIJ RP | Sec 60(5) | 20/11/2024 | 1. need to translate all hindi pages. | SHYAM |
| 215 | 12/11/2024 | Interlocutory Application (I.B.C) | 710102095842024 | COMPANY PETITION IB (IBC)/717(ND)2019 | SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE | Sec 60(5) | 20/11/2024 | 1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. need every page sign in application. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. add all respondent in online portal. | Shiv Mangal Sharma |

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| 216 | 12/11/2024 | Interlocutory Application (I.B.C) | 710102095862024 | COMPANY PETITION IB (IBC)/717(ND)2019 | SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE | Sec 60(5) | 20/11/2024 | 1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. need every page sign in application. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. | Shiv Mangal Sharma |
| 217 | 14/11/2024 | Miscellaneous Application(Companies Act) | 710102096132024 | COMPANY PETITION (COMPANIES ACT)/365(ND)2017 | ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS | Rule 11 of NCLT | 20/11/2024 | 1. case type wrong. 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. vakalatnama compulsory. 5. need to every page sign in application. 6. mention bookmarking with page numbering. | PRATIBHA |
| 218 | 13/11/2024 | Company Application(Companies Act) | 710102095972024 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | JAGDISH PRASAD PUROHIT VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA | Sec 241 (2) | 20/11/2024 | 1. wrong filling. | Nikhil Kumar Rungta |
| 219 | 14/11/2024 | Miscellaneous Application(Companies Act) | 710102096122024 | COMPANY PETITION (COMPANIES ACT)/365(ND)2017 | ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS | Rule 11 of NCLT | 20/11/2024 | 1. case type wrong. 2. vakalatnama compulsory. 3. add all applicant and respondent in online portal. 4. need to be affidavit for all applicant. 5. mention bookmarking with page numbering. | PRATIBHA |
| 220 | 14/11/2024 | Miscellaneous Application(Companies Act) | 710102096112024 | COMPANY PETITION (COMPANIES ACT)/365(ND)2017 | ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS | Rule 11 of NCLT | 20/11/2024 | 1. case type wrong. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering. 4. add all applicant and respondent in online portal. 5. need to be affidavit for all applicant. | PRATIBHA |
| 221 | 5/11/2024 | Interlocutory Application (I.B.C) | 710102094222024 | COMPANY PETITION IB (IBC)/272(PB)2019 | UP AWAS EVAM VIKAS VS GAUTAM BUILDER WITH RAPID CONTRACTS PVT. LTD. (SRA) | Application under any other provisions- IBC | 25/11/2024 | 1. section wrong 2 PRABHJIT SINGH SONI detail missing | Ritesh Agrawal |
| 222 | 11/11/2024 | Interlocutory Application (I.B.C) | 710102095802024 | COMPANY PETITION IB (IBC)/1731(ND)2019 | INCOME TAX OFFICER VS M/S OVERSEAS PRIVATE LIMITED | Sec 60(5) | 28/11/2024 | 1. days mention in prayer | Ruchir |
| 223 | 9/11/2024 | Interlocutory Application (I.B.C) | 710102095752024 | COMPANY PETITION IB (IBC)/581(ND)2024 | CENTRAL BANK OF INDIA LIMITED VS ROHAN TREHAN | Section 22 | 29/11/2024 | PLEASE CHCEK YOUR MEMO OF PARTIES IN MEMO OF PARTIES MAIN CASE NO WRONGLY MENTIONED | BINAY KUMAR MISHRA |
| 224 | 13/11/2024 | Interlocutory Application (I.B.C) | 710102096032024 | COMPANY PETITION IB (IBC)/487(ND)2024 | ALFA SQUARE WELFARE ASSOCIATION (THROUGH ITS AUTHORISED SIGNATORY) VS KRISHAN KANHAI ASSOCIATES AND ANR. | Application under any other provisions- IBC | 20/11/2024 | 1. section wrong. 2. bookmarking compulsory with page numbering. 3. need to be translate all Hindi pages. 4. page no. 45 are cut. 5. proof of service missing. | MILAN |

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|-----|------------|--|-----------------|--|--|---|------------|--|----------------------|
| 225 | 13/11/2024 | Interlocutory Application (I.B.C) | 710102096052024 | COMPANY PETITION IB (IBC)/717(ND)2019 | SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE | Sec 60(5) | 20/11/2024 | 1. application incomplete. | Shiv Mangal Sharma |
| 226 | 13/11/2024 | Company Application(Companies Act) | 710102095962024 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | KRISHAN KUMAR KHADARIA VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA | Sec 241 (2) | 20/11/2024 | 1. wrong filling. | Nikhil Kumar Rungta |
| 227 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097082024 | COMPANY PETITION IB (IBC)/22(PB)2018 | REETA KAPOOR VS MR. SANJAY KUMAR SINGH | Section 60(5) | 25/11/2024 | 1. need to translate all hindi pages. | Mayank |
| 228 | 5/11/2024 | Company Application(Companies Act) | 710102094122024 | COMPANY PETITION (COMPANIES ACT)/41(PB)2024 | SERIOUS FRAUD INVESTIGATION OFFICE VS RAJIV GUPTA & CO. | Rule 11 of NCLT | 25/11/2024 | no of objections 1. section miss matched in pdf 2. memo of parties attach top of the pdf 3. due payment of rule 55 | sfionclt |
| 229 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096222024 | COMPANY PETITION IB (IBC)/505(ND)2022 | M/S. ART HOUSING FINANCE (INDIA) LIMITED VS MR. AAYAGARI VISWANANDA SARMA | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. fill all details in online portal. 2. need every page true copy in annexure. 3. mention bookmarking with page numbering. | Sarojanand Jha |
| 230 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097112024 | COMPANY PETITION IB (IBC)/524(ND)2023 | STATE BANK OF INDIA VS SHASHI GUPTA | Rule 11 of NCLT, 2016 | 22/11/2024 | 1. memo of parties missing. 2. due payment section 15,17. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. | Kulsum Ansari |
| 231 | 14/11/2024 | Miscellaneous Application(Companies Act) | 710102096692024 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | PRIYANKA MIGLANI VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA | Rule 11 of NCLT | 20/11/2024 | 1. wrong filling. | PERVINDER |
| 232 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097122024 | COMPANY PETITION IB (IBC)/425(ND)2023 | STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA | Rule 11 of NCLT, 2016 | 20/11/2024 | 1. due payment section 15,17. 2. memo of parties missing. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. | Kulsum Ansari |
| 233 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097092024 | COMPANY PETITION IB (IBC)/142(ND)2023 | MOHD NAZIM KHAN_APP U/S 66_PMS VS MANOJ KUMAR GUPTA | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 20/11/2024 | 1. page no. 69,83,84 are cut. 2. page no. 73 to 78,96 to 99 are not clear. | MOHD NAZIM |
| 234 | 14/11/2024 | Miscellaneous Application (IBC) | 710102096452024 | COMPANY PETITION IB (IBC)/764(ND)2022 | TCA SURVEYORS AND ADVISORS PVT LTD VS MS POOJA BAHRY | Sec 60(5) | 21/11/2024 | 1. case type wrong. 2. fill all details in online portal. 3. volume 1 and 2 separately index missing. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. ticket put on blank side in vakalatnama. | Shiv Kumar |
| 235 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097102024 | COMPANY PETITION IB (IBC)/2081(ND)2019 | LIQUIDATOR SUNIL KUMAR AGRAWAL VS MS POOJA BAHRY | Application under any other provisions- IBC | 21/11/2024 | 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing. | IRP SUNIL KUMAR AGRA |
| 236 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096382024 | COMPANY PETITION IB (IBC)/704(ND)2023 | PRADEEP KUMAR KAUSHIK VS ANAL GUPTA | Section 424 | 21/11/2024 | 1. section wrong. 2. remove double pagination. | PARMOD |

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| 237 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096982024 | COMPANY PETITION IB (IBC)/523(ND)2023 | STATE BANK OF INDIA VS AMIT KUMAR GUPTA | Rule 11 of NCLT, 2016 | 22/11/2024 | 1. memo of parties missing. 2. due payment section 15,17. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. remove Amit Kumar Gupta details in petitioner corner. | Kulsum Ansari |
| 238 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097192024 | COMPANY PETITION IB (IBC)/165(ND)2024 | TOURISM FINANCE CORPORATION OF INDIA LIMITED VS GENESIS INFRATECH PRIVATE LIMITED | Sec 60(5),Section 60(5) | 21/11/2024 | No of objection 1.case type wrong 2.due payment for section 64 3.vakalatnama missed | Nitin |
| 239 | 15/11/2024 | Restoration Application (IBC) | 710102097322024 | COMPANY PETITION IB (IBC)/440(ND)2024 | DINESH KHANNA VS MATCALFE PROPERTIES PVT. LTD | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. Applicant respondent fill online as per pdf 2. Bookmarking as per index with page number 3. Vakalatnama compulsory | Eshna Kumar |
| 240 | 14/11/2024 | Restoration Application (IBC) | 710102097172024 | COMPANY PETITION IB (IBC)/681(ND)2021 | LEO TIMBER PRIVATE LIMITED VS MATCALFE PROPERTIES PVT. LTD | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. restore application not mention in prayer. 2. Pagination missing 3. Vakalatnama compulsory. 4.Bookmarking as per index with page number | Anurag |
| 241 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096262024 | COMPANY PETITION IB (IBC)/3370(ND)2019 | RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS MATCALFE PROPERTIES PVT. LTD | Sec 60(5) | 25/11/2024 | 1. mention bookmarking according your index with page numbering. | Vishal |
| 242 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096372024 | COMPANY PETITION IB (IBC)/2560(ND)2019 | MOHD NAZIM KHAN VS MATCALFE PROPERTIES PVT. LTD | Regulation 44(2), Liquidation process Regulation, 2016 | 22/11/2024 | 1. counsel sign missing in prayer. 2. mention bookmarking according your index. | MOHD NAZIM |
| 243 | 14/11/2024 | Company Application(Companies Act) | 710102097042024 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Rule 11 of NCLT | 22/11/2024 | 1. main case wrong in pdf. 2. prayer missing. | Omar Hoda |
| 244 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096772024 | COMPANY PETITION IB (IBC)/440(ND)2021 | PANKAJ KALRA VS MANOHAR LAL VIJ RP | Sec 60(5) | 25/11/2024 | 1. page no. 38 to 40,47,50,53,56,62,66,71,72,74,76,78 are not clear. 2. page no. 32,33,64,65 need to translate all hindi pages. | SHYAM |
| 245 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096872024 | COMPANY PETITION IB (IBC)/228(PB)2018 | MOHAN LAL JAIN IN THE CAPACITY OF THE LIQUIDATOR OF KALIBER ASSOCIATES PVT. LTD VS MANOHAR LAL VIJ RP | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. section wrong. 2. prayer missing. | Anirban |
| 246 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096472024 | COMPANY PETITION IB (IBC)/550(ND)2022 | SUNITA UMESH VS MANOHAR LAL VIJ RP | Sec 60(5) | 25/11/2024 | 1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. | Bendi Raviteja |

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| 247 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096532024 | COMPANY PETITION IB (IBC)/1481(PB)2019 | MR. KANHEYA LAL BHATIA VS SHRI RAM PHAL BHARDWAJ | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. fill all details in online portal. 2. counsel details missing in index or memo of parties and prayer. 3. need every page sign and true copy in annexure. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. proof of service missing. | HASHIM KHAN |
| 248 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096612024 | COMPANY PETITION IB (IBC)/297(PB)2018 | COL SANJEEV DALAL RETD VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED | Sec 60(5) | 25/11/2024 | 1. case type wrong. | Keshri Kumar |
| 249 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096582024 | COMPANY PETITION IB (IBC)/622(ND)2022 | STATE BANK OF INDIA VS SCHON ULTRAWARES PRIVATE LIMITED | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 25/11/2024 | 1. pdf not clear. 2. mention bookmarking with page numbering. | ARURADHA UPADHYAY |
| 250 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096432024 | COMPANY PETITION IB (IBC)/236(ND)2020 | KRISHNA KUMAR VS CONSORTIUM OF M/S BRIJKISHOR TRADING PRIVATE LIMITED AND MR. SUMIT KUMAR KHANNA | Sec 60(5) | 25/11/2024 | 1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. 15Rs welfare fee short in vakalatnama. | Kushal |
| 251 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096292024 | COMPANY PETITION IB (IBC)/472(ND)2023 | MOHINDER SINGH VS ARSHI JAMAL | Application under any other provisions- IBC, Application under any other provisions- IBC | 25/11/2024 | 1. due payment section 67. 2. page no. 192 to 195 are not clear. | Inder Paul Singh Oberoi |
| 252 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096662024 | TRANSFER APPLICATION (IBC)/63(PB)2024 | BRIILLANT METALS PRIVATE LIMITED VS AVDHESH MITTAL | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. vakalatnama compulsory. | RAGHU VASISHTH |
| 253 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096282024 | COMPANY PETITION IB (IBC)/449(PB)2019 | ASHISH SINGH VS SUB REGISTRAR BHIWADI | Sec 60(5) | 25/11/2024 | 1. need to translate all Hindi pages. | ABHISHEK |
| 254 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097302024 | COMPANY PETITION IB (IBC)/710(PB)2019 | NITIN JAIN VS RAJESH PROJECT INDIA PVT LTD | Section 60(5) | 26/11/2024 | 1. need every page sign in application. 2. page no. 50 to 56 are not clear. 3. 3Rs court fee missing in vakalatnama. | Utsav Jain |
| 255 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097402024 | COMPANY PETITION IB (IBC)/97(ND)2022 | HDFC BANK LIMITED VS SHIV NANDAN SHARMA | Sec 60(5) | 26/11/2024 | 1. section wrong. 2. memo of parties missing. 3. pagination wrong in index. 4. need every page sign and true copy in annexure. | Irfan Ahmed |
| 256 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097482024 | COMPANY PETITION IB (IBC)/742(ND)2024 | SUNIL GUPTA VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 20/11/2024 | 1. main case missing in pdf. | Eshna Kumar |
| 257 | 14/11/2024 | Restoration Application (Companies Act) | 710102096272024 | COMPANY APPEAL (COMPANIES ACT)/1210(ND)2018 | INCOME TAX OFFICER WARD 14(2) NEW DELHI VS ROC AND ORS | Rule 11 of NCLT | 28/11/2024 | 1. bookmarking as per index with page number 2. proof of service missing. 3. case number mention in prayer | PUNEET |
| 258 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097802024 | COMPANY PETITION IB (IBC)/555(ND)2022 | STATE BANK OF INDIA VS ANITA GARG | Rule 11 of NCLT, 2016 | 21/11/2024 | order missing | MITAL AND MITAL |
| 259 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097792024 | COMPANY PETITION IB (IBC)/553(ND)2022 | STATE BANK OF INDIA VS PREM CHAND GARG | Rule 11 of NCLT, 2016 | 21/11/2024 | order missing | MITAL AND MITAL |

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| 260 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097872024 | COMPANY PETITION IB (IBC)/928(ND)2022 | PARAS GUPTA PERSONAL GUARANTOR OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS SAURABH CHAWLA RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. need every page sign in application. 2. need every page sign and true copy in annexure. | MITAL AND MITAL |
| 261 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096912024 | COMPANY PETITION IB (IBC)/708(ND)2022 | VISHNU BHAGWAN PERSONAL GUARANTOR OF OUR COMPANY INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED VS DEEPAK MITTAL RESOLUTION PROFESSIONAL | Section 60(5) | 25/11/2024 | 1. page no. 17 to 80 pagination missing. | MITAL AND MITAL |
| 262 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097952024 | COMPANY PETITION IB (IBC)/2144(ND)2019 | SUBHASH KUMAR KUNDRA VS DEEPAK MITTAL RESOLUTION PROFESSIONAL | Sec 54(1) | 27/11/2024 | 1. case type wrong choose IA(IBC)LiQ. 2. need every page sign in application. 3. bookmarking compulsory with page numbering. 4. page no. 60 to 63,72 to 76, are not clear. 5. page no. 87 to 90 are cut. 6. pagination missing in volume 3. 7. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 8. memo of party missing | HONEY SATPAL |
| 263 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097882024 | COMPANY PETITION IB (IBC)/927(ND)2022 | PRATEEK GUPTA PERSONAL GUARANTOR OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS SAURABH CHAWLA RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. need every page sign in application. 2. pagination are cut. 3. page no. 232 to 246 are not clear. 4. need every page sign and true copy in annexure. 5. OCR missing. | HONEY SATPAL |
| 264 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097572024 | COMPANY PETITION IB (IBC)/814(ND)2022 | MS SHALU KHANNA VS MR. GAURAV MITTAL | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 26/11/2024 | 1. page no. 204 to 210,235 to 237,253,254 need translate all Hindi pages. | GAUTAM |
| 265 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097772024 | COMPANY PETITION IB (IBC)/519(PB)2022 | SATISH KUMAR CHUGH VS MR. GAURAV MITTAL | Section 27 | 28/11/2024 | 1. need every page sign in application. | VINOD KUMAR |
| 266 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097562024 | COMPANY PETITION IB (IBC)/814(ND)2022 | MS SHALU KHANNA VS MR. GAURAV MITTAL | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 26/11/2024 | 1. page no. 203 to 209,234 to 236,252,253 need translate all Hindi pages. | GAUTAM |
| 267 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097412024 | COMPANY PETITION IB (IBC)/847(PB)2022 | HARISH TANEJA VS DAVINDER SINGH CHAWLA | Application under any other provisions- IBC | 26/11/2024 | 1. need every page sign and true copy in annexure. | Harish |
| 268 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097512024 | COMPANY PETITION IB (IBC)/456(ND)2018 | MR. SIDHANT KAPOOR VS MR. ATUL KANSAL RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. page no. 31 to 36 are not clear. 2. date missing in vakalatnama. | Nitesh |
| 269 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097552024 | COMPANY PETITION IB (IBC)/814(ND)2022 | MS SHALU KHANNA VS MR. GAURAV MITTAL | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 26/11/2024 | 1. page no. 201 to 207,232 to 234,250,251 need translate all Hindi pages. | GAUTAM |

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| 270 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097372024 | COMPANY PETITION IB (IBC)/48(PB)2020 | CHETAN KUMAR SHARMA VS VEKAS KUMAR GARG | Sec 60(5) | 28/11/2024 | 1. page no. 27 to 31,37,45 to 54,63,64 are not clear. 2. need true copy in annexure. 3. 1Rs court fee short in vakalatnama. | A.K ASSOCIATES law offices |
| 271 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097502024 | COMPANY PETITION IB (IBC)/456(ND)2018 | MR. PRANAV KAPOOR VS MR. ATUL KANSAL RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. page no. 32 to 37 are not clear. 2. date missing in vakalatnama. | Nitesh |
| 272 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097662024 | COMPANY PETITION IB (IBC)/3042(ND)2019 | VIVEK PARTI VS M/S AGGARWAL ESTATE MANAGEMENT CO. | Rule 154 (1) | 28/11/2024 | 1. pdf not upload. | KARAN |
| 273 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102098042024 | COMPANY PETITION IB (IBC)/3042(ND)2019 | UNITED ASIAN TRADERS LTD VS SREI EQUIPMENT FINANCE LIMITED | Rule16(d),NCLT Rules,2016 IBC | 28/11/2024 | 1. case type wrong. | Sandip |
| 274 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102098022024 | COMPANY PETITION IB (IBC)/587(ND)2024 | SUMAN KUMAR VERMA VS SUSHIL KUMAR JINDAL | Application under any other provisions- IBC | 28/11/2024 | 1. need to translate Hindi pages. | SUMAN |
| 275 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097542024 | COMPANY PETITION IB (IBC)/926(ND)2022 | DEVENDER GUPTA PERSONAL GUARANTOR OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS SAURABH CHAWLA RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. pagination cut in volume 2. 2. need true copy in annexure. | SUMAN |
| 276 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097762024 | COMPANY PETITION IB (IBC)/648(ND)2023 | DEBASHIS NANDA VS SAURABH CHAWLA RESOLUTION PROFESSIONAL | Application under any other provisions- IBC | 28/11/2024 | 1. file incomplete. | Gaurav Joshi |
| 277 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097722024 | COMPANY PETITION IB (IBC)/646(ND)2023 | DEBASHIS NANDA VS SAURABH CHAWLA RESOLUTION PROFESSIONAL | Application under any other provisions- IBC | 28/11/2024 | 1. file incomplete. | Gaurav Joshi |
| 278 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097932024 | COMPANY PETITION IB (IBC)/806(PB)2019 | ANUJ JAIN VS DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. section wrong. 2. bookmarking compulsory with page numbering. 3. need true copy in annexure. 4. OCR missing. | AMIT |
| 279 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097732024 | COMPANY PETITION IB (IBC)/647(ND)2023 | DEBASHIS NANDA VS DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED | Application under any other provisions- IBC | 28/11/2024 | 1. file incomplete. | Gaurav Joshi |
| 280 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097942024 | COMPANY PETITION IB (IBC)/806(PB)2019 | ARUN GUPTA VS DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. section wrong. 2. bookmarking compulsory with page numbering. 3. need true copy in annexure. | AMIT |
| 281 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102098002024 | COMPANY PETITION IB (IBC)/593(ND)2024 | SUMAN KUMAR VERMA VS PINKI GARG | Application under any other provisions- IBC | 28/11/2024 | 1. need to translate hindi pages. | SUMAN |
| 282 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097972024 | COMPANY PETITION IB (IBC)/591(ND)2024 | SUMAN KUMAR VERMA VS GOPI RAM AGGARWAL | Application under any other provisions- IBC | 28/11/2024 | 1. remove double pdf. | SUMAN |

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| 283 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097862024 | COMPANY PETITION IB (IBC)/750(ND)2022 | SUDHA GUPTA PERSONAL GUARANTOR OF OUR COMPANY INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED VS DEEPAK MITTAL RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. page no. 173 are wrong adjust. 2. pagination are cut in pdf. | SUMAN |
| 284 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097822024 | COMPANY PETITION IB (IBC)/755(PB)2018 | GANGA RAM AGARWAL RP OF PAL INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED VS MR. KALKA PRASAD OJHA AND ORS. | Application under any other provisions- IBC | 28/11/2024 | 1. section wrong. 2. pagination missing. 3. counsel details missing in memo of parties page. 4. IB not mention in main case. 5. bookmarking compulsory with page numbering. 6. notary missing. 7. need to translate all hindi pages. 8. need every page true copy in annexure. 9. 25Rs court fee and 3Rs court fee and date missing in vakalatnama. 10. proof of service missing. 11. OCR missing. | SHALYA AGARWAL |
| 285 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097962024 | COMPANY PETITION IB (IBC)/584(ND)2024 | SUMAN KUMAR VERMA VS GEETA DEVI GARG | Application under any other provisions- IBC | 28/11/2024 | 1. remove double pdf. 2. need to translate hindi pages. | SUMAN |
| 286 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102098012024 | COMPANY PETITION IB (IBC)/589(ND)2024 | SUMAN KUMAR VERMA VS PRAVEEN KUMAR GARG | Application under any other provisions- IBC | 28/11/2024 | 1. remove double pdf. 2. need to translate Hindi pages. | SUMAN |
| 287 | 16/11/2024 | Interlocutory Application (I.B.C) | 710102097752024 | COMPANY PETITION IB (IBC)/137(ND)2024 | JWALA ENERGY RESOURCES PRIVATE LIMITED VS UNITY SMALL FINANCE BANK LIMITED | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. memo of parties missing. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering. | ADITYA |
| 288 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097992024 | COMPANY PETITION IB (IBC)/592(ND)2024 | SUMAN KUMAR VERMA VS PAWAN KUMAR GARG | Application under any other provisions- IBC | 28/11/2024 | 1. remove double pdf. 2. need to translate hindi pages. | SUMAN |
| 289 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097462024 | COMPANY PETITION IB (IBC)/1481(PB)2019 | MR. RAJ KUMAR AGGARWAL@ RAJ KUMAR GARG VS SHRI RAMPHAL BHARDWAJ | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. counsel details missing in index or memo of parties and prayer. 2. page no. 13 are not clear. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory. 5. proof of service missing. | HASHIM KHAN |
| 290 | 18/11/2024 | Interlocutory Application (I.B.C) | 710102098112024 | COMPANY PETITION IB (IBC)/193(ND)2024 | RAKESH KUMAR JAIN RESOLUTION PROFESSIONAL VS SHRI RAMPHAL BHARDWAJ | Section 21/Regulation 17 (1) | 21/11/2024 | 1. need true copy in annexure. | MANOJ |
| 291 | 20/11/2024 | Interlocutory Application (I.B.C) | 710102098512024 | COMPANY PETITION IB (IBC)/556(ND)2024 | BKM MINING PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED | Application under any other provisions- IBC | 25/11/2024 | 1. mention bookmarking with page numbering. 2. vakalatnama compulsory. | ANURAG YADAV |

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| 292 | 20/11/2024 | Interlocutory Application (I.B.C) | 710102098562024 | COMPANY PETITION IB (IBC)/631(ND)2023 | MR. RADHA RAMAN GUPTA VS UNION BANK OF INDIA | Sec 60(5) | 27/11/2024 | 1. pdf not upload. | Sonam |
| 293 | 18/11/2024 | Company Application(Companies Act) | 710102098162024 | COMPANY APPEAL(COMPANIES ACT)/1(ND)2024 | RAJESH ANAND VS VIDARBHA INDUSTRIES POWER LIMITED | Sec 252 (1) - By Government Body | 28/11/2024 | 1. application not upload. | Rajesh Anand |
| 294 | 19/11/2024 | Review Application (IBC) | 710102098342024 | COMPANY PETITION IB (IBC)/330(ND)2021 | LALIT BHASIN VS JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD. | Rule 11 of NCLT, 2016 | 27/11/2024 | 1. case type wrong. 2. proof of service missing. 3. remove double pdf. 4. counsel details incomplete in prayer. 5. vakalatnama compulsory. | RAKESH KUMAR |
| 295 | 19/11/2024 | Review Application (IBC) | 710102098372024 | COMPANY PETITION IB (IBC)/330(ND)2021 | LALIT BHASIN VS JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD. | Rule 11 of NCLT, 2016 | 27/11/2024 | 1. case type wrong. 2. proof of service missing. 3. remove double pdf. 4. counsel details incomplete in prayer. 5. vakalatnama compulsory. | RAKESH KUMAR |
| 296 | 19/11/2024 | Miscellaneous Application (IBC) | 710102098242024 | COMPANY PETITION IB (IBC)/37(PB)2018 | DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD THROUGH LIQUIDATOR OM PRAKASH VIJAY | Sec 60(5) | 27/11/2024 | 1. proof of service missing. | OM PRAKASJ VIJAY |
| 297 | 19/11/2024 | Interlocutory Application (I.B.C) | 710102098382024 | COMPANY PETITION IB (IBC)/822(ND)2021 | FIVE ESS PRECISION-COMPONENTS PRIVATELIMITED VS HEMA AUTOMOTIVE PRIVATE LIMITED | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 27/11/2024 | 1. section wrong. 2. memo of parties mismatch according your online portal. 3. need to translate all hindi pages. 4. mention bookmarking with page numbering. | ARURADHA UPADHYAY |
| 298 | 19/11/2024 | Interlocutory Application (I.B.C) | 710102098442024 | COMPANY PETITION IB (IBC)/688(ND)2020 | AJAY KADMAWALA OF ASHOKA MACHINE TOOLS INTERNATIONAL PVT. LTD. VS HEMA AUTOMOTIVE PRIVATE LIMITED | Sec 60(5) | 27/11/2024 | 1. index missing. 2. bookmarking compulsory with page numbering. 3. memo of parties missing. 4. affidavit missing. 5. vakalatnama compulsory. 6. need every page sign and true copy in annexure. | YASH |
| 299 | 19/11/2024 | Interlocutory Application (I.B.C) | 710102098422024 | COMPANY PETITION IB (IBC)/139(ND)2023 | PURSHOTTAM KUMAR VS MANISH AGGARWAL RP | Sec 60(5) | 28/11/2024 | 1. fill all details in online portal. 2. remove double pagination. 3. need every page sign and true copy in annexure. 4. 1Rs court fee short in vakalatnama. 5. bookmarking compulsory with page numbering. 6. OCR missing. | VINOD DAHIYA |
| 300 | 20/11/2024 | Interlocutory Application (I.B.C) | 710102098792024 | COMPANY PETITION IB (IBC)/567(ND)2024 | AIKYA ENTERPRISE LLP VS M/S NBCC (INDIA) LIMITED | Rule 11 of NCLT, 2016 | 28/11/2024 | applicant and respondent detail incomplete on online portal | ANOOP |

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|-----|------------|------------------------------------|-----------------|--|---|--|------------|--|----------------------|
| 301 | 19/11/2024 | Interlocutory Application (I.B.C) | 710102098252024 | COMPANY PETITION IB (IBC)/1138(ND)2018 | MR. ASHOK KRIPLANI ERSTWHILE RESOLUTION PROFESSIONAL OF NIBULA PRINT AND PACK PVT. LTD VS VINAY GOEL AND CONSORTIUM OF MEMBERS THROUGH THE AUTHORISED REPRESENTATIVE MR. VINAY GOEL | Sec 60(5) | 28/11/2024 | 1. section wrong. 2. case type wrong choose IA(IBC)Plan. 3. volume 1 and 2 separately index missing. 4. need every page sign and true copy in annexure. 5. page no. 192 to 207 are not clear. 6. add all respondent in online portal. 7. bookmarking compulsory with page numbering. 8. OCR missing. | ANOOP |
| 302 | 20/11/2024 | Interlocutory Application (I.B.C) | 710102098552024 | COMPANY PETITION IB (IBC)/577(ND)2020 | MOHD NAZIM KHAN VS VINAY GOEL AND CONSORTIUM OF MEMBERS THROUGH THE AUTHORISED REPRESENTATIVE MR. VINAY GOEL | Regulation 44(2), Liquidation process Regulation, 2016 | 28/11/2024 | Mohd Nazim khan detail incomplete on online portal | MOHD NAZIM |
| 303 | 20/11/2024 | Restoration Application (IBC) | 710102098692024 | COMPANY PETITION IB (IBC)/296(PB)2023 | ANURAG TRIPATHI VS ASHISH SINGH | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. section wrong in page 4. 2. 1Rs court fee short in vakalatnama. | RISHABH TRIPATHI |
| 304 | 21/11/2024 | Interlocutory Application (I.B.C) | 710102099052024 | COMPANY PETITION IB (IBC)/41(ND)2012 | M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ANOVA INFRACON PVT. LTD. & ORS | Rule 11 of NCLT, 2016 | 22/11/2024 | 1. vakalatnama compulsory. | Sujoy |
| 305 | 21/11/2024 | Interlocutory Application (I.B.C) | 710102099062024 | COMPANY PETITION IB (IBC)/41(ND)2012 | M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ANOVA INFRACON PVT. LTD & ORS | Rule 11 of NCLT, 2016 | 22/11/2024 | 1. vakalatnama compulsory. | Sujoy |
| 306 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102097052024 | COMPANY PETITION IB (IBC)/445(ND)2023 | IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED VS M/S ANOVA INFRACON PVT. LTD & ORS | Section 21 | 25/11/2024 | 1. section wrong. | Abhirup |
| 307 | 23/11/2024 | Company Application(Companies Act) | 710102099442024 | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL AND ANOTHER VS NEEMRANA HOTEL PVT LTD AND OTHERS | Rule 11 of NCLT | 27/11/2024 | 1. add all respondent in online portal. 2. vakalatnama compulsory. | Nidhi Mohan Parashar |
| 308 | 20/11/2024 | Interlocutory Application (I.B.C) | 710102098722024 | COMPANY PETITION IB (IBC)/755(PB)2018 | GANGA RAM AGARWAL RP M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD VS NEEMRANA HOTEL PVT LTD AND OTHERS | Section 12(2) | 28/11/2024 | page no. wrong after 31 page | SHALYA AGARWAL |
| 309 | 21/11/2024 | Interlocutory Application (I.B.C) | 710102099042024 | COMPANY PETITION IB (IBC)/46(ND)2021 | TRANS GLOBE NKS HOLDINGS LTD VS MONITORING COMMITTEE OF TRANS GLOBE TEXTILES LTD | Sec 60(5) | 28/11/2024 | 1. page no. 80 to 91 are not clear. | ADHISH SRIVASTAVA |
| 310 | 22/11/2024 | Interlocutory Application (I.B.C) | 710102099142024 | COMPANY PETITION IB (IBC)/297(PB)2018 | KAMYA MALHOTRA VS PRAMOD KUMAR SHARMA THE RESOLUTION PROFESSIONAL FOR INTERNATIONAL RECREATION AND AMUSEMENT LIMITED & ORS. | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 28/11/2024 | date missing in vakalatnama | AKSHAY |

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| 311 | 21/11/2024 | Interlocutory Application (I.B.C) | 710102098922024 | COMPANY PETITION IB (IBC)/183(PB)2024 | AMBICA ENCLAVE PRIVATE LIMITED VS PROPLARITY INFRASTRUCTURE PRIVATE LIMITED (UNDER CIRP) | Section 60(5) | 29/11/2024 | 1. page no. 180 to 187 are not clear. 2. vakalatnama compulsory. | ALOK |
| 312 | 22/11/2024 | Interlocutory Application (I.B.C) | 710102099262024 | COMPANY PETITION IB (IBC)/2340(ND)2019 | RASHMI MINTRI VS PROPLARITY INFRASTRUCTURE PRIVATE LIMITED (UNDER CIRP) | Section 12(2) | 29/11/2024 | 1. affidavit missing. 2. mention bookmarking with page numbering. | Riya |
| 313 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096722024 | COMPANY PETITION IB (IBC)/1768(ND)2018 | SANJAY MALIK AND ORS. VS CELESTIAL ESTATE PRIVATE LIMITED | Sec 60(5) | 25/11/2024 | 1. memo of parties mismatch according your online portal. 2. page no. 20 to 26,30,31,36 to 45 are not clear. 3. master index missing. | Pawan |
| 314 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096782024 | COMPANY PETITION IB (IBC)/359(ND)2024 | RAJENDRA SINGH RATHORE VS CHETANYA BUILDCON PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 25/11/2024 | 1. page no. 30 are wrong adjust. 2. need every page sign and true copy in annexure. | HIMANSHU |
| 315 | 14/11/2024 | Interlocutory Application (I.B.C) | 710102096362024 | COMPANY PETITION IB (IBC)/2590(ND)2019 | G.R.S.ISPAT COMPANY PRIVATE LIMITED VS CHETANYA BUILDCON PRIVATE LIMITED | Reg. 15 of IBBI (Liq.) Regulation 2016 | 25/11/2024 | 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. | HITESH SACHAR |
| 316 | 22/11/2024 | Interlocutory Application (I.B.C) | 710102099242024 | COMPANY PETITION IB (IBC)/575(ND)2024 | DEEPAK VIG VS BRILLIANT METALS PVT LTD | Application under any other provisions- IBC | 27/11/2024 | 1. Sign missing on application pages 2. true copy sign missing on annexures 3. IAs titles or applicant respondent fill online as per mop | Shivam Malhotra |
| 317 | 25/11/2024 | Restoration Application (IBC) | 710102099922024 | COMPANY PETITION IB (IBC)/517(ND)2023 | SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 26/11/2024 | 1. page no. 90 need to translate copy. | Shashi Bhushan Nagar |
| 318 | 15/11/2024 | Interlocutory Application (I.B.C) | 710102097602024 | COMPANY PETITION IB (IBC)/930(ND)2022 | RAJ RANI GUPTA PERSONAL GUARANTOR OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS SAURABH CHAWLA RESOLUTION PROFESSIONAL | Sec 60(5) | 28/11/2024 | 1. need every page true copy in annexure. | Shashi Bhushan Nagar |
| 319 | 26/11/2024 | Company Application(Companies Act) | 710102100152024 | COMPANY PETITION (COMPANIES ACT)/151(ND)2020 | RAHUL SACHDEVA & ORS. VS M/S KEWAL AUTOMOBIELS PVT. LTD. | Rule 11 of NCLT | 29/11/2024 | 1. page no. 136,137 need to translate all Hindi pages. 2. add all respondent in online portal. | SADRE |
| 320 | 25/11/2024 | Interlocutory Application (I.B.C) | 710102100002024 | COMPANY PETITION IB (IBC)/647(ND)2024 | SIDHARTHA BUILDHOME PRIVATE LIMITED VS PUNJAB AND SIND BANK | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 2. need every page true copy in annexure. 3. proof of service missing. 4. bookmarking compulsory with page numbering. | Shiv Mangal Sharma |
| 321 | 26/11/2024 | Interlocutory Application (I.B.C) | 710102100172024 | COMPANY PETITION IB (IBC)/558(ND)2024 | GAGAN TONDON VS IL&FS FINANCIAL SERVICES LIMITED | Sec 60(5) | 28/11/2024 | no of objections 1. case type wrong 2. brief synopsis and list of date event missed 3. bookmarking numbering missed 4. 32,40,51,121,124,127,170,176,181,188,193,194,195,197,198,201-203,207-211,,212-215 page not clear | MAREESH |

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| 322 | 28/11/2024 | Interlocutory Application (I.B.C) | 710102100862024 | COMPANY PETITION IB (IBC)/417(ND)2021 | SAGAR STONE INDUSTRIES VS SAJJAN KUMAR DOKANIA | Sec 60(5) | 29/11/2024 | 1. fill all details in online portal. 2. add respondent in online portal. 3. 25Rs welfare and 3Rs court fee missing in vakalatnama and date missing. 4. mention bookmarking according your index with page numbering. | Vipul Agrawal |
| 323 | 17/11/2024 | Interlocutory Application (I.B.C) | 710102097982024 | COMPANY PETITION IB (IBC)/594(ND)2024 | SUMAN KUMAR VERMA VS MANOJ KUMAR | Application under any other provisions- IBC | 28/11/2024 | 1. remove double pdf. | SUMAN |
| 324 | 6/11/2024 | Interlocutory Application (I.B.C) | 710102094532024 | COMPANY PETITION IB (IBC)/995(PB)2020 | JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS MANOJ KUMAR | Sections 60(5)/Regulation 13 | 28/11/2024 | 1. pdf not upload. | ABHISHEK |
| 325 | 6/11/2024 | Interlocutory Application (I.B.C) | 710102094542024 | COMPANY PETITION IB (IBC)/402(ND)2022 | GIAN CHAND NARANG RESOLUTION PROFESSIONAL OF SADHNA MAHINDRU VS SADHNA MAHINDRU | Section 21/Regulation 18,19,22,24,25, 25A | 28/11/2024 | 1. pdf not upload. | ABHISHEK |
| 326 | 20/11/2024 | Restoration Application (IBC) | 710102098682024 | COMPANY PETITION IB (IBC)/296(PB)2023 | TRIPTA PORWAL VS ASHISH SINGH | Rule 11 of NCLT, 2016 | 28/11/2024 | 1. section wrong in page no. 4. 2. 1Rs court fee short in vakalatnama. | RISHABH TRIPATHI |
| 327 | 28/11/2024 | Interlocutory Application (I.B.C) | 710102100892024 | COMPANY PETITION IB (IBC)/664(ND)2022 | MS. HARJIT KAUR VS MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD. | Sections 60(5)/Regulation 13 | 29/11/2024 | 1. need every page sign in annexure. 2. mention bookmarking with page numbering. 3. OCR missing. | akash chatterjee |
| 328 | 2/11/2024 | 0710102032642023(No.of Docs 2) | 0710102032642023/48 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 8/11/2024 | 1.order missing. | Vineetwadhma |
| 329 | 2/11/2024 | 0710102032642023(No.of Docs 2) | 0710102032642023/49 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 8/11/2024 | 1.order missing. | Vineetwadhma |
| 330 | 12/9/2024 | 0710102078902024(No.of Docs 0) | 0710102078902024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024 | WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD. | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 8/11/2024 | no of objection 1.annexure pages missed sign with true copy | |
| 331 | 3/3/2020 | 0710102027852020(No.of Docs 0) | 0710102027852020/5 | COMPANY PETITION IB (IBC)/677(PB)2020 | SHARK MINES & MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED | IBC Under Sec 9 | 8/11/2024 | 1.need every pages sign and true copy in Annexure and index missing in bookmarking. | |
| 332 | 25-05-2023 | 0710102047422023(No.of Docs 0) | 0710102047422023/8 | COMPANY APPEAL(COMPANIES ACT)/139(ND)2023 | VAISHNO BUILDTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA | Sec 252 (3) | 8/11/2024 | 1.order missing. ORDER DATED 30.09.2024 mentioned in index | |
| 333 | 16-01-2024 | 0710102006192024(No.of Docs 0) | 0710102006192024/3 | INTERLOCUTORY APPLICATION (I.B.C)/766(ND)2024 | RESHMA MITTAL VS. M/S ENGINEERS INDIA LIMITED | Sec 60(5) | 8/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf | |

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| 334 | 16-01-2024 | 0710102006152024(No.of Docs 0) | 0710102006152024/3 | INTERLOCUTORY APPLICATION (I.B.C)/768(ND)2024 | RESHMA MITTAL VS. ENGINEERS INDIA LIMITED | Sec 60(5) | 8/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf | |
| 335 | 16-01-2024 | 0710102006212024(No.of Docs 0) | 0710102006212024/3 | INTERLOCUTORY APPLICATION (I.B.C)/765(ND)2024 | RESHMA MITTAL VS. HOTEL MARINA AGRA | Sec 60(5) | 8/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf | |
| 336 | 30-10-2024 | 0710102049292024(No.of Docs 2) | 0710102049292024/1 | INTERLOCUTORY APPLICATION(IBC)(PLAN) /41(ND)2024 | SANJAY KUMAR JHA VS. NA | Application under any other provisions- IBC,Sec 30 | 8/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. missed sign of annexures pages 4 ocr missed in pdf | priyanshu.prerana |
| 337 | 6/11/2024 | 0710102050442024(No.of Docs 2) | 0710102050442024/2 | COMPANY PETITION IB (IBC)/399(ND)2024 | INSPIRED CONSULTANCY SERVICES PRIVATE LIMITED VS. MDG CONSULTANTS AND ENGINEERS PRIVATE LIMITED | IBC Under Sec 9 | 8/11/2024 | no of objection 1. missed COMPLIANCE OF ORDER DATED 05.11.2024 which mention in index | Prafful@0009 |
| 338 | 29-10-2024 | 0710102049342024(No.of Docs 2) | 0710102049342024/3 | COMPANY PETITION IB (IBC)/341(ND)2024 | FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED | IBC Under Sec 9 | 8/11/2024 | no of objection 1.pagination missing in bookmarking and index. 2.court fee 3rs and welfare ticket 25rs date missing in vakalatnama. | agirgupta |
| 339 | 19-10-2024 | 0710102027812023(No.of Docs 2) | 0710102027812023/9 | COMPANY PETITION IB (IBC)/236(ND)2023 | TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED | IBC Under Sec 9 | 8/11/2024 | no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiantion missing in index. | corporatejudis@NCLT |
| 340 | 2/11/2024 | 0710102047062024(No.of Docs 3) | 0710102047062024/2 | COMPANY PETITION IB (IBC)/394(ND)2024 | MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS. KAISER INDUSTRIES LTD | IBC Under Sec 9 | 8/11/2024 | no of objection 1.bookmarking mandatory. 2.vol 2 index missing in pdf. 4.this pages is not clear 105,18,13,107, | rahulssmalhotra |
| 341 | 23-05-2024 | 0710102045012024(No.of Docs 0) | 0710102045012024/3 | COMPANY PETITION IB (IBC)/289(ND)2024 | IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. UDAIVIR ANAND | Section 95(1) | 8/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply | |
| 342 | 23-02-2024 | 0710102005302024(No.of Docs 0) | 0710102005302024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024 | AMBROSIA CORNER HOUSE PRIVATE LIMITED | Sec. 230-232, Sec 234 | 8/11/2024 | no of objection 1.need every pages ocr. 2.extra pdf remove and submit final pdf. | |
| 343 | 19-10-2024 | 0710102027812023(No.of Docs 2) | 0710102027812023/9 | COMPANY PETITION IB (IBC)/236(ND)2023 | TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED | IBC Under Sec 9 | 8/11/2024 | no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiantion missing in index. | corporatejudis@NCLT |
| 344 | 23-02-2024 | 0710102005302024(No.of Docs 0) | 0710102005302024/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024 | AMBROSIA CORNER HOUSE PRIVATE LIMITED | Sec. 230-232, Sec 234 | 8/11/2024 | no of objection 1.need every pages ocr. 2.extra pdf remove submit final pdf. | |
| 345 | 23-02-2024 | 0710102005302024(No.of Docs 0) | 0710102005302024/6 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024 | AMBROSIA CORNER HOUSE PRIVATE LIMITED | Sec. 230-232, Sec 234 | 8/11/2024 | no of objection 1.need every pages ocr. 2.extra pdf remove submit final pdf. | |

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| 346 | 19-10-2024 | 0710102027812023(No.of Docs 2) | 0710102027812023/9 | COMPANY PETITION IB (IBC)/236(ND)2023 | TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED | IBC Under Sec 9 | 8/11/2024 | no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiانتion missing in index. | corporatejudis@NCLT |
| 347 | 19-10-2024 | 0710102027812023(No.of Docs 2) | 0710102027812023/9 | COMPANY PETITION IB (IBC)/236(ND)2023 | TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED | IBC Under Sec 9 | 8/11/2024 | no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiانتion missing in index. | corporatejudis@NCLT |
| 348 | 17-10-2024 | 0710102062822024(No.of Docs 2) | 0710102062822024/4 | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2024 | HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI | Rule 11 of NCLT, 2016 | 7/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail with sign on the index page 3 need every pages sign of reply 4 pagination missed in index 5 pagination missed in pdf 6 affidavit missed in reply | sanand665 |
| 349 | 23-10-2024 | 0710102005302024(No.of Docs 4) | 0710102005302024/2 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024 | AMBROSIA CORNER HOUSE PRIVATE LIMITED | Sec. 230-232, Sec 234 | 7/11/2024 | no of objection 1. book marking mandatory as per index with pagination in volume 1 and 2 3 4 3. pagination missed in index page 3.ocr missed in pdf 4. annexures pages missed sign with true copy 5 51 is blank page 6.page no 52 to 198 have double pagination 7 page no 190 to 198 not readable 8 page no 199 200 missed in pages in pdf 9 page no 198 to 216 not readable pages in volume 2 10 in volume 2 and 3 4 have in double pagination and annexures pages missed sign with true copy and also missed ocr 11 in volume 3 page no 521 to 547 not readable 12 | VMLAWOFFICE |
| 350 | 28-10-2024 | 0710102035892024(No.of Docs 3) | 0710102035892024/3 | COMPANY PETITION (COMPANIES ACT)/103(ND)2024 | JATIN PASRICHA VS. NLDK TIMBERS PVT. LTD. | Sec. 241(1),Sec. 242(4) | 7/11/2024 | no of objection 1. missed every pages sign of reply 2. missed ocr in annexures R11 3. PAGE NO 238 239 240 Are paper cutting and not readable | Dsnr.Legal2016 |
| 351 | 6/4/2024 | 0710102029002024(No.of Docs 0) | 0710102029002024/2 | COMPANY PETITION IB (IBC)/237(ND)2024 | PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. HONEY KATYAL | Section 95(1) | 7/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit 3. page no 18 not seen 4 annexures pages missed sign with true copy | |
| 352 | 24-10-2024 | 0710102029002024(No.of Docs 1) | 0710102029002024/1 | COMPANY PETITION IB (IBC)/237(ND)2024 | PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. HONEY KATYAL | Section 95(1) | 7/11/2024 | no of objection 1. book marking mandatory as per index with pagination | alok@kumar |

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| 353 | 2/8/2022 | 0710102062612022(No.of Docs 0) | 0710102062612022/3 | INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022 | HDFC BANK LIMITED VS. ATUL KUMAR KANSAL | Sec 60(5) | 7/11/2024 | no of objection 1. page no 57 61 79 83 hindi pages need english translate copy 2. page no 126 127 389 not readable | |
| 354 | 18-10-2024 | 0710102024672020(No.of Docs 1) | 0710102024672020/17 | COMPANY PETITION IB (IBC)/687(PB)2020 | ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED | IBC under Sec 7 | 7/11/2024 | 1.25rs welfare ticket and court fee 3rs missing in vakalatnama. | ilexjurix |
| 355 | 24-10-2024 | 0710102078392024(No.of Docs 1) | 0710102078392024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4743(ND)2024 | RAM PHAL BHARDWAJ VS. CHIRAG MITTAL | Section 19(2) / Regulation 30 | 7/11/2024 | no of objection 1.bookmarking mandatory. 2.order missing. | mohit.nandwani |
| 356 | 24-10-2024 | 0710102077772024(No.of Docs 2) | 0710102077772024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024 | JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION | Section 60(5) | 7/11/2024 | no of objection 1. index page missed in pdf 2. index page missed in book marking 3 25 welfare fee and 3 rs court fee missed on vakalatanama 4. book marking mandatory as per index with pagination | advdube_patil |
| 357 | 16-10-2024 | 0710102077122022(No.of Docs 1) | 0710102077122022/13 | COMPANY PETITION (COMPANIES ACT)/157(ND)2022 | YOGESH GUPTA VS. MEDI POL PHARMACEUTICALS PRIVATE LIMITED | Sec. 241(1),Sec 241 (2) | 7/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. page no 2 date and month missed on vakalatanama 3. missed the client name on vakalatanama 4 missed 3 rs court fee and 25 rs welfare fee missed on vakalatanama | amannaqvi |
| 358 | 24-10-2024 | 0710102077772024(No.of Docs 2) | 0710102077772024/4 | INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024 | JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION | Section 60(5) | 7/11/2024 | no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination 3. ocr missed in pdf | advdube_patil |
| 359 | 19-02-2020 | 0710102022542020(No.of Docs 0) | 0710102022542020/10 | COMPANY PETITION IB (IBC)/582(ND)2020 | SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD | IBC Under Sec 9 | 7/11/2024 | no of objection 1. separately filled all different reply of IA IN different slash number with proof of service | |
| 360 | 30-10-2024 | 0710102075492024(No.of Docs 2) | 0710102075492024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2024 | COMMITTEE OF CREDITORS OF MHG LAND STOCKIST PVT LTD VS. PRABHJIT SINGH SONI (RP) | Section 74 | 7/11/2024 | 1.bookmarking mandatory. | advswarnika aggarwal |
| 361 | 15-10-2024 | 0710102083922023(No.of Docs 2) | 0710102083922023/2 | RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023 | SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD. | Rule 11 of NCLT | 6/11/2024 | no of objection 1. missed order dated 04.09 .2024 which mention in index | advcsyadav |
| 362 | 18-10-2024 | 0710102088362022(No.of Docs 1) | 0710102088362022/7 | CONTEMPT PETITION(COMPANIES ACT)/25(PB)2022 | MUKESH SATPAL MALHOTRA VS. PUNEET SATPAL MALHOTRA | Sec 425 | 6/11/2024 | 1.bookmarking mandatory. | D&K Law |
| 363 | 4/10/2024 | 0710102012082024(No.of Docs 1) | 0710102012082024/4 | COMPANY PETITION IB (IBC)/93(ND)2024 | RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED | IBC Under Sec 9 | 6/11/2024 | no of objection 1.bookmarking mandatory with page numbering. 2.index missing in pdf. | Rakesh10 |
| 364 | 26-08-2023 | 0710102074402023(No.of Docs 0) | 0710102074402023/5 | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS | Sec. 213 | 6/11/2024 | 1.all document file separately. | |

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| 365 | 26-08-2023 | 0710102074402023(No.of Docs 0) | 0710102074402023/4 | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS | Sec. 213 | 6/11/2024 | no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination | |
| 366 | 26-08-2023 | 0710102074402023(No.of Docs 0) | 0710102074402023/3 | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS | Sec. 213 | 6/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2 index page missed in pdf and book marking also 3. petition need nclt last compliance order 4 blank proof of service pages | |
| 367 | 29-10-2024 | 0710102012682022(No.of Docs 3) | 0710102012682022/4 | INTERLOCUTORY APPLICATION (I.B.C)/850(ND)2022 | AMRAPALI FINCAP LIMITED VS. RESOLUTION PROFESSIONAL | Sec 60(5),Rule 11 of NCLT, 2016 | 6/11/2024 | no of objection 1. page no 3 to 114 missed sign with true copy 2. page no 56 to 99 missed ocr 3. complication judgment filled separately in different slash number 4. ocr missed in complication judgement pdf | vaibhavmadv |
| 368 | 28-10-2024 | 0710102009362024(No.of Docs 2) | 0710102009362024/2 | COMPANY PETITION (COMPANIES ACT)/29(ND)2024 | ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 6/11/2024 | no of objection 1. incomplete book marking as per index with pagination 2. ocr missed in pdf in reply and annexures pages 3. annexures pages missed sign with true copy 4 mention translate copy number on pages | Adityamadaan |
| 369 | 23-10-2024 | 0710102005302024(No.of Docs 2) | 0710102005302024/3 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024 | AMBROSIA CORNER HOUSE PRIVATE LIMITED | Sec. 230-232, Sec 234 | 6/11/2024 | 1.all document file separately. different Slash "/"; | VMLAWOFFICE |
| 370 | 30-10-2024 | 0710102069022024(No.of Docs 2) | 0710102069022024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4139(ND)2024 | DHARMENDER VSIDBI TRUSTEESHIP SERVICES LIMITED | Rule 11 of NCLT, 2016 | 5/11/2024 | no of objection 1. page no 31 33 68 70 102 104 hindi page need english translate copy 2. page no 58 93 127 149 dim pages 3. double pagination in pdf | Abhirup Dasgupta |
| 371 | 17-05-2023 | 0710102041312023(No.of Docs 0) | 0710102041312023/8 | COMPANY PETITION (COMPANIES ACT)/116(ND)2023 | MRS. PAYAL KULSHRESHTHA VS. ORANGEPLUS MEDIA SOLUTION PRIVATELIMITED | Sec. 241(1),Sec. 242(4) | 4/11/2024 | no of objection 1. amended memo parties need nclt last compliance order | |
| 372 | 15-10-2024 | 0710102078572019(No.of Docs 1) | 0710102078572019/26 | COMPANY PETITION IB (IBC)/968(PB)2019 | OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD. | IBC Under Sec 9 | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf 3 file according to the index page | munishmehta |
| 373 | 22-10-2024 | 0710102024672020(No.of Docs 2) | 0710102024672020/18 | COMPANY PETITION IB (IBC)/687(PB)2020 | ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED | IBC under Sec 7 | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 need every pages sign of reply 4 affidavit missed in reply | ilexjurix |

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| 374 | 17-08-2020 | 0710102080032020(No.of Docs 0) | 0710102080032020/6 | INTERLOCUTORY APPLICATION (I.B.C)/3743(ND)2020 | ANURAG NIRBHAYA | Regulation 33 | 4/11/2024 | no of objection 1. improper book marking as per index with pagination 2.ocr missed in pdf 3.annexures pages missed sign with true copy | |
| 375 | 8/4/2021 | 0710102027882021(No.of Docs 0) | 0710102027882021/7 | INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021 | KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Sec 60(5) | 4/11/2024 | no of objection 1. in volume 1 annexures every pages missed sign with true copy 2. in volume 2 page no 176 to 199 pages missed ocr and not readable 3 index page missed in book marking in volume 2 4 volume wise index missed in pdf of volume 2 5 amended memo rejoinder need last compliance order | |
| 376 | 18-09-2022 | 0710102076362022(No.of Docs 0) | 0710102076362022/13 | COMPANY PETITION (COMPANIES ACT)/152(ND)2022 | JAIDEV SEHRAWAT VS. GOLDEN BUILDCON PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.1 rs court fee missed on vakalatanama | |
| 377 | 11/11/2022 | 0710102093582022(No.of Docs 0) | 0710102093582022/13 | COMPANY PETITION IB (IBC)/868(ND)2022 | IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED | Section 95(1) | 4/11/2024 | no of objection 1. pagination missed in book marking as per index | |
| 378 | 24-10-2024 | 0710102025472023(No.of Docs 2) | 0710102025472023/1 | COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023 | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED | Sec. 242(4),Rule 32 | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply | nikhilgoyal19 |
| 379 | 15-10-2024 | 0710102078572019(No.of Docs 1) | 0710102078572019/27 | COMPANY PETITION IB (IBC)/968(PB)2019 | OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD. | IBC Under Sec 9 | 4/11/2024 | no of objection 1. incomplete pdf uploaded 2. only gmail page uploaded | munishmehta |
| 380 | 24-05-2023 | 0710102047182023(No.of Docs 0) | 0710102047182023/6 | COMPANY PETITION IB (IBC)/370(ND)2023 | AB SOYA PRIVATE LIMITED | IBC Section 59 | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf | |
| 381 | 11/7/2023 | 0710102059182023(No.of Docs 0) | 0710102059182023/2 | COMPANY APPEAL(COMPANIES ACT)/188(ND)2023 | ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SELECTION CLOTH GALLERY PVT LTD) | Sec 252 (1) - By Government Body | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index page of pdf 3. missed sign of index page at the place of counsel detail. 4 incomplete affidavit 5. not verified affidavit 6 pagination missed in pdf 7 incomplete file 8 missed annexures pages and other pages in pdf | |
| 382 | 1/9/2023 | 0710102076642023(No.of Docs 0) | 0710102076642023/1 | INTERLOCUTORY APPLICATION (I.B.C)/4914(ND)2023 | HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS. REVAAIS TECHNO TRADERS | Sec 60(5) | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination | |

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| 383 | 15-10-2024 | 0710102091482023(No.of Docs 2) | 0710102091482023/5 | COMPANY PETITION IB (IBC)/670(ND)2023 | VINEET POLYFAB PRIVATE LIMITED VS. VINIT KNITTINGS PRIVATE LIMITED | IBC Under Sec 9 | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 pagination missed in pdf 4 need sign at the last page of pdf of written submission 5 need to delete extra pdf in proof of service | advshreysinham |
| 384 | 17-11-2023 | 0710102099352023(No.of Docs 0) | 0710102099352023/3 | COMPANY APPEAL(COMPANIES ACT)/307(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECHOTRONICS SYSTEMS PVT LTD) | Sec 252 (1) - By Government Body | 4/11/2024 | no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. | |
| 385 | 22-10-2024 | 0710102104842023(No.of Docs 1) | 0710102104842023/3 | INTERLOCUTORY APPLICATION (I.B.C)/6592(ND)2023 | KAMALL AHUJA VS. ICICI BANK LIMITED | Sec 60(5) | 4/11/2024 | no of objection 1. only proof of service uploaded 2 application missed in pdf | kamall.lawmax |
| 386 | 22-10-2024 | 0710102102942023(No.of Docs 1) | 0710102102942023/2 | INTERLOCUTORY APPLICATION (I.B.C)/6531(ND)2023 | KAMALL AHUJA VS. M/S KOTAK MAHINDRA BANK LIMITED | Sec 60(5) | 4/11/2024 | no of objection 1. only proof of service uploaded 2. main pdf not uploaded in pdf | kamall.lawmax |
| 387 | 17-10-2024 | 0710102097252023(No.of Docs 1) | 0710102097252023/6 | TRANSFER APPLICATION (IBC)/2(PB)2024 | CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED | Rule16(d),NCLT Rules,2016 IBC | 4/11/2024 | no of objection 1. main pdf not uploaded 2. only proof of service uploaded . | rdharmendra47 |
| 388 | 18-10-2024 | 0710102025822024(No.of Docs 1) | 0710102025822024/4 | COMPANY PETITION (COMPANIES ACT)/78(ND)2024 | OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED | Sec. 59,Sec. 241(1),Sec. 242(4) | 4/11/2024 | 1.court fee 1rs missing in vakalatnama. | Sakshi7297 |
| 389 | 21-10-2024 | 0710102035962024(No.of Docs 3) | 0710102035962024/1 | COMPANY PETITION (COMPANIES ACT)/114(ND)2024 | PRATAP SINGH PARMAR VS. PRABH PAUL PARMAR | Sec. 241(1) | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination | nidsbits |
| 390 | 20-10-2024 | 0710102037322024(No.of Docs 2) | 0710102037322024/2 | COMPANY PETITION (COMPANIES ACT)/106(ND)2024 | RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED | Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4) | 4/11/2024 | No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama. | advshreysinha |
| 391 | 20-10-2024 | 0710102037322024(No.of Docs 2) | 0710102037322024/2 | COMPANY PETITION (COMPANIES ACT)/106(ND)2024 | RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED | Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4) | 4/11/2024 | No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama. | advshreysinha |
| 392 | 20-10-2024 | 0710102037322024(No.of Docs 2) | 0710102037322024/2 | COMPANY PETITION (COMPANIES ACT)/106(ND)2024 | RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED | Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4) | 4/11/2024 | No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama. | advshreysinha |
| 393 | 20-10-2024 | 0710102037322024(No.of Docs 2) | 0710102037322024/2 | COMPANY PETITION (COMPANIES ACT)/106(ND)2024 | RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED | Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4) | 4/11/2024 | No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama. | advshreysinha |

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| 394 | 15-10-2024 | 0710102075592024(No.of Docs 4) | 0710102075592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4507(ND)2024 | IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH ITS DIRECTOR MR. JALESH KUMAR GROVER | Section 21 (6A) (b) / Regulation 4A & 16A (2) | 4/11/2024 | no of objection 1. volume wise index missed in pdf in volume 1 2. ocr missed in page no 9 and 10 and page no 42 to 44 missed ocr 3. page no 21 252 not readable 4 page no 60 to 65 missed ocr 5 page no 229 to 231 missed ocr 6 page no 252 to 254 missed ocr 10 page no 303 to 306 missed ocr 11 page no 348 to 351 missed ocr | Abhirup Dasgupta |
| 395 | 3/9/2024 | 0710102075702024(No.of Docs 0) | 0710102075702024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4613(ND)2024 | MUKUL KUMAR VS. M/S RPS INFRASTRUCTURE LTD | Sec 60(5) | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination | |
| 396 | 15-10-2024 | 0710102079762024(No.of Docs 1) | 0710102079762024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4696(ND)2024 | RAKESH KUMAR JAIN ISNOLVENCY PROFESSIONAL | 22(3)a | 4/11/2024 | no of objection 1. company application need nclt last compliance order 2. annexures pages need sign with true copy | Rakesh |
| 397 | 17-09-2024 | 0710102080492024(No.of Docs 0) | 0710102080492024/1 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/52(PB)2024 | ASC INSOLVENCY SERVICES LLP VS. NATIONAL ASSET RECONSTRUCTION COMPANY LTD | Sec 30 | 4/11/2024 | No of objection 1. both the document filled separately in different slash no. 2 book marking mandatory as per index with pagination 3. amended memo parties need nclt last compliance order 4. index page missed in pdf and book marking also 5 other pdf synopsis missed sign and index also in pdf | |
| 398 | 17-10-2024 | 0710102081052024(No.of Docs 2) | 0710102081052024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4966(ND)2024 | ISHWARI PRASAD SINGH VS. JASMINE BUILDMART PRIVATE LIMITED | Sec 60(5) | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. amended memo parties need last compliance order | ashwarya.sinha1984 |
| 399 | 23-10-2024 | 0710102081962024(No.of Docs 2) | 0710102081962024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024 | ASHOK TIWARI VS. RITU RASTOGI | Sec 60(5) | 4/11/2024 | all pages is wrong adjust in pdf. up side down in pdf | HKLO |
| 400 | 23-10-2024 | 0710102081962024(No.of Docs 2) | 0710102081962024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024 | ASHOK TIWARI VS. RITU RASTOGI | Sec 60(5) | 4/11/2024 | all pages is wrong adjust in pdf. up side down in pdf | HKLO |
| 401 | 23-10-2024 | 0710102081962024(No.of Docs 2) | 0710102081962024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024 | ASHOK TIWARI VS. RITU RASTOGI | Sec 60(5) | 4/11/2024 | all pages is wrong adjust in pdf. up side down in pdf | HKLO |
| 402 | 23-10-2024 | 0710102081962024(No.of Docs 2) | 0710102081962024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024 | ASHOK TIWARI VS. RITU RASTOGI | Sec 60(5) | 4/11/2024 | all pages is wrong adjust in pdf. up side down in pdf | HKLO |
| 403 | 24-10-2024 | 0710102024152024(No.of Docs 1) | 0710102024152024/2 | COMPANY PETITION IB (IBC)/687(ND)2024 | CHETAN STEELS PRIVATE LIMITED | IBC Under Sec 10 | 4/11/2024 | no of objection . 1. book marking mandatory as per index with pagination 2 ocr missed in pdf 3. annexures page missed sign with true copy | adv_santoshk |

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|-----|------------|--------------------------------|---------------------|--|---|---|------------|---|---------------|
| 404 | 22-10-2024 | 0710102024152024(No.of Docs 2) | 0710102024152024/1 | COMPANY PETITION IB (IBC)/687(ND)2024 | CHETAN STEELS PRIVATE LIMITED | IBC Under Sec 10 | 4/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. amended memo parties need nclt last compliance order | adv_santoshk |
| 405 | 14-10-2024 | 0710200400542011(No.of Docs 5) | 0710200400542011/8 | COMPANY PETITION (COMPANIES ACT)/123(ND)2011 | M/S MPMC LTD VS M/S INDIAN COMMODITY EXCHANGE LTD | Application under any other provisions | 30-10-2024 | 1.all document file separately. | sameer.parekh |
| 406 | 19-07-2023 | 0710102063442023(No.of Docs 0) | 0710102063442023/5 | INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2023 | MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED | Sec 66(1) | 30-10-2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 paste tickets and court fee on blank side of vakalatanama 4 date month and year portion missed on vakalatanama and hide it | |
| 407 | 19-07-2023 | 0710102063442023(No.of Docs 0) | 0710102063442023/6 | INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2023 | MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED | Sec 66(1) | 30-10-2024 | no of objection 1. incomplete counsel detail on index page 2. book marking mandatory as per index with pagination 3 ocr missed in pdf 4 court fee and welfare fee need to paste in blank portion of vakalatanama. 5 date month and year hide portion of vakalatanama. | |
| 408 | 4/10/2024 | 0710102012082024(No.of Docs 1) | 0710102012082024/3 | COMPANY PETITION IB (IBC)/93(ND)2024 | RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED | IBC Under Sec 9 | 30-10-2024 | 1.incomplete file. | Rakesh10 |
| 409 | 17-10-2024 | 0710102010602024(No.of Docs 2) | 0710102010602024/5 | COMPANY PETITION (COMPANIES ACT)/52(PB)2024 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO. | Sec. 140(5) | 30-10-2024 | no of objection 1. need every pages sign of reply. 2. date and month missed on vakalatanama | ravinderagar |
| 410 | 7/10/2024 | 0710102106262023(No.of Docs 1) | 0710102106262023/15 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2024 | RKD FURNISHINGS PRIVATE LIMITED | Sec. 230-232, Sec 234 | 30-10-2024 | no of objection 1. book marking mandatory as per index with pagination 2 counsel detail missed in index page with sign | manishsohal |
| 411 | 14-10-2024 | 0710102105792023(No.of Docs 2) | 0710102105792023/2 | INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2024 | AAA INSOLVENCY PROFESSIONALS LLP THROUGH ANIL GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS. | Application under any other provisions- IBC | 30-10-2024 | 1.91,92,93,96,97,98,99,this pages is not clear | lokeshmalik |
| 412 | 27-12-2023 | 0710102109652023(No.of Docs 0) | 0710102109652023/2 | COMPANY APPEAL(COMPANIES ACT)/2(ND)2024 | INCOME TAX OFFICER VS. MEENA JALAN | Sec 252 (1) - By Government Body | 30-10-2024 | no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3 missed sign in index page 4 notary missed on affidavit 5 missed affidavit verification | |

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|-----|------------|--------------------------------|---------------------|--|--|--|------------|---|--------------|
| 413 | 11/10/2024 | 0710102108982023(No.of Docs 1) | 0710102108982023/3 | COMPANY PETITION (COMPANIES ACT)/9(ND)2024 | DR TEJ KUMAR MATHUR VS. HEALTHSFIRST HEALTHCARE & DIAGNOSTICS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 30-10-2024 | 1.bookmarking mandatory. | CSSHARAD |
| 414 | 26-02-2024 | 0710102017562024(No.of Docs 0) | 0710102017562024/1 | COMPANY PETITION IB (IBC)/323(ND)2024 | SHINCO OVERSEAS PRIVATE LIMITED | IBC Section 59 | 29-10-2024 | no of objection 1. need to write "affidavit" at the place of "proof of service " in uploading time on dms portal 2. index page missed in book marking 3. page no 4 to 10 annexure page missed ocr | |
| 415 | 17-10-2024 | 0710102021432024(No.of Docs 2) | 0710102021432024/8 | INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024 | M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED | Sec 60(5) | 29-10-2024 | no of objection 1. book marking mandatory as per index with pagination | ADVMSVSankar |
| 416 | 19-10-2024 | 0710102011592024(No.of Docs 2) | 0710102011592024/4 | COMPANY PETITION (COMPANIES ACT)/69(ND)2024 | VANDANA RAHEJA & ANR VS. ATS INFRASTRUCTURE LIMITED | Sec. 213 | 29-10-2024 | no of objection 1. need to delete extra same pdf in proof of service 2. missed proof of service in reply 3. book marking mandatory as per index with pagination | knlegal |
| 417 | 17-10-2024 | 0710102024672020(No.of Docs 1) | 0710102024672020/16 | COMPANY PETITION IB (IBC)/687(PB)2020 | ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED | IBC under Sec 7 | 29-10-2024 | no of objection 1. book marking mandatory as per index with pagination 2. 3 rs court fee and 25 rs welfare fee missed on vakalatanama. | ilexjurix |
| 418 | 18-09-2024 | 0710102080582024(No.of Docs 0) | 0710102080582024/8 | INTERLOCUTORY APPLICATION (I.B.C)/4685(ND)2024 | AMRITA YADAV VS. ANIL KUMAR MATA | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 29-10-2024 | Multiple file uploads. upload seprately | |
| 419 | 17-10-2024 | 0710102007192023(No.of Docs 2) | 0710102007192023/3 | INTERLOCUTORY APPLICATION (I.B.C)/527(ND)2023 | ASHISH SINGH | Application under any other provisions- IBC | 29-10-2024 | No of objection 1. missed sign on index page at the place of counsel detail. | akaushiq |
| 420 | 17-10-2024 | 0710102013002024(No.of Docs 2) | 0710102013002024/6 | COMPANY PETITION (COMPANIES ACT)/53(PB)2024 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES | Sec. 140(5) | 29-10-2024 | no of objection 1. need every page sign of reply 2 date and month missed on vakalatanama | ravinderagar |
| 421 | 28-11-2023 | 0710102102222023(No.of Docs 0) | 0710102102222023/12 | INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023 | VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS. | Rule 11 of NCLT | 28-10-2024 | no of objection 1. do pagination as like index page no (125 to 136) instead of page no 136 in book marking 2. page no (137 to 140) instead of page no 140 in book marking | |
| 422 | 26-11-2024 | 0710102090662024(No.of Docs 2) | 0710102090662024/6 | INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024 | GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS. | Sec 60(5) | 29-11-2024 | no of objection 1.bookmarking mandatory. 2.need every pages ocr. | Kiran Bisht |

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| 423 | 26-11-2024 | 0710102062682021(No.of Docs 2) | 0710102062682021/8 | COMPANY PETITION IB (IBC)/509(PB)2021 | STATE BANK OF INDIA VS. JAYA SINGH | Section 95(1) | 29-11-2024 | no of objection 1.need every pages sign and true copy in Annexure. 2.notary missing in affidavit. | AnannyaGhosh |
| 424 | 9/11/2024 | 0710102065202024(No.of Docs 1) | 0710102065202024/1 | COMPANY APPEAL(COMPANIES ACT)/163(ND)2024 | SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA. | Sec 252 (3) | 29-11-2024 | 1.wrong file. | YAMINI175 |
| 425 | 30-05-2024 | 0710102047382024(No.of Docs 0) | 0710102047382024/5 | COMPANY PETITION (COMPANIES ACT)/108(PB)2024 | PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED | Sec. 241(1) | 29-11-2024 | Wrong main case no. mention in PDF and Duble Main Case mention in PDF | |
| 426 | 30-05-2024 | 0710102047382024(No.of Docs 0) | 0710102047382024/5 | COMPANY PETITION (COMPANIES ACT)/108(PB)2024 | PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED | Sec. 241(1) | 29-11-2024 | Wrong main case no. mention in PDF and Duble Main Case mention in PDF | |
| 427 | 27-11-2024 | 0710102028262024(No.of Docs 3) | 0710102028262024/3 | COMPANY PETITION (COMPANIES ACT)/84(ND)2024 | JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 29-11-2024 | no of objection 1.some pages wrong adjust (UPSIDE DOWN) 2.double pagination wrong in pages. | ajayyadav |
| 428 | 27-11-2024 | 0710102028262024(No.of Docs 3) | 0710102028262024/2 | COMPANY PETITION (COMPANIES ACT)/84(ND)2024 | JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 29-11-2024 | no of objection 1.vol 1 some pages wrong adjust 2.date missing in vakalatnama. | ajayyadav |
| 429 | 21-11-2024 | 0710102029642024(No.of Docs 3) | 0710102029642024/2 | INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2024 | S M MILKPOSE LIMITED VS. ASSISTANT COLLECTOR/ DEPUTY COMMISSIONER | Sec 60(5) | 29-11-2024 | no of objection 1.extra pdf remove submit final pdf. (same file uploaded twice) | wittonslaw |
| 430 | 21-11-2024 | 0710102064992024(No.of Docs 3) | 0710102064992024/13 | INTERLOCUTORY APPLICATION (I.B.C)/3983(ND)2024 | ANUP KUMAR VSKOTAK MAHINDRA BANK LTD. | Application under any other provisions- IBC | 29-11-2024 | 1.need every pages ocr. | vivekamar95 |
| 431 | 30-05-2024 | 0710102047382024(No.of Docs 0) | 0710102047382024/5 | COMPANY PETITION (COMPANIES ACT)/108(PB)2024 | PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED | Sec. 241(1) | 29-11-2024 | Wrong main case no. mention in PDF and Duble Main Case mention in PDF | |
| 432 | 6/11/2024 | 0710102062942024(No.of Docs 1) | 0710102062942024/1 | COMPANY PETITION (COMPANIES ACT)/162(ND)2024 | PRITI SHARMA VS. RAJEEV KUMAR ARORA | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 29-11-2024 | no of objection 1. book marking mandatory as per index with pagination | Naren01 |
| 433 | 30-05-2024 | 0710102047382024(No.of Docs 0) | 0710102047382024/5 | COMPANY PETITION (COMPANIES ACT)/108(PB)2024 | PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED | Sec. 241(1) | 29-11-2024 | Wrong main case no. mention in PDF and Duble Main Case mention in PDF | |
| 434 | 22-11-2024 | 0710102025052021(No.of Docs 1) | 0710102025052021/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2021 | GREEN WOODCRAFTS PRIVATE LIMITED | Sec. 230-232, Sec 234 | 29-11-2024 | no of objection 1. book marking mandatory as per index with pagination . | VAPNASSOCIATE S |
| 435 | 6/11/2024 | 0710102086312023(No.of Docs 1) | 0710102086312023/6 | COMPANY APPEAL(COMPANIES ACT)/247(ND)2023 | DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 29-11-2024 | no of objection 1. paste welfare ticket on blank side of vakalatanama 2. missed 3 rs court fee on vakalatanama. | 9899393420 |
| 436 | 23-10-2024 | 0710102086292023(No.of Docs 1) | 0710102086292023/5 | COMPANY APPEAL(COMPANIES ACT)/249(ND)2023 | DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 29-11-2024 | no of objection 1. paste welfare ticket on blank side of vakalatanama 3. 3 rs court fee missed on vakalatanama | 9899393420 |
| 437 | 13-11-2024 | 0710102089242023(No.of Docs 2) | 0710102089242023/4 | INTERLOCUTORY APPLICATION (I.B.C)/5515(ND)2023 | ADITYA GHOSH VS. SAPAN MOHAN GARG | Sec 60(5) | 29-11-2024 | No of objection 1. need every pages sign of reply 2. not verified of affidavit | ashukansal@gmail.com |

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|-----|------------|--------------------------------|---------------------|--|--|-------------------------------------|------------|--|---------------------|
| 438 | 16-11-2024 | 0710102064872024(No.of Docs 3) | 0710102064872024/2 | INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2024 | MR. JITENDER ARORA VS. SOLITAIRE INFOMEDIA PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 29-11-2024 | 1.counsel details sign missing in index. | gautam@klfindia.com |
| 439 | 31-10-2023 | 0710102095072023(No.of Docs 0) | 0710102095072023/22 | COMPANY PETITION IB (IBC)/711(ND)2023 | JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED | IBC under Sec 7 | 29-11-2024 | no of objection 1.bookmarking mandatory with page numbering. 2.pagination missing in index. 3.Sign and date missing on the last page of WS | |
| 440 | 20-11-2024 | 0710102064092024(No.of Docs 1) | 0710102064092024/20 | COMPANY PETITION IB (IBC)/434(ND)2024 | NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD | IBC Under Sec 9 | 29-11-2024 | no of objection 1. book marking mandatory as per index with pagination | shubhampaliwal |
| 441 | 11/11/2024 | 0710102065932023(No.of Docs 2) | 0710102065932023/5 | COMPANY PETITION (COMPANIES ACT)/140(ND)2023 | ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 29-11-2024 | no of objection 1. need every pages sign of reply 2. annexures pages need sign with true copy | D/1781/2012 |
| 442 | 22-11-2024 | 0710102031602018(No.of Docs 2) | 0710102031602018/15 | COMPANY PETITION (COMPANIES ACT)/435(PB)2018 | RATIKA VS. ENOVUS HEALTHCARE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 29-11-2024 | no of objection 1. need sign of page 1 2. missed order dated 27.08.2024 which mention in index | kvjindal |
| 443 | 19-11-2024 | 0710102073392024(No.of Docs 4) | 0710102073392024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4583(ND)2024 | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP ,RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP | Sec 60(5) | 29-11-2024 | no of objection 1.bookmarking mandatory. 2.some pages hindi. | ADITYAGAURI |
| 444 | 11/9/2019 | 0710102122072019(No.of Docs 0) | 0710102122072019/2 | COMPANY APPLICATION(IBC)/0618(ND)2019 | ANIL KUMAR SINGH VS. ANIL KUMAR | Sec 60(5) | 28-11-2024 | no of objection 1.vol 2 missing in bookmarking. 2.court fee 1rs missing in vakalatnama. 3.need every pages sign. 4.double pagination wrong in pdf. | |
| 445 | 13-11-2024 | 0710102082602024(No.of Docs 2) | 0710102082602024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)2024 | RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION | Section 19(2) / Regulation 30 | 28-11-2024 | no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.affidavit missing in pdf. 4.pagination missing in pages. | devesh143596 |
| 446 | 18-11-2024 | 0710102082392024(No.of Docs 2) | 0710102082392024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4846(PB)2024 | DEVENDRA UMRAO VS. HARINDER BASHISTA | Section 19(2) / Regulation 30 | 28-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. reply missed 3. ocr missed | yashasvi91 |
| 447 | 21-11-2024 | 0710102014472021(No.of Docs 4) | 0710102014472021/4 | COMPANY APPEAL(COMPANIES ACT)/138(ND)2021 | M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI | Sec 252 (1) | 28-11-2024 | no of objection 1.bookmarking as per index. 2.need every pages ocr. 3.double pagination wrong in pages. 4.put on tickets blank side in vakalatnama. | snpadv88@gmail.com |

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| 448 | 6/11/2024 | 0710102083782021(No.of Docs 2) | 0710102083782021/8 | COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021 | BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE | Rule 11 of NCLT | 28-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2 need to delete extra same copy pdf in proof of service | rrglawoffice |
| 449 | 29-01-2024 | 0710102010092024(No.of Docs 0) | 0710102010092024/3 | COMPANY PETITION (COMPANIES ACT)/22(ND)2024 | YOGESH CHOPRA VS. BABA BUILDERS & PROMOTERS LIMITED | Sec. 241(1),Sec. 242(4) | 28-11-2024 | 1.notary missing in affidavit. | |
| 450 | 25-11-2024 | 0710102010602024(No.of Docs 1) | 0710102010602024/6 | COMPANY PETITION (COMPANIES ACT)/52(PB)2024 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO. | Sec. 140(5) | 28-11-2024 | no of objection 1.bookmarking mandatory. 2.date missing in vakalatnama. | rksharma54@gmail.com |
| 451 | 24-11-2024 | 0710102081942024(No.of Docs 2) | 0710102081942024/2 | COMPANY PETITION (COMPANIES ACT)/193(ND)2024 | GREGORY JAMES MCCRAY VS. PREDICTANT INDIA PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 28-11-2024 | no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed ocr 3 annexures pages missed true copy of every pages 4 missed affidavit in reply | manishsohal |
| 452 | 25-11-2024 | 0710102010662023(No.of Docs 2) | 0710102010662023/10 | COMPANY PETITION IB (IBC)/78(ND)2023 | ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA | Section 95(1) | 28-11-2024 | no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. | rajat.bhardwaj |
| 453 | 11/9/2019 | 0710102122072019(No.of Docs 0) | 0710102122072019/2 | COMPANY APPLICATION(IBC)/0618(ND)2019 | ANIL KUMAR SINGH VS. ANIL KUMAR | Sec 60(5) | 28-11-2024 | no of objection 1.vol 2 missing in bookmarking. 2.court fee 1rs missing in vakalatnama. 3.need every pages sign. 4.double pagination wrong in pdf. | |
| 454 | 24-11-2024 | 0710102020792024(No.of Docs 2) | 0710102020792024/3 | INTERLOCUTORY APPLICATION (I.B.C)/1460(ND)2024 | HARMENDER SINGH SRAN VS. ROHIT SEHGAL | Sec 60(5) | 28-11-2024 | 1.kindly file IA. | shivangsingh |
| 455 | 12/11/2024 | 0710102094412024(No.of Docs 2) | 0710102094412024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024 | COSMIC CRF LIMITED VS. DEEPAK MAINI | Sec 60(5),Rule 11 of NCLT, 2016 | 28-11-2024 | 1.order missing. | ashish_choudhury007 |
| 456 | 13-03-2023 | 0710102023242023(No.of Docs 0) | 0710102023242023/2 | COMPANY PETITION IB (IBC)/161(ND)2023 | BANK OF MAHARASHTRA VS. KAPIL GUPTA | Section 95(1) | 28-11-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatanama 3. date and month missed on vakalatanama | |
| 457 | 13-03-2023 | 0710102023242023(No.of Docs 0) | 0710102023242023/2 | COMPANY PETITION IB (IBC)/161(ND)2023 | BANK OF MAHARASHTRA VS. KAPIL GUPTA | Section 95(1) | 28-11-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatanama 3. date and month missed on vakalatanama | |
| 458 | 13-03-2023 | 0710102023242023(No.of Docs 0) | 0710102023242023/2 | COMPANY PETITION IB (IBC)/161(ND)2023 | BANK OF MAHARASHTRA VS. KAPIL GUPTA | Section 95(1) | 28-11-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatanama 3. date and month missed on vakalatanama | |

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|-----|------------|--------------------------------|--------------------|---|--|---------------------------------|------------|---|---------------------|
| 459 | 13-03-2023 | 0710102023242023(No.of Docs 0) | 0710102023242023/2 | COMPANY PETITION IB (IBC)/161(ND)2023 | BANK OF MAHARASHTRA VS. KAPIL GUPTA | Section 95(1) | 28-11-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatanama 3. date and month missed on vakalatanama | |
| 460 | 25-05-2024 | 0710102046102024(No.of Docs 0) | 0710102046102024/1 | INTERLOCUTORY APPLICATION (I.B.C)/3351(ND)2024 | SAMIR JAIN VS. STATE BANK OF INDIA | Rule 11 of NCLT, 2016 | 28-11-2024 | 1.pdf is not clear 2.bookmarking mandatory. | |
| 461 | 13-03-2023 | 0710102023232023(No.of Docs 0) | 0710102023232023/6 | COMPANY PETITION IB (IBC)/163(ND)2023 | BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA | Section 95(1) | 28-11-2024 | no of objection 1. pagination missed in book marking as per index 2.1 rs court fee missed on vakalatanama 3 paste tickets on blank side of vakalatanama. 4 date month missed on vakalatanama. | |
| 462 | 11/9/2019 | 0710102122072019(No.of Docs 0) | 0710102122072019/2 | COMPANY APPLICATION(IBC)/0618(N D)2019 | ANIL KUMAR SINGH VS. ANIL KUMAR | Sec 60(5) | 28-11-2024 | no of objection 1.vol 2 missing in bookmarking. 2.court fee 1rs missing in vakalatnama. 3.need every pages sign. 4.double pagination wrong in pdf. | |
| 463 | 11/9/2019 | 0710102122072019(No.of Docs 0) | 0710102122072019/2 | COMPANY APPLICATION(IBC)/0618(N D)2019 | ANIL KUMAR SINGH VS. ANIL KUMAR | Sec 60(5) | 28-11-2024 | no of objection 1.vol 2 missing in bookmarking. 2.court fee 1rs missing in vakalatnama. 3.need every pages sign. 4.double pagination wrong in pdf. | |
| 464 | 12/11/2024 | 0710102094412024(No.of Docs 2) | 0710102094412024/1 | INTERLOCUTORY APPELICATION (I.B.C)/5392(ND)2024 | COSMIC CRF LIMITED VS. DEEPAK MAINI | Sec 60(5),Rule 11 of NCLT, 2016 | 28-11-2024 | 1.order missing. | ashish_choudhury007 |
| 465 | 12/11/2024 | 0710102094412024(No.of Docs 2) | 0710102094412024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024 | COSMIC CRF LIMITED VS. DEEPAK MAINI | Sec 60(5),Rule 11 of NCLT, 2016 | 28-11-2024 | 1.order missing. | ashish_choudhury007 |
| 466 | 12/11/2024 | 0710102094412024(No.of Docs 2) | 0710102094412024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024 | COSMIC CRF LIMITED VS. DEEPAK MAINI | Sec 60(5),Rule 11 of NCLT, 2016 | 28-11-2024 | 1.order missing. | ashish_choudhury007 |
| 467 | 30-10-2024 | 0710102093552024(No.of Docs 0) | 0710102093552024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5446(ND)2024 | SANDEEP GOEL (ERSTWHILE RESOLUTION PROFESSIONAL IN CIRP OF CORPORATE DEBTOR) | Rule 11 of NCLT, 2016 | 28-11-2024 | no of objection 1.index pages missed sign at the page of counsel detail | |
| 468 | 23-11-2024 | 0710102083642024(No.of Docs 1) | 0710102083642024/1 | COMPANY APPEAL(COMPANIES ACT)/187(ND)2024 | KARMYOGI BUILDERS PRIVATE LTD. VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 28-11-2024 | no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed sign with true copy | ratneshsharma |
| 469 | 25-11-2024 | 0710102076022024(No.of Docs 2) | 0710102076022024/2 | COMPANY PETITION IB (IBC)/730(ND)2024 | BANK OF BARODA VS. SUNITA AGGARWAL | Section 95(1) | 27-11-2024 | no of objection 1. application For Seeking Exemption not file as additional document wrong file | S.K.SINGHI & CO |
| 470 | 24-10-2024 | 0710102026332024(No.of Docs 4) | 0710102026332024/8 | COMPANY PETITION IB (IBC)/258(ND)2024 | BROWN BIRD ENTERPRISES PRIVATE LIMITED | IBC Under Sec 10 | 27-11-2024 | 1.all document file separately with order. and contact to registry 01124361890. | puneetbajaj |
| 471 | 22-07-2024 | 0710102063672024(No.of Docs 0) | 0710102063672024/1 | INTERLOCUTORY APPLICATION (I.B.C)/3792(PB)2024 | SUDHIR KALRA VS. SUKHDEV MADNANI | Section 60(5) | 27-11-2024 | 1.bookmarking mandatory. | |
| 472 | 24-10-2024 | 0710102026332024(No.of Docs 4) | 0710102026332024/8 | COMPANY PETITION IB (IBC)/258(ND)2024 | BROWN BIRD ENTERPRISES PRIVATE LIMITED | IBC Under Sec 10 | 27-11-2024 | 1.all document file separately with order. and contact to registry 01124361890. | puneetbajaj |

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| 473 | 27-05-2024 | 0710102046292024(No.of Docs 0) | 0710102046292024/4 | COMPANY APPEAL(COMPANIES ACT)/114(ND)2024 | ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT | Sec 252 (3) | 27-11-2024 | 1.put on ticket blank side in vakalatnama. | |
| 474 | 27-05-2024 | 0710102046292024(No.of Docs 0) | 0710102046292024/4 | COMPANY APPEAL(COMPANIES ACT)/114(ND)2024 | ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT | Sec 252 (3) | 27-11-2024 | 1.put on ticket blank side in vakalatnama. | |
| 475 | 27-11-2024 | 0710102092742024(No.of Docs 2) | 0710102092742024/1 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/60(ND)2024 | UNITED NEWS OF INDIA WORKERS | Sec 30 | 27-11-2024 | 1.index missing in pdf. | admin@chandhio k.com |
| 476 | 25-11-2024 | 0710102076032024(No.of Docs 2) | 0710102076032024/2 | COMPANY PETITION IB (IBC)/728(ND)2024 | BANK OF BARODA VS. MOHENDER AGGARWAL | Section 95(1) | 27-11-2024 | no of objection 1. application not file as additional document wrong file . | S.K.SINGHI & CO |
| 477 | 25-11-2024 | 0710102076012024(No.of Docs 2) | 0710102076012024/2 | COMPANY PETITION IB (IBC)/727(ND)2024 | BANK OF BARODA VS. GAURAV AGGARWAL | Section 95(1) | 27-11-2024 | no of objection 1. application not filled as additional document wrong file | S.K.SINGHI & CO |
| 478 | 24-10-2024 | 0710102026332024(No.of Docs 4) | 0710102026332024/8 | COMPANY PETITION IB (IBC)/258(ND)2024 | BROWN BIRD ENTERPRISES PRIVATE LIMITED | IBC Under Sec 10 | 27-11-2024 | 1.all document file separately with order. and contact to registry 01124361890. | puneetbajaj |
| 479 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 480 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 481 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 482 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 483 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 484 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 485 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 486 | 24-10-2024 | 0710102026332024(No.of Docs 4) | 0710102026332024/8 | COMPANY PETITION IB (IBC)/258(ND)2024 | BROWN BIRD ENTERPRISES PRIVATE LIMITED | IBC Under Sec 10 | 27-11-2024 | 1.all document file separately with order. and contact to registry 01124361890. | puneetbajaj |
| 487 | 27-05-2024 | 0710102046292024(No.of Docs 0) | 0710102046292024/4 | COMPANY APPEAL(COMPANIES ACT)/114(ND)2024 | ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT | Sec 252 (3) | 27-11-2024 | 1.put on ticket blank side in vakalatnama. | |
| 488 | 27-05-2024 | 0710102046292024(No.of Docs 0) | 0710102046292024/4 | COMPANY APPEAL(COMPANIES ACT)/114(ND)2024 | ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT | Sec 252 (3) | 27-11-2024 | 1.put on ticket blank side in vakalatnama. | |
| 489 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 490 | 23-09-2024 | 0710102018782023(No.of Docs 2) | 0710102018782023/5 | COMPANY PETITION (COMPANIES ACT)/58(ND)2023 | ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED | Sec. 213 | 27-11-2024 | 1.bookmarking mandatory. | satishrai |
| 491 | 12/11/2024 | 0710102090662024(No.of Docs 2) | 0710102090662024/4 | INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024 | GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS. | Sec 60(5) | 26-11-2024 | no of objection 1.bookmarking mandatory. 2.need every pages ocr. | juriscorp |
| 492 | 24-05-2023 | 0710200411452018(No.of Docs 5) | 0710200411452018/13 | COMPANY PETITION IB (IBC)/627(ND)2018 | M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | 25-11-2024 | no of objection 1. need to filled separately of different file report and other document to different slash number | liquidatortapl |

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| 493 | 23-07-2019 | 0710102106302019(No.of Docs 0) | 0710102106302019/17 | COMPANY APPLICATION(IBC)/1460(P B)2019 | ARVIND GARG VS. ANAND KUMAR TEWARI | Sec 60(5) | 25-11-2024 | no of objection 1. welfare fee paste on blank side of vakalatanama | |
| 494 | 11/11/2024 | 0710102126752019(No.of Docs 1) | 0710102126752019/6 | COMPANY PETITION IB (IBC)/2689(ND)2019 | ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD. | IBC under Sec 7 | 25-11-2024 | no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf. | advshubhamsh |
| 495 | 13-11-2024 | 0710102126752019(No.of Docs 1) | 0710102126752019/7 | COMPANY PETITION IB (IBC)/2689(ND)2019 | ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD. | IBC under Sec 7 | 25-11-2024 | no of objection 1.bookmarking mandatory. 2.document file name wrong file in pdf. | advshubhamsh |
| 496 | 18-11-2024 | 0710102157262019(No.of Docs 2) | 0710102157262019/6 | COMPANY APPEAL(COMPANIES ACT)/962(ND)2019 | INCOME TAX OFFICER WARD 20.1 VS. REGISTRAR OF COMPANIES | Sec 252 (1) - By Government Body | 25-11-2024 | no of objection 1. pagination missed in book marking as per index | sandhya@123 |
| 497 | 13-12-2019 | 0710102166652019(No.of Docs 0) | 0710102166652019/12 | COMPANY PETITION (COMPANIES ACT)/32(ND)2020 | UNION OF INDIA THROUGH SFIO VS. TAVISHI ENTERPRISES PVT LTD | Sec. 271-273 | 25-11-2024 | 1.need every pages sign. | |
| 498 | 7/11/2024 | 0710102023762020(No.of Docs 1) | 0710102023762020/39 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED | Sec. 242(4),Sec. 241(1) | 25-11-2024 | 1.court fee 1rs missing in vakalatnama. | DYUTI |
| 499 | 5/11/2024 | 0710102023762020(No.of Docs 2) | 0710102023762020/38 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED | Sec. 242(4),Sec. 241(1) | 25-11-2024 | 1.court fee 3rs welfare ticket 25rs missing in vakalatnama. | mahluwalia1408 |
| 500 | 12/11/2024 | 0710102116262020(No.of Docs 2) | 0710102116262020/2 | INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)2020 | AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED | Sec 60(5) | 25-11-2024 | 1.kindly file IA. | bajpaiand24 |
| 501 | 22-11-2024 | 0710102009452021(No.of Docs 2) | 0710102009452021/12 | COMPANY PETITION (COMPANIES ACT)/41(ND)2021 | TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 25-11-2024 | no of objection 1. pagination missed in book marking as per index 2. annexures pages missed sign with true copy 3. wrong page alignment of page no 10, 48 and 20 to 27 | Dgrover |
| 502 | 18-11-2024 | 0710102047132022(No.of Docs 1) | 0710102047132022/4 | COMPANY PETITION IB (IBC)/565(PB)2022 | INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL | Section 95(1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination | NCLTMATTER@INTEC |
| 503 | 16-11-2024 | 0710102013412023(No.of Docs 2) | 0710102013412023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1253(PB)2023 | BANK OF BARODA VSSH. ASHISH SINGH RP OFFIYUSH COLONISERS LIMITED | Sec 60(5) | 25-11-2024 | 1.incomplete file. | Arthalegal |
| 504 | 11/11/2024 | 0710102016492023(No.of Docs 1) | 0710102016492023/10 | COMPANY PETITION IB (IBC)/127(PB)2023 | INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD | IBC under Sec 7 | 25-11-2024 | No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf | Fidere2 |
| 505 | 14-11-2024 | 0710102023892023(No.of Docs 2) | 0710102023892023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1672(ND)2023 | GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL | Sec 43(1) r/w Sec 44 (1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. incomplete file uploaded | vishalganda |
| 506 | 14-11-2024 | 0710102025522023(No.of Docs 2) | 0710102025522023/5 | INTERLOCUTORY APPLICATION (I.B.C)/1933(ND)2023 | GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL | Sec 66(1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. incomplete file uploaded 4 rejoinder need proof of service | vishalganda |

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| 507 | 21-11-2024 | 0710102037812023(No.of Docs 2) | 0710102037812023/13 | COMPANY PETITION (COMPANIES ACT)/93(PB)2023 | RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED | Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions | 25-11-2024 | no of objection 1.bookmaking mandatory. 2.pagiantion missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages. | rajatkatyaladv |
| 508 | 21-11-2024 | 0710102037812023(No.of Docs 2) | 0710102037812023/14 | COMPANY PETITION (COMPANIES ACT)/93(PB)2023 | RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED | Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions | 25-11-2024 | no of objection 1.bookmaking mandatory. 2.pagiantion missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages. | rajatkatyaladv |
| 509 | 21-11-2024 | 0710102037812023(No.of Docs 2) | 0710102037812023/12 | COMPANY PETITION (COMPANIES ACT)/93(PB)2023 | RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED | Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions | 25-11-2024 | no of objection 1.bookmaking mandatory. 2.pagiantion missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages. | rajatkatyaladv |
| 510 | 21-11-2024 | 0710102037812023(No.of Docs 2) | 0710102037812023/11 | COMPANY PETITION (COMPANIES ACT)/93(PB)2023 | RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED | Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions | 25-11-2024 | no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.need every pages sign and true copy in annexure. 4.pagination missing in all pages. | rajatkatyaladv |
| 511 | 19-11-2024 | 0710102044792023(No.of Docs 2) | 0710102044792023/3 | COMPANY APPEAL(COMPANIES ACT)/182(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ANTRIKSH LANDMARKS PVT. LTD.) | Sec 252 (3) - By Government Body | 25-11-2024 | 1.counsel details sign missing in index. | easha |
| 512 | 20-11-2024 | 0710102037472023(No.of Docs 2) | 0710102037472023/13 | INTERLOCUTORY APPLICATION (I.B.C)/4787(ND)2023 | AMUTHA VARADHARAJAN VSPRISTINE INFRACON PRIVATE LIMITED | Sec 60(5) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed true copy of annexures pages 3 missed wrong adjustment of page page no 37 to 46 | Advjay |
| 513 | 12/11/2024 | 0710102077782023(No.of Docs 2) | 0710102077782023/4 | INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023 | POFISOR SERVICES PRIVATE LIMITED VS. NA | Sec 60(5) | 25-11-2024 | 1.kindly file IA. | bajpaiand24 |
| 514 | 12/11/2024 | 0710102077782023(No.of Docs 2) | 0710102077782023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023 | POFISOR SERVICES PRIVATE LIMITED VS. NA | Sec 60(5) | 25-11-2024 | 1.kindly file IA. | bajpaiand24 |
| 515 | 22-09-2023 | 0710102082382023(No.of Docs 0) | 0710102082382023/5 | INTERLOCUTORY APPLICATION (I.B.C)/5277(ND)2023 | RESHMA MITTAL VS. SH. UMESH SARAF | Sec 60(5) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in book marking and pdf also | |
| 516 | 25-11-2023 | 0710102101472023(No.of Docs 0) | 0710102101472023/2 | COMPANY PETITION (COMPANIES ACT)/228(ND)2023 | SEMANTICS SMART SOLUTIONS PRIVATE LIMITED | Sub-Section (1) Of Section 66. | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. page no 6 not readable 3. page no 10 wrong adjustment of page in pdf | |

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| 517 | 2/12/2023 | 0710102103662023(No.of Docs 0) | 0710102103662023/4 | INTERLOCUTORY APPLICATION (I.B.C)/6570(ND)2023 | AAA INSOLVENCY PROFESSIONALS (THROUGH MR. ANKIT GOEL) RESOLUTION PROFESSIONAL FOR MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD VS. 1. MR. PRAVEEN KUMAR SUSPENDED BOARD OF DIRECTORS OF CORPORATE DEBTOR | Application under any other provisions- IBC | 25-11-2024 | 1.some pages is not clear. | |
| 518 | 14-11-2024 | 0710102002762024(No.of Docs 4) | 0710102002762024/4 | COMPANY PETITION (COMPANIES ACT)/77(ND)2024 | MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 25-11-2024 | no of objection 1. missed cp no in pdf 2. ocr missed in all volume 3. missed volume wise index in pdf of volume 1 4. page no 71 to 181 wrong adjustment of pages in volume 1 5 book marking mandatory as per index with pagination of all volume 6 page no 206 to 227 wrong adjustment of pages in volume 2 | neerajgupta |
| 519 | 14-11-2024 | 0710102002762024(No.of Docs 4) | 0710102002762024/3 | COMPANY PETITION (COMPANIES ACT)/77(ND)2024 | MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 25-11-2024 | no of objection 1. missed COMPANY PETITION NO. _____ OF 2024 in pdf 2. ocr missed in pdf of all volume 3. book marking mandatory as per index with pagination 4. page 71 to 181 wrong adjustment of page in volume 1 5 page 206 to 227 wrong adjustment of page in volume 2 | neerajgupta |
| 520 | 14-11-2024 | 0710102001052024(No.of Docs 2) | 0710102001052024/2 | INTERLOCUTORY APPLICATION (I.B.C)/169(ND)2024 | RAKESH MISHRA VSRAVI GUPTA | Sec 43(1) r/w Sec 44 (1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. not verified affidavit 4 reply need proof of service | prashantmehta |
| 521 | 21-11-2024 | 0710102003292024(No.of Docs 2) | 0710102003292024/4 | INTERLOCUTORY APPLICATION (I.B.C)/332(ND)2024 | DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI | Application under any other provisions- IBC | 25-11-2024 | 1.bookmarking as per index. | rashigupta |
| 522 | 2/2/2024 | 0710102011282024(No.of Docs 0) | 0710102011282024/8 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2024 | YMER TECHNOLOGY INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf | |
| 523 | 14-11-2024 | 0710102012012024(No.of Docs 1) | 0710102012012024/7 | INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024 | RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP | Sec 60(5) | 25-11-2024 | no of objection 1. index page missed in pdf 2. ocr missed in pdf 3. book marking mandatory as per index with pagination | Pcoal_IRP |
| 524 | 23-02-2024 | 0710102016742024(No.of Docs 0) | 0710102016742024/19 | INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2024 | GAGAN GULATI | Application under any other provisions- IBC | 25-11-2024 | no of objection 1.pagination missing in bookmarking. 2.order missing. | |

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| 525 | 13-11-2024 | 0710102017592024(No.of Docs 2) | 0710102017592024/11 | INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024 | RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI | Sec 60(5) | 25-11-2024 | 1.bookmarking mandatory. | expletuslegal |
| 526 | 18-11-2024 | 0710102001152024(No.of Docs 2) | 0710102001152024/5 | COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024 | SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS | Rule 11 of NCLT | 25-11-2024 | no of objection 1. need every pages sign of reply 2. missed affidavit 3. index pages missed in book marking | ashishmiddha@rocketm |
| 527 | 18-11-2024 | 0710102001152024(No.of Docs 2) | 0710102001152024/2 | COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024 | SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS | Rule 11 of NCLT | 25-11-2024 | no of objection 1. index page missed in pdf and book marking also 2. reply need every pages sign 3. pagination missed in pdf 4 not verified affidavit 5 index page missed in book marking | ashishmiddha@rocketm |
| 528 | 18-11-2024 | 0710102001152024(No.of Docs 2) | 0710102001152024/1 | COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024 | SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS | Rule 11 of NCLT | 25-11-2024 | no of objection 1. rearrange the pdf pages 2. index page need to first page in book marking and index also 3 application need nclt last compliance order 4 need pagination in book marking also | ashishmiddha@rocketm |
| 529 | 19-11-2024 | 0710102023352024(No.of Docs 1) | 0710102023352024/2 | COMPANY PETITION IB (IBC)/243(ND)2024 | COSMIC INFRASOLUTIONS PRIVATE LIMITED VS. WEL INTERTRADE PRIVATE LIMITED | IBC under Sec 7 | 25-11-2024 | 1.date missing in vakalatnama. | dhruvchawla |
| 530 | 20-11-2024 | 0710102029782024(No.of Docs 2) | 0710102029782024/10 | INTERLOCUTORY APPLICATION (I.B.C)/1796(ND)2024 | YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRao | Sec 60(5) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed compliance of Order dated 29.08.2024 which mention in index | vaibhavmadv |
| 531 | 6/11/2024 | 0710102029722024(No.of Docs 2) | 0710102029722024/2 | INTERLOCUTORY APPLICATION (I.B.C)/2141(ND)2024 | SONALI ANEJA VSNEERAJ KUMAR JAIN | Sec 60(5) | 25-11-2024 | no of objection 1. page no 18 to 22 missed ocr 2 1 rs court fee missed on vakalatanama. 2. do pagination in pdf in same alignment of sequence | SBA2505 |
| 532 | 10/4/2024 | 0710102029992024(No.of Docs 0) | 0710102029992024/2 | COMPANY PETITION IB (IBC)/228(ND)2024 | UMRI SUGAR VS. D P H ELECTRICALS PRIVATE LIMITED | IBC Under Sec 9 | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed compliance of the order dated 17.10.2024 which mention in index | |
| 533 | 11/11/2024 | 0710102030942024(No.of Docs 1) | 0710102030942024/2 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/15(PB)2024 | ASHISH SINGH VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY | Sec 30 | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also | Atulbhatia |
| 534 | 20-04-2024 | 0710102034592024(No.of Docs 0) | 0710102034592024/2 | INTERLOCUTORY APPLICATION (I.B.C)/2173(ND)2024 | DEEPAK MITTAL | Application under any other provisions- IBC | 25-11-2024 | 1.bookmarking mandatory. 2.index missing in pdf. | |

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| 535 | 19-11-2024 | 0710102034852024(No.of Docs 3) | 0710102034852024/4 | COMPANY PETITION IB (IBC)/395(ND)2024 | GRAVITATE VENTURES PRIVATE LIMITED | IBC Section 59 | 25-11-2024 | 1.all document file separately. | F9989 |
| 536 | 11/11/2024 | 0710102036302024(No.of Docs 3) | 0710102036302024/3 | INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024 | SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | 25-11-2024 | no of objection 1. reply affidavit missed in reply in pdf 2. vakalatanama missed 25 rs welfare fee and 3 rs court fee 3. vakalatanama and reply filled separately in different slash number | Atulbhatia |
| 537 | 9/11/2024 | 0710102036302024(No.of Docs 3) | 0710102036302024/2 | INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024 | SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | 25-11-2024 | 1.all document file separately. | Atulbhatia |
| 538 | 21-11-2024 | 0710102040332024(No.of Docs 2) | 0710102040332024/3 | INTERLOCUTORY APPLICATION (I.B.C)/2691(ND)2024 | ATS LE GRANDIOSE PHASE 1 SOCIAL WELFARE ASSOCIATION (UNREGD.) VS. NOBILITY ESTATES PRIVATE LIMITED | Sec 60(5) | 25-11-2024 | no of objection 1.bookmarking mandatory. 2.need every pages ocr. | mepsahay |
| 539 | 20-11-2024 | 0710102035112024(No.of Docs 2) | 0710102035112024/2 | INTERLOCUTORY APPLICATION (I.B.C)/2411(ND)2024 | D KONDA SRA VS. GREATER MOHALI AREA DEVELOPMENT AUTHORITY AND ANR | Sec 60(5) | 25-11-2024 | no of objection 1. missed pagination page no 1 to 10 in book marking 2. mention translated copy page no on the top of pages of original copy | CHRITARTH |
| 540 | 20-11-2024 | 0710102041792024(No.of Docs 2) | 0710102041792024/44 | INTERLOCUTORY APPLICATION (I.B.C)/3022(ND)2024 | JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. ARCHANA CAPOOR | Sec 66(1) | 25-11-2024 | no of objection 1.need every pages sign of reply 2. annexures pages missed sign with true copy | amiteshgaurav |
| 541 | 23-11-2024 | 0710102043862024(No.of Docs 2) | 0710102043862024/4 | INTERLOCUTORY APPLICATION (I.B.C)/2796(ND)2024 | PUSHPINDER KUMAR VSANIL MADAN | 19(2) | 25-11-2024 | no of objection 1. file incomplete | advocatesumitbatra |
| 542 | 6/11/2024 | 0710102043162024(No.of Docs 1) | 0710102043162024/6 | INTERLOCUTORY APPLICATION (I.B.C)/2611(ND)2024 | STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED | Sec 60(5) | 25-11-2024 | no of objection 1.index page missed in pdf 2 book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanam | anuradha123 |
| 543 | 24-05-2024 | 0710102045692024(No.of Docs 0) | 0710102045692024/1 | COMPANY PETITION IB (IBC)/511(ND)2024 | CANARA BANK VS. NIHARIKA GOEL | Section 95(1) | 25-11-2024 | 1.bookmarking mandatory. | |
| 544 | 25-05-2024 | 0710102045972024(No.of Docs 0) | 0710102045972024/2 | COMPANY PETITION IB (IBC)/351(ND)2024 | M/S RK ENTERPRISES THROUGH ITS PROPRIETOR MR. RAKESH KUMAR VS. SUPER CITY DEVELOPERS PRIVATE LIMITED | IBC Under Sec 9 | 25-11-2024 | 1.put on ticket blank side in vakalatanama. | |
| 545 | 21-06-2024 | 0710102049372024(No.of Docs 0) | 0710102049372024/2 | RESTORATION APPLICATION (IBC)/73(ND)2024 | PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED | Application under any other provisions-IBC,Rule 11 of NCLT, 2016 | 25-11-2024 | 1.bookmarking mandatory. with page numbering | |

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| 546 | 20-11-2024 | 0710102051142024(No.of Docs 4) | 0710102051142024/24 | COMPANY PETITION IB (IBC)/556(ND)2024 | SREI EQUIPMENT FINANCE LIMITED VS. BKM MINING PRIVATE LIMITED | IBC under Sec 7 | 25-11-2024 | no of objection 1. missed sign on index page 2. page no 278 to 293 missed sign with true copy 3. ocr missed in volume 333 to 375 and 2. page no 419 to 424 missed true copy 3 page no 425 to 439 missed sign with true copy | vedlegal |
| 547 | 9/7/2024 | 0710102058352024(No.of Docs 0) | 0710102058352024/3 | COMPANY PETITION IB (IBC)/427(ND)2024 | GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED | IBC Under Sec 9 | 25-11-2024 | no of objection 1. paste welfare ticket on blank side of vakalatanama. 2. date missed on vakalatanama. | |
| 548 | 9/7/2024 | 0710102058352024(No.of Docs 0) | 0710102058352024/3 | COMPANY PETITION IB (IBC)/427(ND)2024 | GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED | IBC Under Sec 9 | 25-11-2024 | no of objection 1. paste welfare ticket on blank side of vakalatanama. 2. date missed on vakalatanama. | |
| 549 | 9/7/2024 | 0710102058352024(No.of Docs 0) | 0710102058352024/3 | COMPANY PETITION IB (IBC)/427(ND)2024 | GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED | IBC Under Sec 9 | 25-11-2024 | no of objection 1. paste welfare ticket on blank side of vakalatanama. 2. date missed on vakalatanama. | |
| 550 | 9/7/2024 | 0710102058352024(No.of Docs 0) | 0710102058352024/3 | COMPANY PETITION IB (IBC)/427(ND)2024 | GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED | IBC Under Sec 9 | 25-11-2024 | no of objection 1. paste welfare ticket on blank side of vakalatanama. 2. date missed on vakalatanama. | |
| 551 | 11/11/2024 | 0710102066662024(No.of Docs 2) | 0710102066662024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5103(ND)2024 | HEMANT KUMAR BHATT THROUGH ITS AUTHORISED REPRESENTATIVE MR. DEEPAK BHATT VS. PAWAN KUMAR GOYAL AUTHORISED REPRESENTATIVE OF THE FINANCIAL CREDITORS IN A CLASS PIYUSH IT SOLUTIONS PVT. LTD. | Sec 60(5) | 25-11-2024 | no of objection 1. need to pagination as like index 1 to 24 instead of 24 2. ocr missed in reply pdf 3 need every pages sign of reply | prithugarg |
| 552 | 12/11/2024 | 0710102016522024(No.of Docs 1) | 0710102016522024/1 | COMPANY PETITION IB (IBC)/488(ND)2024 | V GO MOTOR PRIVATE LIMITED VS. V GO MOTOR PRIVATE LIMITED | IBC Under Sec 10 | 25-11-2024 | 1.bookmarking mandatory. | mpshay |
| 553 | 4/11/2024 | 0710102045652024(No.of Docs 1) | 0710102045652024/1 | COMPANY PETITION IB (IBC)/542(ND)2024 | CANARA BANK VS. USHA GUPTA | Section 95(1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages | Saksham0757 |
| 554 | 4/11/2024 | 0710102045652024(No.of Docs 1) | 0710102045652024/1 | COMPANY PETITION IB (IBC)/542(ND)2024 | CANARA BANK VS. USHA GUPTA | Section 95(1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages | Saksham0757 |
| 555 | 4/11/2024 | 0710102045652024(No.of Docs 1) | 0710102045652024/1 | COMPANY PETITION IB (IBC)/542(ND)2024 | CANARA BANK VS. USHA GUPTA | Section 95(1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages | Saksham0757 |

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| 556 | 4/11/2024 | 0710102045652024(No.of Docs 1) | 0710102045652024/1 | COMPANY PETITION IB (IBC)/542(ND)2024 | CANARA BANK VS. USHA GUPTA | Section 95(1) | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages | Saksham0757 |
| 557 | 20-11-2024 | 0710102002972024(No.of Docs 2) | 0710102002972024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4840(ND)2024 | SHIVANK RASTOGI VS. ANURAG NIRBHAYA | Sec 60(5),Rule 11 of NCLT, 2016 | 25-11-2024 | no of objection 1.index page missed in pdf 2. index page missed in book marking | shikharbajpai |
| 558 | 9/9/2024 | 0710102077842024(No.of Docs 0) | 0710102077842024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5238(PB)2024 | SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED | Rule 11 of NCLT, 2016 | 25-11-2024 | 1.bookmarking mandatory. | |
| 559 | 13-11-2024 | 0710102044822024(No.of Docs 1) | 0710102044822024/1 | COMPANY PETITION IB (IBC)/632(ND)2024 | CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL | Section 95(1) | 25-11-2024 | 1.bookmarking mandatory. | Saksham0757 |
| 560 | 18-04-2024 | 0710102033972024(No.of Docs 0) | 0710102033972024/2 | RESTORED COMPANY PETITION (IBC)/4(ND)2024 | STATE BANK OF INDIA VS. SRI K GNYANDEEP | Section 95(1) | 25-11-2024 | 1.counsel details sign missing in index. | |
| 561 | 24-05-2023 | 0710200411452018(No.of Docs 5) | 0710200411452018/13 | COMPANY PETITION IB (IBC)/627(ND)2018 | M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | 25-11-2024 | no of objection 1. need to filled separately of different file report and other document to different slash number | liquidatortapl |
| 562 | 24-05-2023 | 0710200411452018(No.of Docs 5) | 0710200411452018/13 | COMPANY PETITION IB (IBC)/627(ND)2018 | M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | 25-11-2024 | no of objection 1. need to filled separately of different file report and other document to different slash number | liquidatortapl |
| 563 | 11/11/2024 | 0710200411452018(No.of Docs 1) | 0710200411452018/14 | COMPANY PETITION IB (IBC)/627(ND)2018 | M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | 25-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf | liquidatortapl |
| 564 | 24-05-2023 | 0710200411452018(No.of Docs 5) | 0710200411452018/13 | COMPANY PETITION IB (IBC)/627(ND)2018 | M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | 25-11-2024 | no of objection 1. need to filled separately of different file report and other document to different slash number | liquidatortapl |
| 565 | 17-11-2024 | 0710102028732023(No.of Docs 2) | 0710102028732023/3 | INTERLOCUTORY APPLICATION (I.B.C)/1795(ND)2023 | SYNDICATE STEEL TRADER VS. AISHWARYA MOHAN GAHRANA | Sec 60(5) | 24-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. index page incomplete 3 page no 9 to 52 missed in index page | ANSHUJDHINGR A |
| 566 | 20-11-2024 | 0710102029782024(No.of Docs 2) | 0710102029782024/11 | INTERLOCUTORY APPLICATION (I.B.C)/1796(ND)2024 | YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRao | Sec 60(5) | 22-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed COMPLIANCE OF ORDER DATED 29.08.2024 3. need to delete extra same pdf in proof of service 4 only proof of service uploaded in dms of proof of service portal | vaibhavmadv |

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| 567 | 21-10-2024 | 0710102081932024(No.of Docs 1) | 0710102081932024/2 | COMPANY APPEAL(COMPANIES ACT)/177(ND)2024 | GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Application under any other provisions ,Sec 252 (3) | 21-11-2024 | no of objection 1. only proof of service uploaded 2. main pdf not uploaded 3. amended memo parties need last compliance order | shreedharlawoffices |
| 568 | 16-10-2024 | 0710102072202022(No.of Docs 1) | 0710102072202022/11 | COMPANY PETITION (COMPANIES ACT)/149(ND)2022 | UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED | Sec. 241(1),Sec. 242(4) | 21-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2 page no 2 missed date and month on vakalatanama 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama 4 missed sign of client 5 missed name of client on vakalatanama | amannaqvi |
| 569 | 8/5/2024 | 0710102040442024(No.of Docs 0) | 0710102040442024/5 | TRANSFER APPLICATION (IBC)/36(PB)2024 | ANUBHAV A. AGARWAL VS. STATE BANK OF INDIA | Rule 11 of NCLT, 2016,Rule16(d),N CLT Rules,2016 IBC | 21-11-2024 | no of objection 1. ocr missed in pdf 2. missed affidavit in reply | |
| 570 | 15-10-2024 | 0710102071922023(No.of Docs 2) | 0710102071922023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4471(ND)2023 | ART HOUSING FINANCE (INDIA) LIMITED VS. AAYAGARI VISWANANDA SARMA | Sec 60(5) | 21-11-2024 | no of objection 1. pagination missed in book marking as per index 2. application require nclt last compliance order . 3. double pagination need not require in pdf 4 page no 13 to 24 ocr missed in pdf 5 page no 25 wrong adjustment of alignment of page 6. page no 27 to 37 and 36 missed ocr in pdf 7 page no 46 to 54 annexures page missed sign with true copy 8 page no 10 to 39 missed sign with true copy of annexures pages | vedantalegal |
| 571 | 9/8/2024 | 0710102069462024(No.of Docs 0) | 0710102069462024/3 | INTERLOCUTORY APPLICATION(IBC)(PLAN) /42(ND)2024 | PRABHJIT SINGH SONI RESOLUTION PROFESSIONAL JNC CONSTRUCTION PVT LTD UNDER CIRP VS. GAUTAM BUILDER WITH RAPID CONTRACTS PVT LTD (IN CONSORTIUM) | Sec 30 | 20-11-2024 | no of objection 1.affidavit missed in reply | |
| 572 | 10/10/2024 | 0710102070092024(No.of Docs 1) | 0710102070092024/1 | COMPANY PETITION IB (IBC)/618(ND)2024 | ICICI BANK LIMITED VS. CHARANJEET SINGH | Section 95(1) | 20-11-2024 | 1.incomplete file. | aaryan@sasttralegal |
| 573 | 9/8/2024 | 0710102069602024(No.of Docs 0) | 0710102069602024/3 | COMPANY PETITION IB (IBC)/486(PB)2024 | M/S PRESHWAR BUILDERS VS. PARSVNATH DEVELOPERS LIMITED | IBC Under Sec 9 | 20-11-2024 | 1.bookmarking mandatory. | |
| 574 | 24-08-2024 | 0710102073252024(No.of Docs 0) | 0710102073252024/1 | COMPANY PETITION (COMPANIES ACT)/179(ND)2024 | IKEDA LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 20-11-2024 | no of objection 1.bookmarking mandatory. 2.index missing in pages. 3.3rs court fee 25rs welfare missing in vakalatnama. | |

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| 575 | 28-10-2024 | 0710102069162024(No.of Docs 2) | 0710102069162024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4106(ND)2024 | SHALU KHANNA VS. M/S MORRIS LAMINATES PVT LTD | Section 19(2) / Regulation 30 | 20-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply 3. ocr missed in annexures pages 4 page no 17 wrong adjustment of page | vaibhavgupta456 |
| 576 | 18-06-2024 | 0710102052682024(No.of Docs 0) | 0710102052682024/6 | COMPANY PETITION (COMPANIES ACT)/113(ND)2024 | ANIL KUMAR JOHRI VS. MOHIT PHULL | Sec. 241(1),Sec. 242(4) | 20-11-2024 | no of objection 1. page no 91 92 161 dim page not readable 2. 1 rs court fee missed on vakalatanama. 3. need to write page number of original page no. of hindi page on translated page 4 140 page no not seen in book marking | |
| 577 | 8/11/2024 | 0710102097692019(No.of Docs 2) | 0710102097692019/6 | COMPANY APPLICATION(IBC)/891(N D)2019 | ATUL KUMAR KANSAL VS. SAMYAK PROJECT PRIVATE | Sec. 45 (1) | 19-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of report 4 volume 2 and 3 missed in pdf 5. annexures pages missed sign with true copy 6 pagination missed in pdf 7 page no 192 and 193 not readable | Rashmi Chopra |
| 578 | 11/4/2023 | 0710102032642023(No.of Docs 0) | 0710102032642023/65 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 19-11-2024 | no of objection 1.bookmarking mandatory. 2.put on tickets blank side and 1rs court fee date missing in vakalatnama. | |
| 579 | 23-10-2024 | 0710102070302021(No.of Docs 1) | 0710102070302021/4 | INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021 | SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS | Sec 60(5) | 18-11-2024 | no of objection 1. book marking mandatory as per index with pagination | DhruvPande9 |
| 580 | 27-08-2024 | 0710102073792024(No.of Docs 0) | 0710102073792024/1 | TRANSFER APPLICATION (IBC)/53(PB)2024 | SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED | Rule16(d),NCLT Rules,2016 IBC | 18-11-2024 | No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf | |
| 581 | 9/5/2024 | 0710102040712024(No.of Docs 0) | 0710102040712024/1 | COMPANY PETITION IB (IBC)/390(PB)2024 | SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED | IBC Under Sec 9 | 18-11-2024 | 1.kindly file IA. | |
| 582 | 9/11/2024 | 0710102032192018(No.of Docs 1) | 0710102032192018/49 | COMPANY PETITION IB (IBC)/1781(ND)2018 | INDU KUMAR AND ORS VS. SAHA INFRA TECH PRIVATE LTD | IBC under Sec 7 | 14-11-2024 | 1.date missing in vakalatnama. | associate.amc |
| 583 | 10/4/2024 | 0710102030012024(No.of Docs 0) | 0710102030012024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1810(ND)2024 | RESHMA MITTAL | Application under any other provisions- IBC | 14-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed index page in pdf and book marking also | |

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| 584 | 12/11/2024 | 0710102015702024(No.of Docs 2) | 0710102015702024/6 | COMPANY PETITION (COMPANIES ACT)/68(ND)2024 | MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 14-11-2024 | no of objection 1.bookmarking mandatory. 2.need every pages sign. | lexalliance.jitesh |
| 585 | 4/11/2024 | 0710102016492023(No.of Docs 1) | 0710102016492023/9 | COMPANY PETITION IB (IBC)/127(PB)2023 | INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD | IBC under Sec 7 | 14-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf | Fidere2 |
| 586 | 21-10-2024 | 0710102033852018(No.of Docs 3) | 0710102033852018/20 | COMPANY APPEAL(COMPANIES ACT)/112(ND)2019 | IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED | Sec. 59 | 14-11-2024 | no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf. | Anoop Dawar |
| 587 | 7/11/2024 | 0710102067062024(No.of Docs 2) | 0710102067062024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)2024 | SUSHIL KUMAR VSASHISH SINGH | Sections 60(5)/Regulation 13 | 14-11-2024 | no of objection 1. page no 46 wrong adjustment of page in pdf 2 page no 47 to 54 not readable 3 date missed on vakalatanama. | abhi4064 |
| 588 | 8/10/2024 | 0710102066512021(No.of Docs 1) | 0710102066512021/25 | COMPANY PETITION IB (IBC)/609(ND)2021 | STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA | Section 95(1) | 14-11-2024 | 1.incomplete file. | IP Har meet Kaur |
| 589 | 21-10-2024 | 0710102033852018(No.of Docs 3) | 0710102033852018/20 | COMPANY APPEAL(COMPANIES ACT)/112(ND)2019 | IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED | Sec. 59 | 14-11-2024 | no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf. | Anoop Dawar |
| 590 | 21-10-2024 | 0710102033852018(No.of Docs 3) | 0710102033852018/20 | COMPANY APPEAL(COMPANIES ACT)/112(ND)2019 | IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED | Sec. 59 | 14-11-2024 | no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf. | Anoop Dawar |
| 591 | 21-10-2024 | 0710102033852018(No.of Docs 3) | 0710102033852018/20 | COMPANY APPEAL(COMPANIES ACT)/112(ND)2019 | IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED | Sec. 59 | 14-11-2024 | no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf. | Anoop Dawar |
| 592 | 25-10-2024 | 0710102066272023(No.of Docs 5) | 0710102066272023/4 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/255(ND)2023 | SURJEET SINGH CHADHA & ANR VS. CHADHA INFRA TECH LIMITED | Rule 11 of NCLT | 13-11-2024 | no of objection 1. page no 102 to 119 and 198 missed english type copy of hindi pages in volume 1 2 page no 310 to 396 missed true copy 3 page no 397 to 514 missed true copy 4 mention the type copy number on type copies pages 5 missed true copy on page no 595 to 720 | prashantmehta |
| 593 | 26-10-2024 | 0710102069902024(No.of Docs 2) | 0710102069902024/2 | COMPANY PETITION IB (IBC)/595(ND)2024 | DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED ,DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED | IBC Under Sec 9 | 13-11-2024 | 1.kindly file IA. | hammurabi.solomon |
| 594 | 10/10/2024 | 0710102069992024(No.of Docs 1) | 0710102069992024/1 | COMPANY PETITION IB (IBC)/617(ND)2024 | ICICI BANK LIMITED VS. JYOTI SAHNI | Section 95(1) | 13-11-2024 | 1.incomplete file. | aaryan@sastrale gal |
| 595 | 16-08-2024 | 0710102071052024(No.of Docs 0) | 0710102071052024/1 | COMPANY PETITION IB (IBC)/580(ND)2024 | CENTRAL BANK OF INDIA LIMITED VS. REENA GAMBHIR | Section 95(1) | 13-11-2024 | no of objection 1. book marking mandatory as per index with pagination | |
| 596 | 14-10-2024 | 0710102064612023(No.of Docs 2) | 0710102064612023/2 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/264(ND)2023 | NAVDEEP PORTFOLIO PRIVATE LIMITED VS. SARDA MINES PRIVATE LIMITED | Rule 11 of NCLT | 13-11-2024 | 1.pdf is blank | ssinghal |

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| 597 | 5/11/2024 | 0710102096632022(No.of Docs 4) | 0710102096632022/6 | COMPANY PETITION IB (IBC)/910(ND)2022 | DAYANAND VS. UNION BANK OF INDIA AND ORS. | Section 94(1) | 13-11-2024 | 1.this pages is wrong adjust 59 to 80 2.date missing in vakalatnama. | chandnisadana |
| 598 | 24-10-2024 | 0710102065252022(No.of Docs 1) | 0710102065252022/3 | CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022 | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED | Sec 425 | 13-11-2024 | no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory with pagination | nikhilgoyal19 |
| 599 | 24-10-2024 | 0710102065252022(No.of Docs 4) | 0710102065252022/2 | CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022 | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED | Sec 425 | 13-11-2024 | no of objection 1. book marking mandatory as per index with pagination 2. separate filled all affidavit in different slash number | nikhilgoyal19 |
| 600 | 29-06-2024 | 0710102055132024(No.of Docs 0) | 0710102055132024/2 | COMPANY PETITION IB (IBC)/470(ND)2024 | CAPITAL TRADE LINKS LIMITED VS. CAPABLE BUILDWELL PRIVATE LIMITED | IBC under Sec 7 | 13-11-2024 | no of objection 1. book marking mandatory as per index with pagination | |
| 601 | 25-10-2024 | 0710102056292023(No.of Docs 1) | 0710102056292023/7 | COMPANY APPEAL(COMPANIES ACT)/238(ND)2023 | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | 13-11-2024 | no of objection 1. 3 rs court fee missed on vakalatanama 2.paste welfare ticket on blank side of vakalatanama | 9899393420 |
| 602 | 25-10-2024 | 0710102066262023(No.of Docs 6) | 0710102066262023/5 | INTERLOCATORY APPLICATION(COMPANIES ACT)/256(ND)2023 | SURJEET SINGH CHADHA & ANR VS. CHADHA INFRA TECH LIMITED | Rule 11 of NCLT | 13-11-2024 | No of objection 1. page no 135 to 152 missed english type copy of hindi pages in volume 1 2. page no 384 to 396 missed true copy in volume 2 3. page no 767-773 missed in book marking 4 mismatched pagination in volume 5 do book marking pagination as per index | prashantmehta |
| 603 | 29-10-2024 | 0710102056502021(No.of Docs 1) | 0710102056502021/10 | COMPANY PETITION IB (IBC)/490(PB)2021 | STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDRASE KAR | Section 95(1) | 13-11-2024 | no of objection 1.bookmarking mandatory. 2.need every pages sign and counsel details sign missing in index. | CHAN2019 |
| 604 | 8/11/2024 | 0710102012342024(No.of Docs 2) | 0710102012342024/4 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024 | SHARPLINE NETWORK PRIVATE LIMITED | Sec. 230-232 - Second Motion | 12/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 page no 53 and 53 pixel cutting of writing portion | neerukaushik |
| 605 | 24-10-2024 | 0710102054002024(No.of Docs 1) | 0710102054002024/1 | INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024 | SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL | Sec 66(1) | 12/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit | rakesh@12 |
| 606 | 20-01-2020 | 0710102009222020(No.of Docs 0) | 0710102009222020/10 | COMPANY PETITION IB (IBC)/322(ND)2020 | DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED | IBC Under Sec 9 | 12/11/2024 | no of objection 1.bookmarking mandatory with page number. 2.need every pages sign and true copy in Annexure. | |

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| 607 | 25-10-2024 | 0710102054002024(No.of Docs 1) | 0710102054002024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024 | SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL | Sec 66(1) | 12/11/2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in pdf 3. page no 21 missed in pdf | rakesh@12 |
| 608 | 12/11/2024 | 0710102032642023(No.of Docs 2) | 0710102032642023/55 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 12/11/2024 | no of objection 1. date missed on vakalatanama | vishishtnclt |
| 609 | 22-03-2021 | 0710102023112021(No.of Docs 0) | 0710102023112021/6 | COMPANY PETITION (COMPANIES ACT)/85(ND)2021 | BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED | Sec. 271-273 | 12/11/2024 | no of objection 1. pagination missed in pdf in index page | |
| 610 | 4/11/2024 | 0710102107962020(No.of Docs 4) | 0710102107962020/2 | INTERLOCUTORY APPLICATION (I.B.C)/5080(PB)2020 | SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD | Application under any other provisions- IBC | 12/11/2024 | no of objection 1. need to delete extra 4 same copy pdf on dms portal 2. page no 72 and 73 77 81 85 wrong adjustment of page | spgfinance |
| 611 | 27-08-2024 | 0710102073952024(No.of Docs 0) | 0710102073952024/1 | COMPANY PETITION (COMPANIES ACT)/188(ND)2024 | RAMESH N. KESWANI VS. KRISHANT EXIM PRIVATE LIMITED | Sec. 73(4) | 11/11/2024 | no of objection 1. need every pages sign of reply 2. paste welfare ticket on blank side of both vakalatanama | |
| 612 | 4/11/2024 | 0710102013852023(No.of Docs 4) | 0710102013852023/4 | COMPANY PETITION (COMPANIES ACT)/37(ND)2023 | RAKESH KAPOOR AND ORS. VS. M/S SHREE RAVI TRADING AND MANUFACTURING PRIVATE LIMITED & ORS. | Sec. 241(1),Sec. 242(4) | 11/11/2024 | no of objection 1. need every pages sign of reply 2. missed ocr page no 245 to 294 in volume 2 3.missed ocr page no 299 to 344 in volume 2 4 missed ocr page no 345 to 400 and 401 to 408 in volume 3 | advস্যন্যম |
| 613 | 5/11/2024 | 0710102040642024(No.of Docs 1) | 0710102040642024/1 | COMPANY PETITION IB (IBC)/288(ND)2024 | BANK OF BARODA VS. MONIKA HARSH | Section 95(1) | 11/11/2024 | filr not open | arenesslaw |

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